



കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
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PART III Stores Purchase

Ayurveda Medical Education Department

ദർഘാസ് പരസ്യം
 [നമ്പർ 29/2017-18]

നമ്പർ S1-6835/2017/AVC. 2017 ഡിസംബർ 5.

തിരുവനന്തപുരം ഗവൺമെന്റ് ആയുർവേദ കോളേജിലെ 15 KVA UPS-ന്റെ ബാറ്ററികൾ [12 Volt, 40AH, SMF (Sealed Maintenance Free)]—30 എണ്ണം ബൈബാക്ക് സ്കീമിൽ വിതരണം ചെയ്യുന്നതിന് തയ്യാറുള്ളവരിൽനിന്നും മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ഓരോ ദർഘാസുകളും ആയുർവേദ കോളേജ് പ്രിൻസിപ്പാളിന്റെ മേൽവിലാസത്തിൽ പ്രത്യേകം കവറിലാക്കി സീൽ ചെയ്ത് കവറിന് പുറത്ത് 'തിരുവനന്തപുരം ഗവൺമെന്റ് ആയുർവേദ കോളേജിലേക്ക് ആവശ്യമായ 15 KVA UPS-ന്റെ ബാറ്ററികൾ ബൈബാക്ക് സ്കീമിൽ വിതരണം ചെയ്യുന്നതിനുള്ള ടെണ്ടർ' എന്ന് രേഖപ്പെടുത്തി 28-12-2017 ഉച്ചയ്ക്ക് 3 മണിവരെ സമർപ്പിക്കാവുന്നതാണ്. 28-12-2017 ഉച്ചയ്ക്കുശേഷം 3.30 മണിക്ക് ദർഘാസുകൾ നിയമാനുസരണം തുറക്കുന്നതായിരിക്കും. യാതൊരു കാരണവശാലും ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ

പാടില്ലാത്തതാകുന്നു. ദർഘാസ് ഫോറങ്ങളുടെ വിൽപന 27-12-2017, 3 മണിക്ക് അവസാനിക്കുന്നതാണ്. ഫോറങ്ങൾ തപാൽ മാർഗ്ഗം ആവശ്യമുള്ളവർ ദർഘാസ് ഫോറത്തിന്റെ വിലയേക്കാൾ 50 കൂടുതൽ മണിയോർഡർ ആയി അയയ്ക്കേണ്ടതാകുന്നു. ദർഘാസിൽ രേഖപ്പെടുത്തിയിരിക്കുന്ന വില നിരക്കുകൾ ദർഘാസ് അംഗീകരിച്ച് നൽകുന്ന തീയതി മുതൽ ഒരു വർഷം വരെയുള്ള കാലയളവിനുള്ളിൽ മാറ്റം വരുത്താൻ പാടില്ലാത്തതാകുന്നു. ഒരു ദർഘാസിന്റെ വില 450 ആണ്. (ടെണ്ടർ ഫോറം വാങ്ങുന്നതിനായി 54 ഒറിജിനൽ ജി. എസ്. റ്റി. ചെലവ് ഹാജരാക്കേണ്ടതാണ്.) ഡ്യൂപ്ലിക്കേറ്റ് ഫോറത്തിന്റെ വില 252.

പൂരിപ്പിച്ച ദർഘാസ് ഫോറത്തിനോടൊപ്പം രേഖപ്പെടുത്തിയ തുകയുടെ 1% തുക (മിനിമം 1,500) നിരതദ്രവ്യമായി തിരുവനന്തപുരം ആയുർവേദ കോളേജ് പ്രിൻസിപ്പാളിന്റെ പേരിൽ എടുത്ത ഡിമാന്റ് ഡ്രാഫ്റ്റും 200-ന്റെ കേരള സംസ്ഥാന മുദ്രപത്രത്തിൽ രേഖപ്പെടുത്തിയ ഒരു പ്രിലിമിനറി എഗ്രിമെന്റും ഹാജരാക്കേണ്ടതാണ്. ഏതൊരു ടെണ്ടറും കാരണം കാണിക്കാതെ നിരസിക്കാനോ മാറ്റിവയ്ക്കാനോ ഉള്ള അധികാരം തിരുവനന്തപുരം ആയുർവേദ കോളേജ്

പ്രിൻസിപ്പാളിൽ നിക്ഷിപ്തമായിരിക്കും. ഏതെങ്കിലും കാരണത്താൽ 28-12-2017-ന് സർക്കാർ അവധി പ്രഖ്യാപിക്കുകയാണെങ്കിൽ അടുത്ത പ്രവൃത്തി ദിവസം അതേസമയം ദർഘാസുകൾ തുറക്കുന്നതായിരിക്കും. കൂടുതൽ വിവരങ്ങൾ കോളേജ് ഓഫീസിൽനിന്ന് അറിയാവുന്നതാണ്.

[No. 29/2017-18]

No. S1-6835/2017/AVC. 5th December 2017.

Sealed competitive tenders are invited for the "Supply of Batteries for 15 KVA UPS" 12 Volt, 40AH, SMF (Sealed Maintenance Free)—30 Nos. on Buy Back Scheme in Government Ayurveda College, Thiruvananthapuram for the year 2017-18.

The envelopes containing the tender should bear the superscription "Supply of Batteries for 15 KVA UPS" on Buy Back Scheme in Government Ayurveda College, Thiruvananthapuram for the year 2017-18, addressed to the Principal, Government Ayurveda College, Thiruvananthapuram. The last date of the receipt of tenders will be at 3 p. m. on 28-12-2017. The late tenders will not be accepted. The tenders will be opened at 3.30 p. m. on 28-12-2017 in the presence of the tenderers or their authorized representatives who may be present at that time.

Intending tenderers may on application to the Principal, Government Ayurveda College, Thiruvananthapuram to obtain the requisite tender forms on which tenders should be submitted. Application for the tender forms should be accompanied by cash remittance of ` 450 (Original GST Chalan for ` 54 should be submitted for obtaining tender form) which is the price fixed for a form and which is not refundable under any circumstances. Tender forms are not transferable. Sale of tender forms will be closed at 3 p. m. on 27-12-2017. Cheque, Postage Stamps etc. will not be accepted towards the cost of forms. Those who wish to purchase tender forms by post shall send an additional amount of ` 50 by money order to cover postal charges. Duplicate tender forms, if required will be issued at ` 252.

Intending tenderers should submit an amount of 1% of the quoted amount as Earnest Money Deposit (Minimum ` 1,500) by Demand Draft in favour of the Principal, Government Ayurveda College, Thiruvananthapuram together with an agreement in Kerala Stamp Paper worth ` 200. The rate quoted shall remain firm for acceptance till one year from the date of acceptance. The Principal, Ayurveda College, Thiruvananthapuram will have powers to postpone/cancel the tender. If Government have declared 28-12-2017 as a public holiday, the tender will be opened at the same time on next working day. Further details can be had from the office during office time.

Office of the Principal, Government Ayurveda College, Thiruvananthapuram.

(Sd.) Principal.

ദർഘാസ് പരസ്യം

നമ്പർ സി1-4629/2017. 2017 ഡിസംബർ 4.

തൃപ്പൂണിത്തുറ ഗവൺമെന്റ് ആയുർവേദ കോളേജിലെ പഞ്ചകർമ്മ വകുപ്പിലേക്ക് ആവശ്യമായ ഫിസിയോതെറാപ്പി ഉപകരണങ്ങൾ വിതരണം ചെയ്യുവാൻ തയ്യാറുള്ളവരിൽ നിന്നും നിർദ്ദിഷ്ട ഫോറത്തിൽ സീൽ ചെയ്ത ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ടെണ്ടർ നമ്പർ—10/2017-18.

ഉദ്ദേശ വില—` 1,38,000.

ദർഘാസ് ഫോറത്തിന്റെ വില:

ഒറിജിനൽ—` 450.

ഡ്യൂപ്ലിക്കേറ്റ്—` 225.

ദർഘാസ് ഫോറങ്ങൾ തപാലിൽ ലഭിക്കുന്നതിന് ഫോറത്തിന്റെ വിലയ്ക്ക് പുറമെ ` 50 കൂടുതൽ അടയ്ക്കേണ്ടതാണ്. ദർഘാസ് ഫോറത്തിന്റെ വിലയായി ചെക്കുകൾ, പോസ്റ്റേജ് സ്റ്റാമ്പുകൾ എന്നിവ സ്വീകാര്യമല്ല. ഫോറം വി.പി.പി. വഴി അയയ്ക്കുന്നതല്ല.

ദർഘാസ് ഫോറങ്ങൾ വിൽക്കുന്ന തീയതിയും സമയവും—7-12-2017 മുതൽ 21-12-2017 വരെ (രാവിലെ 10.30 മുതൽ ഉച്ചയ്ക്ക് 2 മണിവരെ).

ദർഘാസ് ഫോറങ്ങൾ സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—26-12-2017 ഉച്ചയ്ക്ക് 2 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—26-12-2017, 3 മണി.

31-3-2018 വരെ നിരക്ക് പ്രാബല്യത്തിൽ ഇരിക്കേണ്ടതാണ്.

ദർഘാസ് നീട്ടിവെയ്ക്കുന്നതിനും യാതൊരു കാരണവും കൂടാതെ റദ്ദാക്കുന്നതിനുമുള്ള അധികാരം പ്രിൻസിപ്പാളിൽ നിക്ഷിപ്തമായിരിക്കുന്നതാണ്.

സർക്കാർ വകുപ്പുകളിൽ നിലവിലുള്ള എല്ലാ ദർഘാസ് നിബന്ധനകളും ഈ ദർഘാസിനും ബാധകമായിരിക്കുന്നതാണ്. കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി സമയങ്ങളിൽ കോളേജ് ഓഫീസിൽ നിന്നും അറിയാവുന്നതാണ്.

No. C1-4629/2017. 4th December 2017.

Sealed tenders are invited for the supply of Physiotherapy Equipments to the Department of Panchakarma in the Government Ayurveda College, Tripunithura.

The tenders should superscribed "Tender for the supply of Physiotherapy Equipments to the Government Ayurveda College, Tripunithura, and addressed to The Principal, Government Ayurveda College, Tripunithura.

Tender No. 10/2017-18.

P.A.C.—` 1,38,000.

Cost of tender form (Non-refundable):

Original—` 450 (including taxes).

Duplicate—` 225 (including taxes).

` 50 will be charged extra towards the postage if the tender form has to be sent by post.

Date and time of sale of tender form—7-12-2017 to 21-12-2017 (10.30 a. m. to 2 p. m.)

Last date and time of receipt of tender form—26-12-2017, 2 p. m.

Date and time of opening of tenders—26-12-2017 at 3 p. m.

Date up to which the rates to be firm—31-3-2018.

Intending tenderers may on application to the Principal, Government Ayurveda College, Tripunithura obtain the requisite tender forms against cash remittance. The tender form is not transferable. Cheques, Postage Stamps, etc. will not be accepted towards the cost of forms and the form will not be sent per V.V.P.

Government Ayurveda College, Tripunithura.

(Sd.) Principal.

Chemical Examiners Laboratory Department

ലഘു ദർഘാസ് പരസ്യം

നമ്പർ 11/17-18/ആർ.സി.ഇ.എൽ. 2017 നവംബർ 27.

എറണാകുളം റീജിയണൽ കെമിക്കൽ എക്സാമിനേഷൻ ലബോറട്ടറിയിലെ ഉപയോഗത്തിനായി ഉന്നതഗുണനിലവാരമുള്ള അഗ്നിശമന ഉപകരണങ്ങൾ വിതരണം ചെയ്യുന്നതിനുള്ള ദർഘാസുകൾ ക്ഷണിക്കുന്നു. ദർഘാസുകൾ ഉള്ളടക്കം ചെയ്യുന്ന കവറിനുമുകളിലായി “അഗ്നിശമന ഉപകരണം വിതരണം ചെയ്യുന്നതിനുള്ള ദർഘാസ്” എന്നു രേഖപ്പെടുത്തി ജോയിന്റ് കെമിക്കൽ എക്സാമിനർ, റീജിയണൽ കെമിക്കൽ എക്സാമിനേഷൻ ലാബോറട്ടറി, കാക്കനാട്, എറണാകുളം, പിൻ-682 030 എന്ന വിലാസത്തിൽ 28-12-2017 വൈകിട്ട് 5 മണിക്കു മുമ്പായി ഈ ഓഫീസിൽ ലഭിച്ചിരിക്കേണ്ടതാണ്. സമയപരിധി കഴിഞ്ഞു ലഭിക്കുന്ന ദർഘാസുകൾ ഒരു കാരണവശാലും സ്വീകരിക്കുന്നതല്ല. ദർഘാസുകൾ 29-12-2017-ന് രാവിലെ 11 മണിക്ക് തുറക്കുന്നതാണ്.

അടങ്കൽ തുക—` 3,50,000.

നിരതദ്രവ്യം—` 3,500.

ദർഘാസ് ഫാറവും വിതരണം ചെയ്യേണ്ട വസ്തുക്കളുടെ വിശദവിവരങ്ങളും ` 1,240 (ആയിരത്തി ഇരുന്നൂറ്റി നാല്പത് രൂപ മാത്രം)-ന് ഈ ഓഫീസിൽ നിന്നും 28-12-2017 ഉച്ചക്ക് ശേഷം 2 മണിവരെ ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫാറം കൈമാറ്റം ചെയ്യുവാൻ പാടുള്ളതല്ല. ദർഘാസ് ഫാറം തപാലിൽ ആവശ്യമുള്ളവർ ` 1,300 (ആയിരത്തി മൂന്നൂറ് രൂപ മാത്രം) മുൻകൂട്ടി ഈ ഓഫീസിൽ ലഭ്യമാക്കേണ്ടതാണ്.

ചെക്ക്, തപാൽ സ്റ്റാമ്പ് എന്നിവ ദർഘാസ് പത്രത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് പത്രത്തിന്റെ ഡ്യൂപ്ലിക്കേറ്റ് ` 650 (അറുന്നൂറ്റി അൻപത് രൂപ മാത്രം)-ന് ലഭിക്കുന്നതാണ്.

No. 11/17-18/RCEL. 27th November 2017.

Sealed competitive tenders are invited for the Purchase of “Fire Extinguisher” for the use of this Laboratory.

Estimated cost of purchase—` 3,50,000.

EMD—` 3,500.

The tender should be superscribed “Tender for the Purchase of Fire Extinguisher”, and should be addressed to the Joint Chemical Examiner, Regional Chemical Examiners Laboratory, Kakkanad, Ernakulam, Kochi-30. Late tenders will not be accepted. The tenders will be opened at 11 a. m. on 29-12-2017, in the presence of the tenderers or their authorized representatives who may be present at that time. Due date of receipt of tender is fixed as 5 p. m. on 28-12-2017.

Intending tenderers may on application to the Joint Chemical Examiner obtain the requisite tender form and list of articles required on which tender should be submitted. Application for the tender form should be accompanied by a cash remittance of ` 1,240 (Rupees One Thousand Two Hundred and Forty Only) (including GST) which is the price fixed for a form/set of forms and which is not refundable under any circumstances. The tender forms are not transferable. Sale of the tender form will be closed at 2 p. m. on 28-12-2017. Those who derives obtain form through Post can receipt an amount of ` 1,300 melting postage charge in advance.

Cheques, Postage Stamps etc. will not be accepted towards the cost of forms nor will the forms will be sent per V.P.P. Duplicate tender forms if required will be issued at ` 650 (Rupees Six hundred and Fifty only).

Regional Chemical Examiners Laboratory, Kakkanad.

(Sd.) Joint Chemical Examiner.

Collegiate Education Department

ദർഘാസ് പരസ്യം

(1)

നമ്പർ എ2/1090/2017.

2017 ഡിസംബർ 8.

ചവറ ബേബി ജോൺ മെമ്മോറിയൽ ഗവ. കോളേജിന്റെ ആവശ്യത്തിലേക്കായി 2017-18 വർഷത്തെ പദ്ധതിയിൽ ഉൾപ്പെടുത്തി 3,00,000-ന്റെ താഴെ പറയുന്ന വാട്ടർ പ്യൂരിഫയർ പ്ലാന്റ് നൽകുന്നതിന് താൽപര്യമുള്ള ഏജൻസികൾ/റേറ്റ് കോൺട്രാക്ട് ഉള്ള സ്ഥാപനങ്ങൾ എന്നിവരിൽ നിന്നും മത്സര സ്വഭാവമുള്ള മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിക്കുന്നു.

- 1. Supply and installation of Reverse Osmosis Water Purifier Plant with 500 LPH.
- 2. Water inlet unit.
- 3. Productive water tank 1000 Lr.
- 4. Plumbing work for productive water distribution for all stories in main building and commerce block with sufficient water tap.
- 5. Electric power point at the site of filter plant.

വാങ്ങുവാനുദ്ദേശിക്കുന്ന ഉപകരണങ്ങളുടെ വിശദവിവരവും ലിസ്റ്റും ദർഘാസ് ഫോറവും കോളേജ് ഓഫീസിൽനിന്നും 600 വിലയ്ക്ക് നേരിട്ട് ലഭിക്കുന്നതാണ്. ഡ്യൂപ്ലിക്കേറ്റ് കോപ്പി വേണ്ടവർ 300 കൂടി അധികം നൽകേണ്ടതാണ്. ഫോറത്തിന്റെ വിലയുടെ 18% ജി. എസ്. ടി. അടയ്ക്കേണ്ടതാണ്. വിശദ വിവരങ്ങളടങ്ങിയ ലിസ്റ്റും ഫോറവും തപാൽവഴി വാങ്ങുവാനാഗ്രഹിക്കുന്നവർ എം. ഒ. ആയി ദർഘാസ് ഫോറത്തിന്റെ വിലയും നികുതിയും അയയ്ക്കുന്നതോടൊപ്പം സ്വന്തം മേൽവിലാസമെഴുതിയ 55-ന്റെ തപാൽ സ്റ്റാമ്പ് പതിച്ച 30 x 15 സെന്റീമീറ്റർ വലിപ്പമുള്ള കവർകൂടി അയയ്ക്കേണ്ടതാണ് (എം. ഒ. ആയിട്ടല്ലാതെ ഈ തുക സ്വീകരിക്കുന്നതല്ല). യാതൊരു കാരണവശാലും ടി തുക മടക്കി നൽകുന്നതല്ല. ദർഘാസ് ഫോറങ്ങൾ കൈമാറുവാൻ പാടുള്ളതല്ല.

എല്ലാ ദർഘാസിനൊപ്പവും ദർഘാസ് ഫോറത്തിന്റെ 6-ാം പുറത്ത് പറഞ്ഞിരിക്കുന്ന പ്രകാരമുള്ള ഒരു സമ്മത പത്രം 200 വിലയുള്ള മുദ്രപത്രത്തിൽ എഴുതി ഒപ്പിട്ട് നൽകേണ്ടതാണ്. എത്ര രൂപയുടെ സാധനങ്ങൾ നൽകുവാൻ ഉദ്ദേശിക്കുന്നുവോ പ്രസ്തുത തുകയുടെ 1% (50-ന്റെ ഗുണിതങ്ങൾ) (3,000) നിരതദ്രവ്യമായി കെട്ടിവെയ്ക്കണം.

ദർഘാസ് അടങ്ങിയ കവറുകൾ മുദ്രവച്ച് "Tender for the supply and installation of Reverse Osmosis Water Purifier Plant with 500 LPH" എന്ന് മുകളിൽ എഴുതി 30-12-2017 ഉച്ചയ്ക്ക് 3 മണിക്ക് മുൻപായി ഓഫീസിൽ ലഭിക്കത്തക്കവണ്ണം നേരിട്ടോ തപാൽ മാർഗ്ഗമോ അയയ്ക്കേണ്ടതാണ്. ദർഘാസുകൾ അന്നേദിവസം 4 മണിക്ക് ദർഘാസ് സമർപ്പിച്ചവരുടെയോ അവരുടെ പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതും അനന്തര നടപടികൾ സ്വീകരിക്കുന്നതുമായിരിക്കും. താമസിച്ച് ലഭിക്കുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല. ഏതൊരു ദർഘാസും പ്രത്യേകിച്ച് കാരണം പറയാതെ നിരസിക്കാനുള്ള അധികാരം പ്രിൻസിപ്പാളിൽ നിക്ഷിപ്തമാണ്.

ദർഘാസുകൾ സംബന്ധിച്ച വിശദവിവരങ്ങൾ പ്രവൃത്തി ദിവസങ്ങളിൽ കോളേജ് ഓഫീസിൽ നിന്നും അറിയാവുന്നതാണ്.

(2)

നമ്പർ എ2/1090/2017.

2017 ഡിസംബർ 6.

ചവറ ബേബി ജോൺ മെമ്മോറിയൽ ഗവ. കോളേജിന്റെ ഫിസിക്കൽ എഡ്യൂക്കേഷൻ ഡിപ്പാർട്ടുമെന്റിന്റെ ആവശ്യത്തിലേക്കായി 2017-18 വർഷത്തെ പദ്ധതിയിൽ ഉൾപ്പെടുത്തി 2,00,000-ന്റെ താഴെ പറയുന്ന സ്പോർട്സ് ഉപകരണങ്ങൾ നൽകുന്നതിന് താൽപര്യമുള്ള ഏജൻസികൾ/റേറ്റ് കോൺട്രാക്ട് ഉള്ള സ്ഥാപനങ്ങൾ എന്നിവരിൽ നിന്നും മത്സര സ്വഭാവമുള്ള മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിക്കുന്നു.

- 1. Heavy Smith with Adjustable Bench—4 x 2, 10 gauge machine blended pipe with epoxy powder coated finish
- 2. Dumbbells—600 Kg.

Companies coated should be ISO certified one and attach the copy of certificates.

വാങ്ങുവാനുദ്ദേശിക്കുന്ന ഉപകരണങ്ങളുടെ വിശദവിവരവും ലിസ്റ്റും ദർഘാസ് ഫോറവും കോളേജ് ഓഫീസിൽനിന്നും 500 വിലയ്ക്ക് നേരിട്ട് ലഭിക്കുന്നതാണ്. ഡ്യൂപ്ലിക്കേറ്റ് കോപ്പി വേണ്ടവർ 300 കൂടി അധികം നൽകേണ്ടതാണ്. ഫോറത്തിന്റെ വിലയുടെ 18% ജി. എസ്. ടി. അടയ്ക്കേണ്ടതാണ്. വിശദ വിവരങ്ങളടങ്ങിയ ലിസ്റ്റും ഫോറവും തപാൽവഴി വാങ്ങുവാനാഗ്രഹിക്കുന്നവർ എം. ഒ. ആയി ദർഘാസ് ഫോറത്തിന്റെ വിലയും നികുതിയും അയയ്ക്കുന്നതോടൊപ്പം സ്വന്തം മേൽവിലാസമെഴുതിയ 55-ന്റെ തപാൽ സ്റ്റാമ്പ് പതിച്ച 30 x 15 സെന്റീമീറ്റർ വലിപ്പമുള്ള കവർകൂടി അയയ്ക്കേണ്ടതാണ് (എം. ഒ. ആയിട്ടല്ലാതെ ഈ തുക സ്വീകരിക്കുന്നതല്ല). യാതൊരു കാരണവശാലും ടി തുക മടക്കി നൽകുന്നതല്ല. ദർഘാസ് ഫോറങ്ങൾ കൈമാറുവാൻ പാടുള്ളതല്ല.

എല്ലാ ദർഘാസിനൊപ്പവും ദർഘാസ് ഫോറത്തിന്റെ 6-ാം പുറത്ത് പറഞ്ഞിരിക്കുന്ന പ്രകാരമുള്ള ഒരു സമ്മത പത്രം 200 വിലയുള്ള മുദ്രപത്രത്തിൽ എഴുതി ഒപ്പിട്ട് നൽകേണ്ടതാണ്. എത്ര രൂപയുടെ സാധനങ്ങൾ നൽകുവാൻ ഉദ്ദേശിക്കുന്നുവോ പ്രസ്തുത തുകയുടെ 1% (50-ന്റെ ഗുണിതങ്ങൾ) (2,000) നിരതദ്രവ്യമായി കെട്ടിവെയ്ക്കണം.

ദർഘാസ് അടങ്ങിയ കവറുകൾ മുദ്രവച്ച് "Tender for the supply of Sports Goods 2017-18" എന്ന് മുകളിൽ എഴുതി 30-12-2017 ഉച്ചയ്ക്ക് 3 മണിക്ക് മുൻപായി ഓഫീസിൽ ലഭിക്കത്തക്കവണ്ണം നേരിട്ടോ തപാൽ മാർഗ്ഗമോ അയയ്ക്കേണ്ടതാണ്. ദർഘാസുകൾ അന്നേദിവസം 4 മണിക്ക് ദർഘാസ് സമർപ്പിച്ചവരുടെയോ അവരുടെ പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതും അനന്തര നടപടികൾ സ്വീകരിക്കുന്നതുമായിരിക്കും. താമസിച്ച് ലഭിക്കുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല. ഏതൊരു ദർഘാസും പ്രത്യേകിച്ച് കാരണം പറയാതെ നിരസിക്കാനുള്ള അധികാരം പ്രിൻസിപ്പാളിൽ നിക്ഷിപ്തമാണ്.

ദർഘാസുകൾ സംബന്ധിച്ച വിശദവിവരങ്ങൾ പ്രവൃത്തി ദിവസങ്ങളിൽ കോളേജ് ഓഫീസിൽ നിന്നും അറിയാവുന്നതാണ്.

ബി. ജെ. എം. ഡോ. താര, ജി. എസ്. ഗവൺമെന്റ് കോളേജ്, ചവറ. പ്രിൻസിപ്പാൾ.

ലഘു ദർഘാസ് പരസ്യം

[നമ്പർ 2/2017-18]

നമ്പർ A3/362/2017/GCA. 2017 നവംബർ 22.

അമ്പലപ്പുഴ സർക്കാർ കോളേജിലേക്ക് 2017-18 വർഷത്തിൽ ` 2,35,674 വിലവരുന്ന ഐ. സി. റ്റി. ഉപകരണങ്ങൾ വിതരണം ചെയ്യുന്നതിന് മുദ്രവെച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

മുദ്രവെച്ച ദർഘാസുകളുടെ കവറിനുകളിൽ "2017-18 വർഷത്തിലേക്ക് ഐ. സി. റ്റി. ഉപകരണങ്ങൾ വിതരണം ചെയ്യുന്നതിനുള്ള ദർഘാസ് (പ്ലാൻ ഫണ്ട്)" എന്ന് രേഖപ്പെടുത്തി പ്രിൻസിപ്പാൾ, സർക്കാർ കോളേജ്, അമ്പലപ്പുഴ-688 561 എന്ന വിലാസത്തിൽ ലഭിക്കത്തക്കവിധം അയയ്ക്കേണ്ടതാണ്. താമസിച്ചു ലഭിക്കുന്ന ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. ലഭിച്ച ദർഘാസുകൾ 28-12-2017-ന് ഉച്ചയ്ക്കുശേഷം 3 മണിക്ക് സന്നിഹിതരായിട്ടുള്ള ദർഘാസുകാരുടെയോ അവരുടെ പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്.

ദർഘാസ് ആവശ്യമുള്ളവർ "പ്രിൻസിപ്പാൾ, സർക്കാർ കോളേജ്, അമ്പലപ്പുഴ-688 561" എന്ന വിലാസത്തിലുള്ള അപേക്ഷയോടൊപ്പം ഒരു ദർഘാസിന്റെ വിലയായ ` 840 രൊക്കം പണമായി അടച്ചാൽ ലഭിക്കുന്നതാണ്. ദർഘാസിന്റെ വില ഒരു കാരണവശാലും തിരികെ നൽകുന്നതല്ല. ദർഘാസ് കൈമാറ്റം ചെയ്യാൻ പാടില്ല. ദർഘാസ് ഫോറത്തിന്റെ വിൽപ്പന 28-12-2017 ഉച്ചയ്ക്ക് 12 മണിക്ക് അവസാനിക്കുന്നതാണ്. ചെക്ക്, ഡിമാന്റ് ഡ്രാഫ്റ്റ്, പോസ്റ്റേജ് സ്റ്റാമ്പ് ഇവ ദർഘാസ് ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി. പി. പി. ആയി അയയ്ക്കുന്നതല്ല. ഡ്യൂപ്ലിക്കേറ്റ് ദർഘാസ് ഫോറം ആവശ്യമുള്ളവർ ഒരു കോപ്പിക്ക് ` 420 അടയ്ക്കേണ്ടതാണ്. ദർഘാസ് ഫോറം തപാലിൽ ലഭിക്കുവാൻ ` 890 മണിയോർഡർ പ്രിൻസിപ്പാളിന്റെ പേരിൽ അയയ്ക്കേണ്ടതാണ്. പുരിപ്പിച്ച ദർഘാസ് ഫോറങ്ങൾ 28-12-2017 ഉച്ചയ്ക്ക് 2 മണിവരെ കോളേജ് ഓഫീസിൽ സ്വീകരിക്കുന്നതാണ്.

പുരിപ്പിച്ച ദർഘാസുകളോടൊപ്പം ഒരു ശതമാനം (1%) നിരക്കിൽ നിരതദ്രവ്യമായി (കുറഞ്ഞ നിരതദ്രവ്യം ` 1,500) പ്രിൻസിപ്പാൾ, സർക്കാർ കോളേജ്, അമ്പലപ്പുഴ എന്ന പേരിൽ എടുത്ത ഡിമാന്റ് ഡ്രാഫ്റ്റ് കേരള സർക്കാരിന്റെ ` 200 വിലയുള്ള മുദ്രപത്രത്തിൽ രേഖപ്പെടുത്തിയ എഗ്രിമെന്റിനോടൊപ്പം അയയ്ക്കേണ്ടതാണ്. ഏതൊരാളുടേയും ദർഘാസ് കാരണം കൂടാതെ നിരസിക്കുവാനുള്ള അവകാശം പ്രിൻസിപ്പാളിന് ഉണ്ടായിരിക്കും.

എല്ലാ പ്രവൃത്തി ദിവസങ്ങളിലും ഉച്ചയ്ക്കുശേഷം 2 മണിക്കുമുമ്പായി മുകളിൽ പ്രസ്താവിച്ചിട്ടുള്ള വില കോളേജ് ഓഫീസിൽ അടച്ചാൽ ദർഘാസ് ഫോറങ്ങൾ നേരിട്ട് ലഭിക്കുന്നതാണ്.

[No. 2/2017-18]

No. A3/362/2017/GCA. 22nd November 2017.

Sealed tenders are invited for the supply of ICT Devices amounting ` 2,35,674 under plan scheme (Development of Lab/Library) 2017-18.

The tender should be superscribed "Tender for the supply of ICT Devices 2017-18 (Plan scheme) and addressed to the Principal, Government College, Ambalappuzha, Alappuzha District, Pin-688 561. Late tender will not be accepted. The tender will be opened at 3 p. m. on 28-12-2017 Thursday in the presence of such tenderers as their authorized representatives who may present at that time.

Intending tenderers may on application to "The Principal, Government College, Ambalappuzha-688 561" obtain the requisite tender forms on which tenders should be submitted. Application for tender form should be accompanied by a Cash remittance of ` 840 ` 750 + ` 90 (12% GST) which is the price fixed for a form/set of forms and which is not refundable at any circumstances. The tender forms are not transferable. Sale of tender forms will be closed at 12 noon on 28-12-2017 (Thursday). Cheques, Demand Drafts, Postage Stamps etc. will not be accepted towards the cost of tender forms, nor will the forms be sent per V. P. P. Duplicate tender forms, if required will be issued at ` 420 per copy. For obtaining the tender form by post on amount of ` 890 shall be sent to the Principal by M. O. Last date for the receipt of tender form at the College is 2 p. m. on 28-12-2017 (Thursday).

Intending tenderers should deposit an amount of 1% of the total cost of the articles tendered for quoted as Earnest Money Deposit (This is subject to a minimum of ` 1,500) in favour of the Principal, Government College, Ambalappuzha together with an agreement in Kerala Government Stamp Paper worth ` 200 towards the rate quoted remain till 31-3-2018. The rate quoted should be inclusive of all taxes. The undersigned reserves the right to reject or accept any tender without assigning any reason.

Tender forms can be had directly from the college office on all working days before 2 p. m. on remittance of the list mentioned below.

LIST OF ITEMS

(Detailed specification shall be supplied along with tender forms).

ICT DEVICES

Sl. No.	Item and Specifications	Quantity
(1)	(2)	(3)
1	Desktop—Intel Core i3 Processor (6th Gen) equivalent, 4GB DDR3 RAM, 1 TB HDD (7200 RPM), 18.5" LED Backlit display, Intel HD Graphics 530 or above equivalent, Processor Speed 3.3 GHz, Expandable Memory : 16 GB, Cache : 3 MB, System Architecture : 64 bit, USB : 6 ports or more (at least 2 USB with 3.0), Keyboard and Mouse with USB interface, Network facility : 10/100/1000 integrated Network port, LAN, WLAN, Bluetooth Operating System : Linux, 1 year Warranty	4
2	Laptop—Intel Core i3-600U Processor (6th Gen) equivalent, 4GB DDR4 RAM, 1 TB HDD, 15.5" LED Backlit display, Intel HD Graphics 520 equivalent, Clock Speed 2 GHz, Expandable Memory : 16 GB, Cache : 3 MB, System Architecture : 64 bit, USB port : 1 × USB 3.0, 2 × USB 2.0, HDMI Port, Built-in dual speaker, Internal mic, DTS Studio Sound, Bluetooth :v4.0, Wireless LAN : IEEE 802.11b/g/n, Ethernet : Integrated 10/100 Base T, CD/DVD Writer, Web Camera, Multi Gesture Touch Pad, Operating System : Linux, 1 year onsite Warranty	1
3	Multi Media Projector—3,200 LUMENS XGA Projector, Projection Technology : RGB liquid crystal shutter projection system (3LCD), Lamp Life (Normal/Eco) : 5,000 hours/10,000 hours, LCD : Size [0.55" (D9, C2 fine)], Projection Lens:—Type: Optical Zoom (Manual) / Focus (Manual), warranty : 1 year F-Number—1.58-1.72, Focal Length—16.9-20.28 mm Zoom Ratio—1.0 -1.2 Throw Ratio—1.48-1.77 (Wide —Tele) Projected Distance— Zoom : Wide 30" - 300" (0.9 - 9.0 m) Zoom: Tele 30" -300" (1.08 - 10.8 m) Standard Size 60" screen 1.8-2.17 m	1

(1)	(2)	(3)
	Dimension Excluding Feet (D × W × H) : 234 × 297 × 77 Contrast Ratio 15,000:1 Analog Input—: D-Sub 15 pin : 1 Composite : RCA × 1 (Yellow), S-Video : 1. Digital Input -HDMI 1 Audio Input : 2. RCA (White/Red) : 1 USB Interface : USB Type A : 1 (for USB Memory, Document Camera, Wireless LAN, Firmware Update) USB Type B: 1 (for USB Display, Mouse, K/B, Control, Firmware Update) Network— Wireless LAN : Optional Wireless Specifications— Supported Speed for Each Mode*3: IEEE 802.11 b : 11 Mbps, IEEE 802.11g : 54 Mbps, IEEE 802.11n : 130 Mbps Supported Connection Mode— Infrastructure, Access Point with accessories (mounting kit, cable, power cable, capping case, PDUs, screws etc) & many other accessories or devices, installation charge.	

Government College, (Sd.)
Ambalapuzha, Principal.
Alappuzha.

ദർഘാസ് പരസ്യം

(1)

നമ്പർ എ2/679/2017. 2017 നവംബർ 28.

2017-18 സാമ്പത്തിക വർഷം മൂന്നാർ ഗവൺമെന്റ് കോളേജിൽ കോളേജ് ഇൻഫ്രാസ്ട്രക്ചർ അപ്പ് ഗ്രേഡേഷൻ പ്രോഗ്രാം പദ്ധതിയിൽ ~ 1,70,000-ന്റെ (ഒരു ലക്ഷത്തി എഴുപതിനായിരം രൂപ മാത്രം) സ്പോർട്സ് ഗുഡ്സ് സപ്ലൈ ചെയ്യുന്നതിന് മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ദർഘാസുകളുടെ കവറിന് പുറത്ത് 2017-18 സാമ്പത്തിക വർഷം കോളേജ് ഇൻഫ്രാസ്ട്രക്ചർ അപ്പ് ഗ്രേഡേഷൻ പ്രോഗ്രാം പദ്ധതിയിൽ ~ 1,70,000 (ഒരു ലക്ഷത്തി എഴുപതിനായിരം) -ന്റെ സ്പോർട്സ് ഗുഡ്സ് സപ്ലൈ ചെയ്യുന്നതിന് മുദ്രവച്ച ദർഘാസുകൾ എന്നെഴുതി പ്രിൻസിപ്പാൾ ഗവൺമെന്റ് കോളേജ് മൂന്നാർ, മൂന്നാർ പി. ഒ., പിൻ-685 612 ഇടുകി എന്ന വിലാസത്തിൽ അയച്ചു തരേണ്ടതാണ്. ദർഘാസുകൾ 2017 ഡിസംബർ 28-ാം തീയതി പകൽ 1 മണിവരെ സ്വീകരിക്കുന്നതാണ്. താമസിച്ചു കിട്ടുന്ന ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. ദർഘാസുകൾ 2017 ഡിസംബർ 28-ാം തീയതി പകൽ 3 മണിക്ക് ദർഘാസുകാരോ അംഗീകൃത പ്രതിനിധികളോ ഹാജരൂണ്ടെങ്കിൽ അവരുടെ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്. 2017 ഡിസംബർ 28-ാം തീയതി അവധി ദിനമായാൽ അടുത്ത പ്രവൃത്തി ദിനത്തിൽ ദർഘാസുകൾ തുറക്കുന്നതാണ്.

ദർഘാസ് ഫോറം 2017 ഡിസംബർ 28-ാം തീയതി പകൽ 12 മണിവരെ കോളേജ് ഓഫീസിൽ നിന്നും ലഭിക്കുന്നതാണ്. തപാലിൽ ദർഘാസ് ഫോറം ലഭിക്കേണ്ടവർ ദർഘാസ് ഫോറത്തിന്റെ വിലയായ ` 448-ന്റെ നികുതി ഉൾപ്പെടെ ഡിമാന്റ് ഡ്രാഫ്റ്റും തപാൽ സ്റ്റാമ്പ് ഒട്ടിച്ച മേൽ വിലാസം എഴുതിയ കവറും സഹിതം അപേക്ഷ നൽകേണ്ടതാണ്. ദർഘാസ് ഫോറത്തിന്റെ വില ഒരു കാരണവശാലും തിരികെ നൽകുന്നതല്ല.

ചെക്കുകൾ, പോസ്റ്റൽ ഓർഡറുകൾ, സ്റ്റാമ്പുകൾ എന്നിവ ദർഘാസ് ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ഫോറം വി.പി.പി. ആയി അയയ്ക്കുന്നതല്ല. ഡ്യൂപ്ലിക്കേറ്റ് ദർഘാസ് ഫോറത്തിന്റെ വില ` 224 (നികുതി യുൾപ്പെടെ)

ദർഘാസിൽ കാണിക്കുന്ന നിരക്കുകൾക്കും 2018 മാർച്ച് 31 വരെ പ്രാബല്യം ഉണ്ടായിരിക്കുന്നതാണ്. ദർഘാസ് ഫോറത്തിനൊപ്പം ഇരുന്ന് രൂപ വിലയുള്ള മുദ്രപത്രത്തിൽ ഉടമ്പടിയും നിരതദ്രവ്യമായി ` 1,700-ന്റെ ഡിമാന്റ് ഡ്രാഫ്റ്റും നൽകേണ്ടതാണ്.

No. A2/679/2017. 28th November 2017.

Sealed tenders are invited for the supply of Sports goods for ` 1,70,000 under College Infrastructure Up Gradation Programme 2017-18 (Plan).

The cover containing the tender should be superscribed "Tender for the Supply of Sports goods for ` 1,70,000 under College Infrastructure Up Gradation Programme 2017-18 (Plan)" and addressed to the Principal Government College, Munnar, Idukki-685 612. Last date for the receipt of tender is 1 p. m. on 28th December, 2017. Late tenders will not be accepted. The tenders will be opened at 3 p. m. on 28th December, 2017 in the presence of such tenderers or their authorised representative who may present at that time. If 28th December, 2017 happens to be holiday tender will be opened at the same time on next working day.

Intending tenderers may on application to the Principal, Government College, Munnar P. O., Idukki obtain the requisite tender forms on which tender should be submitted. Application for tender form should be accompanied by a cash remittance of ` 448 (including tax) which is the price fixed for a form and which is not refundable under any circumstances. Demand Draft for ` 448 on the Local Branch of SBI drawn in favour of the Principal Government College Munnar and self addressed stamped cover should be enclosed with the application for tender forms are sent by post. Sale of tender form will be closed at 12 noon on 27th December, 2017. Cheques or Stamps will not be accepted towards the cost of tender forms. Duplicate tender forms if required will be issued at ` 224 (inclusive of taxes) per copy.

The rate quoted should be valid up to 31-3-2018. An agreement in the prescribed form in Kerala Government Stamp Paper worth ` 200 should be enclosed with the Tender Demand Draft for ` 1,700 (1% of total cost) on the Local Branch of SBI drawn in favour of the Principal Government College, Munnar should be submitted along with the tender as Earnest Money Deposit.

(2)

നമ്പർ എ2/679/2017. 2017 നവംബർ 28.

2017-18 സാമ്പത്തിക വർഷം മൂന്നാർ ഗവൺമെന്റ് കോളേജിൽ കോളേജ് ഇൻഫ്രാസ്ട്രക്ചർ അപ്പ് ഗ്രേഡേഷൻ പ്രോഗ്രാം പദ്ധതിയിൽ ` 1,23,500-ന്റെ ജിനേഷ്യം എക്യുപ്മെന്റ് സപ്ലൈ ചെയ്യുന്നതിനും ഇൻസ്റ്റാൾ ചെയ്യുന്നതിനും മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ദർഘാസുകളുടെ കവറിന് പുറത്ത് 2017-18 സാമ്പത്തിക വർഷം കോളേജ് ഇൻഫ്രാസ്ട്രക്ചർ അപ്പ് ഗ്രേഡേഷൻ പ്രോഗ്രാം പദ്ധതിയിൽ ` 1,23,500 ന്റെ ജിനേഷ്യം എക്യുപ്മെന്റ് സപ്ലൈ ചെയ്യുന്നതിനും ഇൻസ്റ്റാൾ ചെയ്യുന്നതിനും മുദ്രവച്ച ദർഘാസുകൾ എന്നെഴുതി പ്രിൻസിപ്പാൾ ഗവൺമെന്റ് കോളേജ് മൂന്നാർ, മൂന്നാർ പി. ഒ., പിൻ-685 612, ഇടുക്കി എന്ന വിലാസത്തിൽ അയച്ചുതരേണ്ടതാണ്. ദർഘാസുകൾ 2017 ഡിസംബർ 28-ാം തീയതി പകൽ 1 മണിവരെ സ്വീകരിക്കുന്നതാണ്. താമസിച്ചു കിട്ടുന്ന ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. ദർഘാസുകൾ 2017 ഡിസംബർ 28-ാം തീയതി പകൽ 2 മണിക്ക് ദർഘാസുകാരോ അംഗീകൃത പ്രതിനിധികളോ ഹാജരുണ്ടെങ്കിൽ അവരുടെ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്. 2017 ഡിസംബർ 28-ാം തീയതി അവധി ദിനമായാൽ അടുത്ത പ്രവൃത്തി ദിനത്തിൽ ദർഘാസുകൾ തുറക്കുന്നതാണ്.

ദർഘാസ് ഫോറം 2017 ഡിസംബർ 28-ാം തീയതി പകൽ 12 മണിവരെ കോളേജ് ഓഫീസിൽ നിന്നും ലഭിക്കുന്നതാണ്. തപാലിൽ ദർഘാസ് ഫോറം ലഭിക്കേണ്ടവർ ദർഘാസ് ഫോറത്തിന്റെ വിലയായ ` 448 (നികുതി ഉൾപ്പെടെ)-ന്റെ ഡിമാന്റ് ഡ്രാഫ്റ്റും തപാൽ സ്റ്റാമ്പ് ഒട്ടിച്ച മേൽ വിലാസം എഴുതിയ കവറും സഹിതം അപേക്ഷ നൽകേണ്ടതാണ്. ദർഘാസ് ഫോറത്തിന്റെ വില ഒരു കാരണ വശാലും തിരികെ നൽകുന്നതല്ല.

ചെക്കുകൾ, പോസ്റ്റൽ ഓർഡറുകൾ, സ്റ്റാമ്പുകൾ എന്നിവ ദർഘാസ് ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ഫോറം വി.പി.പി. ആയി അയയ്ക്കുന്നതല്ല. ഡ്യൂപ്ലിക്കേറ്റ് ദർഘാസ് ഫോറത്തിന്റെ വില (നികുതി യുൾപ്പെടെ) ` 224 ആയിരിക്കും.

ദർഘാസിൽ കാണിക്കുന്ന നിരക്കുകൾക്ക് 2018 മാർച്ച് 31 വരെ പ്രാബല്യം ഉണ്ടായിരിക്കുന്നതാണ്. ദർഘാസ് ഫോറത്തിനൊപ്പം ഇരുന്ന് രൂപ വിലയുള്ള മുദ്രപത്രത്തിൽ ഉടമ്പടിയും നിരതദ്രവ്യമായി ` 1,235-ന്റെ ഡിമാന്റ് ഡ്രാഫ്റ്റും നൽകേണ്ടതാണ്.

No. A2/679/2017.

28th November 2017.

Sealed tenders are invited for the supply and Installation of Gymnasium equipments for ` 1,23,500 under College Infrastructure Up Gradation Programme 2017-18 (Plan).

The cover containing the tender should be superscribed 'Tender for the Supply and Installation of Gymnasium equipments for ` 1,23,500 under College Infrastructure Up Gradation Programme 2017-18 (Plan)' and addressed to the Principal Government College, Munnar, Idukki-685 612. Last date for the receipt of tender is 1 p. m. on 28th December, 2017. Late tenders will not be accepted. The tenders will be opened at 2 p. m. on 28th December, 2017 in the presence of such tenderers or their authorised representative who may present at that time. If 28th December, 2017 happens to be holiday tender will be opened at the same time on next working day.

Intending tenderers may on application to the Principal, Government College, Munnar P. O., Idukki obtain the requisite tender forms on which tender should be submitted. Application for tender form should be accompanied by a cash remittance of ` 448 (including tax) which is the price fixed for a form and which is not refundable under any circumstances. Demand Draft for ` 448 on the local branch of SBI drawn in favour of the Principal Government College Munnar and self addressed stamped cover should be enclosed with the application for tender forms are sent by post. Sale of tender form will be closed at 12 noon on 28th December, 2017. Cheques or Stamps will not be accepted towards the cost of tender forms. Duplicate tender forms if required will be issued at ` 224 (inclusive of taxes) per copy.

The rate quoted should be valid up to 31-3-2018. An agreement in the prescribed form in Kerala Government Stamp Paper worth ` 200 should be enclosed with the Tender Demand draft for ` 1,235 (1% of total cost) on the local branch of SBI drawn in favour of the Principal Government College, Munnar should be submitted along with the tender as Earnest Money Deposit.

Government College,
Munnar.

(Sd.)
Principal.

ദർഘാസ് പരസ്യം

[നമ്പർ II/2017-18]

നമ്പർ എ1/900/2017-18.

2017 നവംബർ 28.

2017-18 വർഷത്തിൽ ` 3,00,000 വിനിയോഗിച്ച് തൃപ്പൂണിത്തുറ ഗവൺമെന്റ് കോളേജിലേക്ക് സി.ഐ.യു.പി. പ്ലാൻ 2017-18 എന്ന ശീർഷകത്തിൽ സ്പോർട്സ് ഉപകരണങ്ങൾ വാങ്ങുന്നതിന് മുദ്രവച്ച ടെണ്ടറുകൾ ക്ഷണിച്ചു കൊള്ളുന്നു.

അടങ്കൽ തുക—` 3,00,000.

മുദ്രവച്ച ടെണ്ടറുകളുടെ പുറത്ത് സി.ഐ.യു.പി. പ്ലാൻ 2017-18 സ്പോർട്സ് ഉപകരണങ്ങൾ വാങ്ങുന്നതിനുള്ള ടെണ്ടർ എന്ന് രേഖപ്പെടുത്തേണ്ടതും പ്രിൻസിപ്പാൾ, ഗവൺമെന്റ് കോളേജ്, തൃപ്പൂണിത്തുറയുടെ പേർക്ക് അയച്ചു തരേണ്ടതുമാണ്.

ടെണ്ടർ ഫോമുകൾ 8-1-2018-ാം തീയതി ഉച്ചയ്ക്ക് 12 മണി വരെ ഓഫീസിൽ നിന്നും ലഭിക്കുന്നതും ടെണ്ടറുകൾ അന്നേ ദിവസം ഉച്ചയ്ക്ക് 2 മണിവരെ സ്വീകരിക്കുന്നതുമാണ്. 8-1-2018-ന് വൈകുന്നേരം 3 മണിക്ക് ടെണ്ടർ നൽകിയ ആളുകളുടേയോ അവരുടെ പ്രതിനിധികളുടേയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്.

ടെണ്ടർ നൽകുവാൻ ആഗ്രഹിക്കുന്നവർ ` 600-ം നികുതിയും പണമായോ മണിയോർഡറായോ അടച്ച് തൃപ്പൂണിത്തുറ ഗവൺമെന്റ് കോളേജ് പ്രിൻസിപ്പാളിന്റെ പക്കൽ നിന്നും ടെണ്ടർ ഫോറം വാങ്ങാവുന്നതാണ്. ഈ തുക തിരികെ നൽകുന്നതല്ല. ഫോമുകൾ കൈമാറ്റം ചെയ്യുവാൻ പാടുള്ളതല്ല. ഫോമുകളുടെ വിൽപ്പന 8-12-2018-ാം തീയതി ഉച്ചയ്ക്ക് 12 മണിക്ക് അവസാനിക്കുന്നതാണ്. ` 300-ം നികുതിയും പണമായടച്ച് ഡ്യൂപ്ലിക്കേറ്റ് ടെണ്ടർ ഫോറം ആവശ്യമെങ്കിൽ വാങ്ങാവുന്നതാണ്. നിരതദ്രവ്യം 1% ആണ്.

[No. II/2017-18]

No. A1/900/2017-18.

28th November 2017.

Sealed tenders are invited for the supply of Sports equipments under the head College Infrastructure Up Gradation Programme Plan 2017-18 in Government College, Tripunithura worth ` 3,00,000.

The envelopes containing tenders should bear the superscription 'Tenders of Sports Equipments 2017-18' and addressed to the Principal, Government College, Tripunithura. Last date for receipt of tenders will be up to 8-1-2018. The tender will be opened at 3 p. m. on the same day in the presence of such of the tenderers or their authorised representatives who may be present at that time. Late tenders will not be accepted.

Total amount of the Purchase—` 3,00,000.

Intending tenderers may on application to the Principal, Government College, Tripunithura obtain the requisite tender forms on which tenders should be submitted. Application for the tender form should be accompanied by a cash remittance of ` 600 + GST (Money otherwise Postage) which is the price fixed for a form and which is not refundable under any circumstances. The tender forms are not transferable. Sale of tender forms will be closed at 12 Noon on 8-1-2018. Cheques, Postage Stamps etc. will not be accepted towards the cost of forms. Duplicate tender forms if required will be issued at ` 300 + GST per copy.

Government College, DR. E. K. RAJAMOHANAN, Tripunithura. Principal.

ദർഘാസ് പരസ്യം

നമ്പർ എ1/354/2017-18. 2017 നവംബർ 22.

2017-18 വർഷത്തേക്ക് തൃത്താല സർക്കാർ ആർട്സ് & സയൻസ് കോളേജിലേക്ക് “5 KW സോളാർ പ്ലാന്റ്” സ്ഥാപിക്കുന്നതിലേക്കായി അംഗീകൃത സ്ഥാപനങ്ങളിൽ നിന്നും മുദ്രവെച്ച ദർഘാസുകൾ ക്ഷണിക്കുന്നു.

ദർഘാസ് ഫോറങ്ങൾ കോളേജ് ഓഫീസിൽ നിന്നും എല്ലാ പ്രവർത്തി ദിവസങ്ങളിലും രാവിലെ 10 മണി മുതൽ ഉച്ചയ്ക്ക് 2 മണി വരെ ലഭിക്കുന്നതാണ്. ഫോറത്തിന്റെ വില അസ്സൽ പകർപ്പിന് ` 1,000, ഡ്യൂപ്ലിക്കേറ്റിന് ` 500 കൂടാതെ ജി. എസ്. ടി. ഉണ്ട്. ദർഘാസിന്റെ വിലയായി അടച്ച തുക യാതൊരു കാരണവശാലും തിരിച്ചുകൊടുക്കുന്നതല്ല. ദർഘാസിന്റെ വില ചെക്ക്, പോസ്റ്റേജ് സ്റ്റാമ്പ് മുതലായ രീതികളിൽ സ്വീകരിക്കുന്നതോ ദർഘാസ് ഫോറം വി. പി. പി. ആയി അയച്ചു നൽകുന്നതോ അല്ല. ദർഘാസ് ഫോറങ്ങളുടെ വിലപന 30-12-2017 ഉച്ചയ്ക്ക് 1 മണിക്ക് അവസാനിക്കുന്നതാണ്. ടെണ്ടറിനോടൊപ്പം അടങ്കൽ തുകയുടെ 1% നിരതദ്രവ്യമായി അടയ്ക്കേണ്ടതാണ്. നിരതദ്രവ്യം പണമായോ പ്രിൻസിപ്പാളിന്റെ പേരിൽ ഡിമാന്റ് ഡ്രാഫ്റ്റായോ അടയ്ക്കാവുന്നതാണ്. ഫോറം തപാലിൽ ആവശ്യമുള്ളവർ തപാൽ ചാർജ്ജ് ` 36 വേറെ നൽകിയാൽ കോളേജ് ഓഫീസിൽ നിന്നും തപാലിൽ അയച്ചു കൊടുക്കുന്നതാണ്. ഫോറം കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല.

30-12-2017 ഉച്ചയ്ക്ക് 2 മണിക്കകം സർക്കാർ ആർട്സ് & സയൻസ് കോളേജ്, തൃത്താല പ്രിൻസിപ്പാൾ വശം മുദ്രവെച്ച ദർഘാസുകൾ കിട്ടിയിരിക്കേണ്ടതാണ്. താമസിച്ചുകിട്ടുന്ന ദർഘാസുകൾ യാതൊരു കാരണവശാലും സ്വീകരിക്കുന്നതല്ല. ദർഘാസുകൾ 30-12-2017, 3 മണിക്ക് അപ്പോൾ ഹാജരായിട്ടുള്ള ദർഘാസുകൾ നൽകിയവരുടെയോ അവരുടെ അംഗീകൃത പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്. കേരള സ്റ്റാമ്പ് പേപ്പർ മുല്യമുള്ള ` 200 കൂടെ നിരതദ്രവ്യവും കൊണ്ടുവരേണ്ടതാണ്.

No. A1-354/2017-18. 22nd November 2017.

Sealed tenders are invited for the supply of “Installation of 5 KW Solar Plant” required for Government College, Thrithala under the head starting of new courses for the year 2017-18.

The tenders should bear superscription “supply of Installation of 5 KW Solar Plant of under the head starting of New Courses 2017-18” and addressed to the Principal, Govt. Arts & Science College, Thrithala, Palakkad-679 534. An EMD equal to 1% of the estimated cost should be remitted along with the tender either by DD drawn in favour of Principal, Government College, Thrithala or by cash.

Intending tenderers may, on application to the Principal, Government College, Thrithala obtain the requisite tender forms by a cash remittance of ` 1,000 (for original form) and ` 500 (For duplicate, if required) as cost of the form + G. S. T. which is the price fixed for a form/Set of forms which is not refundable under any circumstances. The tender forms are not transferable. Sale of tender forms will be closed at 1 p. m. on 30-12-2017. Cheques, Postage Stamps etc. will not be accepted towards the cost of forms, nor will the forms be sent by V. P. P. Those who require forms by post have to remit an additional amount of ` 36 towards postage.

Tenders will be accepted upto 2 p. m. on 30-12-2017 and will be opened at 3 p. m. on 30-12-2017 in the presence of such of the tenderers or their authorized representatives present at that time. Late tenders will not be accepted. The tender should be accompanied with a written undertaking in Kerala Stamp Paper worth ` 200 and EMD may be send accordingly.

Government Arts & Science College, (Sd.) Thrithala, Palakkad-679 534. Principal.

ദർഘാസ് പരസ്യം

[നമ്പർ 01/2017-18/പ്ലാൻ]

നമ്പർ എ2-406/2017-18/പ്ലാൻ. 2017 നവംബർ 30.

2017-18 സാമ്പത്തിക വർഷത്തെ പ്ലാൻഫണ്ടിൽ “കോളേജ് ഇൻഫ്രാസ്ട്രക്ചർ അപ്ഗ്രേഡേഷൻ പ്രോഗ്രാം” എന്ന ഇനത്തിൽ ` 1,00,000 വിലമതിക്കുന്ന കായിക ഉപകരണങ്ങൾ വിതരണം ചെയ്യാൻ തയ്യാറുള്ളവരിൽ നിന്നും മുദ്രവെച്ച ദർഘാസുകൾ ക്ഷണിക്കുന്നു. ദർഘാസ് അടക്കം ചെയ്ത കവറിന് പുറത്ത് “2017-18 സാമ്പത്തിക വർഷത്തെ പ്ലാൻഫണ്ടിൽ കായിക ഉപകരണങ്ങൾ വിതരണം ചെയ്യുന്നതിനുള്ള ദർഘാസ്” എന്നെഴുതി പ്രിൻസിപ്പാൾ, ഗവ. ആർട്സ് & സയൻസ് കോളേജ്, മങ്കട, കൊളത്തൂർ പി. ഒ., മലപ്പുറം ജില്ല, കേരള സംസ്ഥാനം-679 338 എന്ന വിലാസത്തിൽ സമർപ്പിക്കേണ്ടതാണ്. പുരിപ്പിച്ച ദർഘാസുകൾ 10-1-2018 ഉച്ചയ്ക്കുശേഷം 2 മണി വരെ സ്വീകരിക്കുന്നതും അന്നേ ദിവസം ഉച്ചയ്ക്കുശേഷം 3 മണിക്ക് തുറക്കുന്നതാണ്. ദർഘാസ് ഫോറത്തിന്റെ വിൽപ്പന അന്നേ ദിവസം ഉച്ചയ്ക്ക് 1 മണിക്ക് അവസാനിക്കുന്നതാണ്. വൈകി ലഭിക്കുന്ന ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല.

ദർഘാസ് നടപടികളിൽ പങ്കെടുക്കാൻ ആഗ്രഹിക്കുന്നവർ പ്രിൻസിപ്പാളിന്റെ മേൽ ഖണ്ഡികയിൽ കാണിച്ചിട്ടുള്ള വിലാസത്തിൽ അപേക്ഷിച്ചാൽ ദർഘാസ് ഫോറം ലഭിക്കുന്നതാണ്. അപേക്ഷയുടെ കൂടെ ദർഘാസ് ഫോറത്തിന്റെ വിലയായ ` 400-ം ജി. എസ്. ടി. ഇനത്തിൽ ` 48-ം കൂടി ആകെ ` 448 അടക്കേണ്ടതാണ്. ദർഘാസ് ഫോറത്തിന്റെ തനിപകർപ്പ് ലഭിക്കാൻ ` 200 ജി. എസ്. ടി. ഇനത്തിൽ ` 24-ം കൂടി ആകെ ` 224 അടക്കേണ്ടതാണ്. ദർഘാസ് ഫോറത്തിന്റെ വില യാതൊരു കാരണവശാലും മടക്കിത്തരുന്നതല്ല. ദർഘാസ് ഫോറം കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ദർഘാസ് ഫോറത്തിന്റെ വിലയായി ചെക്ക്, പോസ്റ്റൽ ഓർഡർ, ഡ്രാഫ്റ്റ് മുതലായവ സ്വീകരിക്കുന്നതോ ദർഘാസ് ഫോറം വി. പി. പി. ആയി അയച്ചുകൊടുക്കുന്നതോ അല്ല. ദർഘാസ് ഫോറം തപാൽ മാർഗ്ഗം ലഭിക്കുന്നതിന് ദർഘാസ് ഫോറത്തിന്റെ വിലയും രജിസ്റ്റേർഡ് തപാൽ ചാർജ്ജും ഉൾപ്പെടെ ` 480 പ്രിൻസിപ്പാളിന്റെ മുകളിൽ കാണിച്ച വിലാസത്തിൽ മണിയോർഡറായി അയച്ചു തരേണ്ടതാണ്.

പുരിപ്പിച്ചതും ഒപ്പിട്ടതുമായ ദർഘാസുകളുടെ കൂടെ നിരതദ്രവ്യമായി ` 1,500 അല്ലെങ്കിൽ വിതരണം ചെയ്യാൻ ഉദ്ദേശിക്കുന്ന ഉപകരണങ്ങളുടെ വിലയുടെ 1% തുകയോ (ഏതാണോ കൂടുതലായിട്ടുള്ളത് ആ തുകയാണ് അടവാക്കേണ്ടത്) പ്രിൻസിപ്പാളുടെ പേരിൽ ഡിമാന്റ് ഡ്രാഫ്റ്റായി ഉൾക്കൊള്ളിക്കേണ്ടതാണ്. നിരതദ്രവ്യത്തിന് പലിശ ലഭിക്കുന്നതല്ല. വിതരണം ചെയ്യാൻ ഉദ്ദേശിക്കുന്ന ഓരോ ഉപകരണത്തിന്റേയും വില, നികുതി എന്നിവ പ്രത്യേകം കാണിക്കേണ്ടതാണ്. വിതരണ ഉത്തരവ് തീയതി മുതൽ ഒരു മാസത്തിനുള്ളിൽ സ്വന്തം ചിലവിൽ ഉപകരണങ്ങൾ വിതരണം ചെയ്യേണ്ടതാണ്. വില നിലവാരത്തിന് 31-3-2018 വരെ പ്രാബല്യം ഉണ്ടായിരിക്കുന്നതാണ്. നിരതദ്രവ്യം അടവാക്കുന്നതിൽ നിന്നും ഒഴിവാക്കപ്പെട്ടിട്ടുള്ള കമ്പനികൾ ഒഴിവാക്കിയ ഉത്തരവിന്റെ ശരി പകർപ്പ് ദർഘാസിന്റെ കൂടെ അടക്കം ചെയ്യേണ്ടതാണ്. ` 200 വിലയുള്ള കേരള മുദ്രപത്രത്തിൽ നിശ്ചിത മാതൃകയിലുള്ള കരാർ എഴുതി സമർപ്പിക്കേണ്ടതാണ്.

യാതൊരു മുന്നറിയിപ്പും കീടാതെ ദർഘാസ് നടപടികൾ നിർത്തി വെയ്ക്കുന്നതിനോ, റദ്ദാക്കുന്നതിനോ ഉള്ള അധികാരം താഴെ ഒപ്പിട്ടിട്ടുള്ള വ്യക്തിയിൽ നിക്ഷിപ്തമാണ്. ഓഫീസിലെ പണമിടപാട് സമയം പ്രവൃത്തി ദിനങ്ങളിൽ രാവിലെ 10 മണി മുതൽ ഉച്ചയ്ക്ക് ശേഷം 2 മണി വരെ ആയിരിക്കും. കൂടുതൽ വിവരങ്ങൾ ഓഫീസ് പ്രവൃത്തി സമയങ്ങളിൽ നേരിട്ട് അന്വേഷിച്ചാൽ അറിയാവുന്നതാണ്.

[No. 01/2017-18/Plan]

No. A2/406/2017-18/Plan. 30th November 2017.

Sealed tenders are invited for the supply of Sports equipments for an amount of ` 1,00,000 under "College Infrastructure Upgradation Programm" during 2017-18. The tender should be superscribed as "Supply of Sports Equipments during 2017-18 (Plan)" and addressed to the Principal, Govt. Arts & Science College, Mankada, Kolathur P. O., Malappuram (Dist.), Kerala-679 338. The Last date and time of receipt of filed tender is on 10-1-2018 at 2 p. m. and will be opened on the same day at 3 p. m. Sale of Tender forms will be closed on the same day at 1 p. m. Late tenders will not be accepted.

Intending tenderers make an application to the Principal, Govt. Arts & Science College, Mankada, Kolathur P. O., Malappuram (Dist.), Kerala-679 338 to obtain the requisite tender form on which tenders should be submitted. Application for the tender form should be

accompanied by a cash remittance at ` 400 towards cost of tender form plus ` 48 towards GST [$\text{` } 400 + \text{` } 48 = \text{` } 448$]. Cost of duplicate tender form will be ` 200 plus GST at the rate of rupees ` 24 [$\text{` } 220 + \text{` } 24 = \text{` } 224$] which is the prize fixed for a tender form and which is not refundable under any circumstances. The tender forms are not transferable. Cheques, Postal Orders, Drafts etc., will not be accepted towards the cost of tender form nor will the form be sent by V.P.P. Those who are required tender form by Registered Post, should sent ` 480 by money order including cost of tender form and registered Postal Charges.

Every tenders should be completely filled, signed and accompanied by Demand Draft towards 1% of the total cost of equipment/Minimum of ` 1500 to be quoted to EMD. EMD carries no interest. The period of firmness of rate quoted will be up to 31-3-2018. The rate, Tax should be quoted separately for each item. The successful tenderers should supply the equipment within one month after the receipt of the supply order at their own expenses. The firms who are exempted from furnishing EMD should attach true copy of the exemption order along with the tender documents. Every tender should execute an agreement in Kerala Stamp Paper worth ` 200 along with the tender.

The undersigned will herewith the right to cancel or extend the tender formalities without any further notice. The cash transactions in the office are at 10 a. m. to 2 p. m. on all working days. More details will be had from the college office on working hours.

Govt. Arts & Science College,
Mankada, Kolathur P. O.

(Sd.)
Principal.

ദർഘാസ് പരസ്യം

നമ്പർ എ1-649/2017. 2017 നവംബർ 20.

കോടഞ്ചേരി ഗവൺമെന്റ് കോളേജിലേക്ക് 2017-18 സാമ്പത്തിക വർഷത്തെ സി.ഐ.യു.പി. പ്ലാൻ ഫണ്ട് വിനിയോഗിച്ച് ` 1,77,000-ന്റെ സ്പോർട്സ് സാമഗ്രികൾ വാങ്ങുന്നതിന് മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിക്കുന്നു.

ദർഘാസുകൾ അയയ്ക്കുന്ന കവറിനുകളിൽ '2017-18 വർഷത്തേക്ക് കോടഞ്ചേരി ഗവൺമെന്റ് കോളേജിലേക്ക് സ്പോർട്സ് സാമഗ്രികൾ വാങ്ങുന്നതിനുള്ള ദർഘാസ്' എന്ന് ആലേഖനം ചെയ്യേണ്ടതും പ്രിൻസിപ്പാളിന്റെ പേരിൽ അയയ്ക്കേണ്ടതും ആകുന്നു. ദർഘാസുകൾ 30-12-2017-ന് ഉച്ചയ്ക്ക് 12 മണിവരെ വിൽക്കുന്നതും ഉച്ചക്ക് 2 മണി വരെ മാത്രം സ്വീകരിക്കുന്നതും അന്നേ ദിവസം 3 മണിക്ക് തുറക്കുന്നതും ആകുന്നു.

ദർഘാസ് ഫോറത്തിന്റെ വില ` 448 (ജി.എസ്.ടി. 12% ഉൾപ്പെടെ)-ം ഡ്യൂപ്ലിക്കേറ്റ് കോപ്പിയുടെ വില ` 224 (ജി. എസ്. ടി. 12% ഉൾപ്പെടെ) ആണ്. തപാലിൽ ലഭിക്കുന്നതിനുവേണ്ട തപാൽചാർജ്ജ് അടക്കമുള്ള തുകയ്ക്ക് ` 498 മണിയോർഡർ അയയ്ക്കേണ്ടതാണ്. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. വിതരണം ചെയ്യേണ്ട സാധനസാമഗ്രികളുടെ പട്ടിക ദർഘാസ് ഫോറത്തിനൊപ്പം ലഭിക്കുന്നതാണ്.

ദർഘാസ് ഫോറത്തിനൊപ്പം ` 200-ന്റെ കേരള സർക്കാരിന്റെ മുദ്രപത്രത്തിൽ ഉടമ്പടിയും ` 1,770-ന്റെ നിരതദ്രവ്യവും നൽകേണ്ടതാണ്. നിശ്ചിത സമയപരിധിക്കു ശേഷം ലഭിക്കുന്നതും നിരതദ്രവ്യം കൂടെയില്ലാത്തതും

മുദ്രപത്രത്തിൽ ഉടമ്പടി സമർപ്പിക്കാത്തതുമായ ദർഘാസുകൾ നിരസിക്കുന്നതാണ്. നിരതദ്രവ്യം ഒഴിവാക്കേണ്ടവർ ബന്ധപ്പെട്ട രേഖകൾ കൂടെ സമർപ്പിക്കേണ്ടതാണ്. നികുതി ഉൾപ്പെടെയുള്ള വിലയാണ് ദർഘാസിൽ രേഖപ്പെടുത്തേണ്ടത്. തക്കതായ കാരണം കൂടാതെ ദർഘാസുകൾ നിരസിക്കാനുള്ള അവകാശം പ്രിൻസിപ്പാളിൽ നിക്ഷിപ്തമാണ്.

No. A1-649/2017. 20th November 2017.

Sealed tenders are invited for the supply of Sports Goods to Government College, Kodanchery under CIUP plan fund 2017-18 for ` 1,77,000.

The tenders should be superscribed supply for "Sports Goods to Government College, Kodanchery" and addressed to the undersigned. Last date of the tender forms sale is 12 Noon on 30-12-2017. Receipt of Tender form will be upto 2 p. m., and will be opened on the same day at 3 p. m. Tenderer should submit their tenders in the prescribed form which can be had from the undersigned on cash payment or Money Order of ` 448 (inclusive GST 12%) for original tender and ` 224 (Rupees Two hundred and twenty four only) (inclusive GST 12%) for the duplicate. The tender forms are not transferable. The list of article will be available with the tender form. Those who require tender form by registered post should send ` 498 (cost of tender form GST and registered postal charges) as money order.

An agreement in the prescribed form in Kerala Government Stamp Paper worth ` 200 should be executed along with the tender and an E.M.D. of ` 1,770 as Demand Draft in the name of undersigned from any Nationalized Bank to be submitted.

Sale of tender form will be closed at 12 noon on 30-12-2017. Tenders without E.M.D. and the agreement in the Stamp Paper will not be accepted on any account.

The Principal reserves the right to reject any or all tenders without assigning any reason.

Govt. College, (Sd.)
Kodanchery, Kozhikode-673 580. Principal.

ദർഘാസ് പരസ്യം
[നമ്പർ 1/2017-18]

നമ്പർ എ2-534/2017. 2017 നവംബർ 27.

പേരാമ്പ്ര സി. കെ. ജി. സ്മാരക ഗവൺമെന്റ് കോളേജിലേക്ക് 2017-18 വർഷത്തിൽ പ്ലാൻ പദ്ധതിയിൽ താഴെ പട്ടികയിൽ കാണിച്ചിരിക്കുന്ന ` 1,75,000 (ഒരു ലക്ഷത്തി എഴുപത്തയ്യായിരം)-ന്റെ ലബോറട്ടറി ഉപകരണങ്ങൾ വിതരണം ചെയ്യുന്നതിന് മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചു കൊള്ളുന്നു.

ദർഘാസുകൾ അടക്കം ചെയ്ത കവറിനു പുറത്ത് "2017-18 വർഷത്തിൽ പ്ലാൻ പദ്ധതിയിൽ ലബോറട്ടറി ഉപകരണങ്ങൾ വിതരണം ചെയ്യുന്നതിനുള്ള ദർഘാസ്" എന്ന് തലവാചകം എഴുതിയിരിക്കണം. ദർഘാസുകൾ 27-12-2017-ന് ഉച്ചയ്ക്കുശേഷം 2.30 മണിക്ക് മുമ്പായി പ്രിൻസിപ്പാൾ, സി. കെ. ജി. എം. ഗവൺമെന്റ് കോളേജ്, പേരാമ്പ്ര, പേരാമ്പ്ര പി. ഒ., പിൻ-673 525 എന്ന വിലാസത്തിൽ ലഭിച്ചിരിക്കേണ്ടതാണ്. വൈകി കിട്ടുന്ന ദർഘാസുകൾ യാതൊരു കാരണവശാലും സ്വീകരിക്കുന്നതല്ല. ദർഘാസുകൾ ദർഘാസുകാരന്റെയോ, അവർ അധികാരപ്പെടുത്തിയവരുടെയോ സാന്നിധ്യത്തിൽ 27-12-2017 ഉച്ചയ്ക്കുശേഷം 3 മണിക്ക് തുറന്ന് പരിശോധിക്കുന്നതായിരിക്കും.

ദർഘാസ് ഫോറം ആവശ്യമുള്ളവർക്ക് ഫോറത്തിന്റെ വിലയായ ` 448 (നാനൂറ്റി നാല്പത്തെട്ട് രൂപ മാത്രം)-ന് ഓഫീസിൽ നിന്നും പ്രവർത്തി ദിവസങ്ങളിൽ ഉച്ചയ്ക്ക് 2.30 മണിവരെ ലഭിക്കുന്നതായിരിക്കും. പ്രിൻസിപ്പാളിന്റെ പേരിൽ മണിയോർഡർ അയച്ച് ആവശ്യപ്പെട്ടാൽ ഫോറം തപാൽ മുഖേന ലഭിക്കുന്നതായിരിക്കും. ഡ്യൂപ്ലിക്കേറ്റ് ദർഘാസ് ഫോറത്തിന്റെ വില ` 224 (ഇരുന്നൂറ്റി ഇരുപത്തിനാല് രൂപ) ആകുന്നു. ദർഘാസ് ഫോറത്തിന്റെ വില യാതൊരു കാരണവശാലും തിരിച്ചു നൽകുന്നതല്ല. ദർഘാസ് ഫോറത്തിന്റെ വിൽപ്പന 27-12-2017-ന് ഉച്ചയ്ക്ക് ശേഷം 2.30 മണിക്ക് അവസാനിക്കുന്നതായിരിക്കും. ദർഘാസ് ഫോറത്തിന്റെ വില ഇനത്തിൽ ചെക്കുകൾ, ഡ്രാഫ്റ്റുകൾ, പോസ്റ്റൽ ഓർഡറുകൾ എന്നിവ സ്വീകരിക്കുന്നതല്ല.

` 200 വിലയുള്ള മുദ്രപത്രത്തിൽ എഗ്രിമെന്റ് തയ്യാറാക്കി ദർഘാസിനോടൊപ്പം അടക്കം ചെയ്യേണ്ടതാണ്. അടങ്കൽ തുകയുടെ 1% നിരതദ്രവ്യം ഇനത്തിൽ സ്റ്റേറ്റ് ബാങ്ക് ഓഫ് ഇന്ത്യയുടെ പേരാമ്പ്ര ബ്രാഞ്ചിൽ മാറാവുന്ന ഡിമാന്റ് ഡ്രാഫ്റ്റ് ദർഘാസിനോടൊപ്പം അടക്കം ചെയ്യേണ്ടതാണ്. ഓരോ ഉപകരണത്തിന്മേലും ഇറുടാക്കുന്ന നികുതി നിരക്കുകൾ ദർഘാസിൽ കൃത്യമായി രേഖപ്പെടുത്തേണ്ടതാണ്.

[No. 1/2017-18]

No. A2/534/2017. 27th November 2017.

Sealed tenders are invited for the supply of Lab Equipments for ` 1,75,000 (Rupees One Lakh Seventy five thousand only), shown in the table below, under Plan Scheme 2017-18.

The envelope containing the tender superscribing "Sealed Tender for the supply of Lab equipments under Plan Scheme during the year 2017-18" addressed to the Principal, C. K. G. Memorial Govt. College Perambra, Perambra P. O., Kozhikode District, Pin - 673 525 should be reached before 2.30 p.m. on 27-12-2017. Late tenders will not be accepted on any ground. The tender will be opened at 3 p.m. on 27-12-2017 in the presence of such tenderers or their authorized representatives who may be present at that time.

Intending tenderers may on application to the Principal, C. K. G. Memorial Govt. College Perambra, Perambra P. O., Kozhikode District-673 525, obtain the tender forms on which tenders should be submitted. Application for the tender form should be accompanied by a cash remittance of ` 448 (Rupees four hundred and forty eight only) which that is price fixed for a form/set of forms and which is not refundable under any circumstances. The Tender Forms are not transferable. Sale or Tender Forms will be closed at 2.30 p. m. on 27-12-2017. Cheques, Demand Draft, Postal Order etc. will not be accepted towards the cost of tender form, nor will the forms be sent by V. P. P. Duplicate tender forms, if required will be issued at ` 224 (Rupees two hundred and twenty four) per copy.

An agreement in Kerala Government Stamp paper worths ` 200 should be executed and attached with the tender. EMD at 1% of quoted amount should be remitted by Demand Draft on SBI Perambra Branch should be attached. Rate of tax chargeable on the items should be clearly mentioned against each of the items quoted.

LIST OF ITEMS			(1)	(2)	(3)
<i>Sl. No.</i>	<i>Items Specification</i>	<i>Quantity (Nos.)</i>			
(1)	(2)	(3)			
1	Standard spectrometer with prism table, vernier table, collimator and telescope with fine adjustment arrangements for vernier and telescope. LC-1'. The difference between two vernier should be exactly 180 degrees.	1	10	Lead Acid Accumulator 2 V, 45AH	8
2	Digital storage oscilloscope <ul style="list-style-type: none"> • 2mV sensitivity • 19 auto measurements • Save & recall of waveforms and settings • USB interface • DC to 50MHz bandwidth • 5 years warranty 	1	11	Daniel Cell—Full Set	4
3	Function Generator with Sine, Square and triangular pulses, 3 MHz Micro controller Based Function Pulse Generator with 40 MHz Frequency Counter (Minimum 2 Year Warranty)	2	12	Carrey Fosters Bridge—Full Set	2
4	Regulated D C Power Supply 0-12V adjustable in steps of 2 V, short circuit protection/Overload indication and indication for all Outputs, Minimum 2 Year Warranty.	1	13	DC Regulated Dual Power Supply for electronic expts with positive, ground and negative outputs (Range +15V, 0,-15V) with adjustable knobs for intermediate voltages @ 1 A current suitable for Opamp expts with shortcircuit protector/Overload indicator and 2 years warranty.	6
5	DC Voltmeter—In Bakelite Case. <ul style="list-style-type: none"> (4) 0-3 V, (LC-0.1 V per div) (5) 0-10 V, (LC-0.2 V per div) (6) 0-30 V, (LC-1 V per div) (Minimum one year warranty)	5	14	Sodium Vapour Lamp with transformer and wooden box with slits on four sides and with lamp holder—Full set	2
6	DC Ammeter—In Bakelite Case. <ul style="list-style-type: none"> (3) 0-10 A range (LC-0.1 A/div) (4) 0-3 A range (LC-0.1 A/div) 	5	15	Resistance Boxes <ul style="list-style-type: none"> (4) 1-10Kohm (5) 1-10ohm (6) 0.1-10ohm 	4
7	Galvanometer—In Bakelite case. Range-30-0-30 Table	10	16	Flywheel Arrangement—Full set	1
8	DC Milli Ammeter—In Bakelite case <ul style="list-style-type: none"> (1) Range—0-100 mA (2) Range—0-500 mA 	5	17	Capillary Tube—(for surface tension expts)	5
9	DC Micro Ammeter in Bakelite case <ul style="list-style-type: none"> (1) Range—0-500 micro ampere (2) Range—0-100 micro Amp 	5	18	Rheostat— <ul style="list-style-type: none"> (3) Max 3 A Current 50 Ohms (4) Max 5 Amp Current 250 Ohms Specify others also	4
			19	Digital Multimeter— <ul style="list-style-type: none"> Max input 1000 V DC or 750 V AC Rms. AC Voltage—Input Impedance 10 MW, Frequency Range 50 to 500 Hz Max DC Current—Auto ranging for micro and milli ampere, overload protection—0.5 A/250 V. and 10 A/250 V fuse Max Input 400 mA DC or 400 mA AC rms on micro amp/milli ampere ranges, 10 A DC or AC rms on 10 A range Temperature Range—20 degree centigrade to 1000 degree centigrade 	5
			20	Laser diode 1mW	2
			21	Torsion pendulum (oscillating disk) rigidity modulus set up	1
			22	Transformer for lab experiments <ul style="list-style-type: none"> Voltage rating: 6-0-6, 9-0-9 etc. Powder coated cabinet, Protection against short-circuit (internally protected) 	12 each
			23	Bread board	6

(1)	(2)	(3)	(1)	(2)	(3)
24	Connection wire (a) Cu wire (b) Telephone wire	10m each	40	6 way key	10
25	Magnets-5cm and 7.5m	4 each	41	Mercury—Hg 200.59	500gm
26	Compass box-Deflection magneto meter	6	42	Capillary tube 1mm diameter .05 diameter	4 each
27	Air wedge set up	3	43	Thermal Conductivity of air and liquid by LEE'S DISC method, including Ebonite Disc for measuring TC of Air and Liquid	3
28	Liquid lens set up	4	44	Single Key	7
29	Lenses 25 cm, 10cm, 100cm	6 each			
30	Searls vibration magneto meter	2	C. K. G. Memorial		
31	Regulated power supply	5	Govt. College,		
			Perambra.		
			(Sd.)		
			<i>Principal.</i>		
			<u>ദർഘാസ് പരസ്യം</u>		
			നമ്പർ എ1-703/2017. 2017 നവംബർ 17.		
			കൽപറ്റ എൻ. എം. എസ്. എം. ഗവ. കോളേജിൽ 2017-18 വർഷത്തേക്ക് തേക്ക് തടിയിലും ഹാർഡ് വുഡ് തടിയിലും തീർത്ത ഫർണിച്ചറുകൾ വാങ്ങുന്നതിലേക്ക് അംഗീകൃത സ്ഥാപനങ്ങളിൽനിന്നും മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചു കൊള്ളുന്നു.		
32	Dual Supply and Battery Eliminator	7	അടങ്കൽ തുക—` 2,73,000.		
			നിരതദ്രവ്യം—1%.		
			ദർഘാസ് ഫോറത്തിന്റെ വില:		
			അസ്സൽ—` 560.		
			പകർപ്പ്—` 336.		
			ടെണ്ടർ ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—30-12-2017, 2 മണി.		
			ടെണ്ടർ സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—30-12-2017, 5 മണി.		
			ടെണ്ടർ തുറക്കുന്ന തീയതിയും സമയവും—1-1-2018, 11 മണി.		
33	Accumulator 2V	4	ദർഘാസുകൾ “2017-18 വർഷത്തേക്ക് കൽപറ്റ		
34	Prisms Flint Crown Glass	5 3	എൻ. എം. എസ്. എം. ഗവ. കോളേജിൽ തേക്ക് തടിയിലും ഹാർഡ് വുഡ് തടിയിലും തീർത്ത ഫർണിച്ചറുകൾ വാങ്ങുന്നതിലേക്കുള്ളത്” എന്ന തലക്കെട്ടോടുകൂടി പ്രിൻസിപ്പാൾ, എൻ. എം. എസ്. എം. ഗവ. കോളേജ്, കൽപറ്റ, പുഴമുടി പി.ഒ., വയനാട്, കേരളം, പിൻ-673 122 എന്ന വിലാസത്തിൽ ലഭിച്ചിരിക്കേണ്ടതാണ്. ദർഘാസുകൾ സ്വീകരിക്കുന്ന അവസാന തീയതി 30-12-2017, 5 മണി വരെ ആയിരിക്കും. വൈകികിട്ടുന്ന ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. 1-1-2018-ന് 11 മണിക്ക് ഹാജരുള്ള കരാറുകാര്യം ടെണ്ടർ അവരുടെ അംഗീകൃത പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ തുറന്ന് പരിശോധിക്കുന്നതാണ്. ദർഘാസ് ഫോറങ്ങൾ തപാലിൽ ലഭിക്കുവാൻ പ്രിൻസിപ്പാൾ, എൻ. എം. എസ്. എം. ഗവ. കോളേജ്, കൽപറ്റ, പുഴമുടി പി. ഒ., വയനാട്, കേരളം, പിൻ-673 122 എന്ന വിലാസത്തിൽ ബന്ധപ്പെടേണ്ടതാണ്.		
35	Mercury lamp with transformer and wooden box with slits on four sides and with lamp holder-full set	4			
36	Haire's apparatus for measuring density of liquid	2			
37	Melder's string apparatus	2			
38	5V battery eliminators for electronic experiments	2			
39	Commutators	12			

30-12-2017 ഉച്ചയ്ക്ക് 2 മണിവരെ കോളേജ് ഓഫീസിൽ നിന്നും ദർഘാസ് ഫോറങ്ങൾ ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോറങ്ങളുടെ വില വാങ്ങിക്കുന്ന സമയത്ത് തന്നെ അടയ്ക്കേണ്ടതാണ്. ഒരിക്കൽ ദർഘാസ് ഫോറത്തിന് നൽകിയ വില തിരിച്ചു നൽകുന്നതല്ല. ചെക്ക്, ഡിമാന്റ് ഡ്രാഫ്റ്റ്, സ്റ്റാമ്പ് എന്നിവ ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. വി. പി. പി. ആയി ഫോറം അയയ്ക്കുന്നതല്ല. ദർഘാസ് ഫോറം കൈമാറ്റം ചെയ്യാൻ പാടില്ല. ഓരോ ദർഘാസിനുമൊപ്പം ` 200 വിലയുള്ള മുദ്രപത്രത്തിൽ ഒരു പ്രാഥമിക എഗ്രിമെന്റ് സമർപ്പിക്കേണ്ടതാണ്. കേരളത്തിന് പുറത്തുള്ള കമ്പനികളിലേക്ക് ദർഘാസ് ഫോറം നൽകുന്നതിന് ` 225 മണി ഓർഡർ ആയി ദർഘാസ് ഫോറത്തിന്റെ വിലയോടൊപ്പം നൽകേണ്ടതാണ്.

ദർഘാസുകൾ യാതൊരുകാരനെയും കൂടാതെ റദ്ദാക്കുവാനുള്ള അധികാരം പ്രിൻസിപ്പാളിൽ നിക്ഷിപ്തമാണ്. ദർഘാസ് ഫോറം രജിസ്റ്റേർഡ് തപാലിൽ ലഭിക്കുവാൻ ദർഘാസ് ഫോറത്തിന്റെ വിലയും തപാൽചാർജ്ജും ഉൾപ്പെടെ മണിയോർഡർ ആയി അയയ്ക്കേണ്ടതാണ്. സാധനത്തിന്റെ വില നികുതി ഉൾപ്പെടെയുള്ളതായിരിക്കണം. ടെണ്ടറുകളിൽ വിതരണം ചെയ്യാൻ ഉദ്ദേശിക്കുന്ന സാധനങ്ങളുടെ ബ്രാൻഡ് പേരും വിശദവിവരങ്ങളും കാണിച്ചിരിക്കണം. പ്രാദേശികമായി കൂട്ടിച്ചേർക്കപ്പെട്ട ഉപകരണങ്ങൾ യാതൊരുകാരനെയും സ്വീകരിക്കുന്നതല്ല. വിതരണം ചെയ്ത് സ്ഥാപിക്കപ്പെട്ട ഉപകരണങ്ങൾ ബന്ധപ്പെട്ട സ്ഥാപനങ്ങൾ പരിശോധിച്ച് സർട്ടിഫിക്കറ്റ് ലഭിച്ചതിനുശേഷം മാത്രമേ അതിന്റെ വില നൽകുകയുള്ളൂ.

ഏതെങ്കിലുമോ മുഴുവനുമായോ ടെണ്ടറുകൾ സ്വീകരിക്കുന്നതിനും നിരാകരിക്കുന്നതിനുമുള്ള അധികാരം പ്രിൻസിപ്പാളിൽ നിക്ഷിപ്തമാണ്.

No. A1-703/2017. *17th November 2017.*

Sealed tenders are invited for the supply of Teak wood and Hard wood Furniture of NMSM Government College, Kalpetta by utilizing the fund sanctioned under EDUSAT Plan Scheme 2017-18.

- Estimated cost—` 2,73,000.
- Earnest Money Deposit—1% of quoted amount.
- Cost of tender form:
 - Original—` 560.
 - Duplicate—` 336.

Last date and time of sale of tender form—30-12-2017, 2 p. m.

Last date and time of receipt of tender—30-12-2017, 5 p. m.

Date and time of opening of tender—1-1-2018, 11 a. m.

Tenders should be superscribed as for the purchase of 'Teak wood and Hard wood Furniture, under EDUSAT, NMSM Government College, Kalpetta 2017-18'. Sealed cover should be sent to the Principal, NMSM Government College, Kalpetta, Puzhamudi P. O., Wayanad, Kerala, Pin-673 122. Late tenders will not be accepted. Tenders will be opened in the presence of such tenderers or their authorized representatives who may be present at that time.

Intending tenderers may on application to the Principal, NMSM Government College, Kalpetta, Puzhamudi P. O., Wayanad, Kerala, Pin-673 122 obtain the requisite tender forms on which tenders should be submitted. The tender forms are not transferable. The cost of tender may be remitted either in cash or by Money Order. Cheque, Draft, Postal Orders etc. will not be accepted towards the cost of tender forms. No tender forms will be sent by VPP. Duplicate tender forms if required will be issued on payment. An Earnest Money Deposit of 1% of total value has to be submitted along with each tender form. If exempted from EMD, certified copies of the order should be enclosed. The cost of the tender forms will not be refunded. The tender forms can be had from the office upto 2 p. m. on working days.

An agreement in Kerala Stamp Paper worth ` 200 should be submitted along with each tender form. Firms/Suppliers outside Kerala may sent ` 225 by money order if they require the stamp paper by post. The rate quoted should be including taxes. All Government rules prevailing will be applicable to the tender. Due to any reason, if the tender opening day is declared as a holiday, the tenders will be opened on the next working day at the same time. The Principal is empowered to cancel tender without assigning any reason thereof. The payment of the articles supplied and installed will be effected only after it got tested and certified by experts from competent authority. Rates, Sales Tax and condition of supply and installation etc. should be clearly stated in respect of each item. Tenders should be specifying the brand name and specification of the items they intended to supply. The tender for offering assembled equipments will not be accepted. The successful tenderer should also execute an agreement on stamp paper worth ` 200 and deposit sum equivalent 5% of the value of the contract as security deposit for the satisfactory fulfillment of contract. More details will be had from the college office during working hours.

NMSM Govt. College, (Sd.)
Kalpetta, Pazhamudi P.O.-673 122. *Principal.*

ലഘു ദർഘാസ് പരസ്യം

നമ്പർ ബി1-230/2015(2)/ആർ.യു.എസ്.എ. 2017 നവംബർ 23.

2016-17 വർഷത്തെ റൂസ്റ്റ ഫണ്ടിൽ ഉൾപ്പെടുത്തി മാനന്തവാടി ഗവൺമെന്റ് കോളേജിൽ A3 Copier Printer and Scanner, All in One Printer (Print, Copy, Scan) എന്നിവ വിതരണം ചെയ്ത് സ്ഥാപിക്കുന്നതിന് വേണ്ടി മുദ്ര വച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

അടങ്കൽ തുക—` 2,55,000.

ദർഘാസുകൾ പ്രിൻസിപ്പാൾ, ഗവൺമെന്റ് കോളേജ് മാനന്തവാടി, നല്ലൂർനാട് പി. ഒ., പിൻ-670 645 എന്ന വിലാസത്തിൽ 30-12-2017-ന് 2 മണിക്കകം ലഭിക്കത്തക്കവിധം സമർപ്പിക്കേണ്ടതാണ്. കവറിന് മുകളിൽ "A3 Copier Printer and Scanner, All in One Printer (Print, Copy, Scan) വിതരണം ചെയ്യുന്നതിനുള്ള ദർഘാസ്" എന്നും

ദർഘാസ് പരസ്യത്തിന്റെ നമ്പരും രേഖപ്പെടുത്തേണ്ടതാണ്. 2 മണിക്ക് ശേഷം ലഭിക്കുന്ന ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. 30-12-2017-ന് 3 മണിക്ക് അപ്പോൾ സന്നിഹിതരായിരിക്കുന്ന ദർഘാസ്കാരുടേയോ അവരുടെ പ്രതിനിധികളുടേയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്.

ദർഘാസ് ഫോറങ്ങൾ കോളേജ് ഓഫീസിൽ നിന്നും 30-12-2017, 1 മണി വരെ പ്രവർത്തി ദിവസങ്ങളിൽ ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോറത്തിന്റെ വില ജി. എസ്. ടി. ഉൾപ്പെടെ ` 672. ഫോറം തപാലിൽ ആവശ്യമുള്ളവർ പോസ്റ്റേജ് ചാർജ്ജ് ഉൾപ്പെടെ ` 712 മാനന്തവാടി ഗവൺമെന്റ് കോളേജ് പ്രിൻസിപ്പാളിന്റെ വിലാസത്തിൽ മണിയോർഡർ അയയ്ക്കേണ്ടതാണ്. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടില്ല. യാതൊരു കാരണവശാലും ഫോറത്തിന്റെ വില തിരികെ നൽകുന്നതല്ല. ഫോറത്തിന്റെ വിലയായി ചെക്ക്, പോസ്റ്റൽ ഓർഡർ, ഡിമാന്റ് ഡ്രാഫ്റ്റ് എന്നിവ സ്വീകരിക്കുന്നതല്ല.

ദർഘാസ് സമർപ്പിക്കുമ്പോൾ സമർപ്പിക്കുന്ന ദർഘാസിന്റെ 1% തുക (മിനിമം ` 1,500) ഇ.എം.ഡി. തുക ഡി.ഡി. ആയി സമർപ്പിക്കേണ്ടതാണ്. ദർഘാസ് ഫോറത്തിന്റെ കൂടെ ` 200 മുഖവിലയുള്ള കേരള മുദ്രപത്രത്തിൽ കരാർ എഴുതി സമർപ്പിക്കേണ്ടതാണ്.

അംഗീകരിക്കുന്ന ടെണ്ടറുകാരൻ വിലയുടെ 5% തുക സെക്യൂരിറ്റി ഡെപ്പോസിറ്റായി നൽകേണ്ടതും ` 200-ന്റെ മുദ്രപത്രത്തിൽ എഗ്രിമെന്റ് സമർപ്പിക്കേണ്ടതുമാണ്. സാധനങ്ങളുടെ എണ്ണം, വില, ബ്രാന്റ് നെയിം എന്നിവ വ്യക്തമായി കാണിച്ചിരിക്കണം. വിതരണ ഉത്തരവ് ലഭിക്കുന്നവർ സാധനങ്ങൾ നൽകുന്നതോടൊപ്പം അതിന്റെ വില രേഖപ്പെടുത്തിയ ഇൻവോയ്സിന്റെ മൂന്ന് പകർപ്പുകളും ഹാജരാക്കേണ്ടതാണ്.

No. B1-230/2015(2)/RUSA. 23rd November 2017.

Sealed tenders are invited for the supply of A3 Copier Printer and Scanner, All in One Printer (Print, Copy, Scan) to Government College, Mananthavady under RUSA Scheme 2017-18.

Face Value—` 2,55,000.

The envelopes containing the tender should be superscribed as “Tender for the supply of A3 Copier Printer and Scanner, All in One Printer (Print, Copy, Scan)” in Government College, Mananthavady and addressed to the Principal, Government College, Mananthavady, Nallooroad P. O., Mananthavady, Pin-670 645, so as to reach in this college on or before 2 p. m. on 30-12-2017. Late tenders will not be accepted. The tenders will be opened at 3 p. m. on 30-12-2017 in the presence of tenderers or their authorised representatives who may be present at that time.

Tender forms can be had from the college office on all working days till 30-12-2017, 1 p. m. The cost of tender form is ` 672 (including GST) which is the price fixed for the firm and it is not refundable under any circumstances. Application for tender form through post

should be accompanied by a money order remittance of ` 712 in the name of Principal, Government College, Mananthavady. The tender forms are not transferable. The price fixed for a tender form which is not refundable under any circumstances. Cheque, Postal Orders, Demand Draft etc will not be accepted towards the cost of tender form.

Along with tender, EMD @ 1% (Minimum ` 1,500) of amount tenders, should also be submitted in the form of DD. Tenders without sufficient EMD are liable to be rejected. The firm who are exempted from furnishing EMD should be enclosed attested copy of exemption order. Every tender should be accompanied by an agreement in Kerala Stamp Paper worth ` 200.

Successful tenderers should furnish an agreement in Kerala Stamp Paper worth ` 200 and also to be deposit 5% of total cost as security deposit. Tender should specify the rate, quantity and brand name of this items. The payment will be effected only after the items got verified by competent authority. The successful tenderer should submit 3 copies of invoice at the time of supply articles. The Principal reserves himself the right to accept or reject any or all the tenders without assigning any reason thereof.

Govt. College,
Mananthavady.

(Sd.)
Principal.

Forest Department

പുനർ ഇ-ദർഘാസ് പരസ്യം

[ടെണ്ടർ നമ്പർ 10/2017-18]

നമ്പർ പി.സി.പി.-25187/2017.

2017 ഡിസംബർ 6.

കേരള വനം വകുപ്പിലെ വിവിധ ഓഫീസുകളിലെ ഉപയോഗത്തിനായി വിശ്വസ്ത സ്ഥാപനങ്ങളിൽ നിന്നും മൾട്ടിഫങ്ഷണൽ ഫോട്ടോ കോപ്പിയർ (15 എണ്ണം) വാങ്ങുന്നതിനും ഇൻസ്റ്റാൾ ചെയ്ത് കമ്മീഷൻ ചെയ്യുന്നതിനും അഡീഷണൽ പ്രിൻസിപ്പൽ ചീഫ് ഫോറസ്റ്റ് കൺസർവേറ്റർ ഓഫ് ഫോറസ്റ്റ് (എഫ്. എം. ഐ. എസ്.) ഓൺലൈൻ ദർഘാസ് ക്ഷണിക്കുന്നു. ഈ പരസ്യത്തിനോടൊപ്പം ഉള്ളടക്കം ചെയ്ത അനക്സർ-A-യിൽ പറയുന്ന നിലവാരത്തിലുള്ളതും നിശ്ചിത യോഗ്യതയുള്ളവയുമാണെന്ന് ഉറപ്പുവരുത്തേണ്ടതാണ്. ടെണ്ടറിൽ പങ്കെടുക്കുന്ന സ്ഥാപനങ്ങൾക്ക് കേരളത്തിലുടനീളം സർവ്വീസ് സെന്ററുകൾ ഉണ്ടാവുകയും 24 മണിക്കൂറിനുള്ളിൽ കാളുകൾ അറ്റന്റ് ചെയ്യുകയും ഓൺസൈറ്റ് വാറണ്ടി നൽകുവാനും കഴിയണം. ദർഘാസ് പ്രമാണങ്ങളും ദർഘാസ് ഷെഡ്യൂളുകളും www.etenders.kerala.gov.in എന്ന വെബ്സൈറ്റിൽ ലഭ്യമാണ്. ദർഘാസിനോടൊപ്പം സമർപ്പിക്കുന്നതിനുള്ള നിരതദ്രവ്യം, ദർഘാസ് പ്രമാണ വില എന്നിവ എസ്. ബി. ഐ.-യുടെ ഇന്റർനെറ്റ് ഓൺലൈൻ ബാങ്കിംഗ് വഴിയോ, മറ്റ് ബാങ്കുകളിൽ NEFT വഴിയോ ഓൺലൈനിൽ ടെണ്ടറിനോടൊപ്പം സമർപ്പിക്കേണ്ടതുമാണ്.

എല്ലാ ടെണ്ടർ പ്രമാണങ്ങളും www.etenders.kerala.gov.in എന്ന വെബ്സൈറ്റിൽ കാണിച്ചിരിക്കുന്ന ഓൺലൈൻ കവറുകളിൽ ഓൺലൈനായി മാത്രം സമർപ്പിക്കേണ്ടതാണ്. ദർഘാസുകൾ www.etenders.kerala.gov.in എന്ന വെബ്സൈറ്റിലൂടെ ഓൺലൈനായി മാത്രമേ സ്വീകരിക്കുകയുള്ളൂ. നേരിട്ടോ തപാലിലോ ഓഫീസിൽ സ്വീകരിക്കുന്നതല്ല. താമസിച്ച് സമർപ്പിക്കുന്ന ടെണ്ടറുകൾ സ്വീകരിക്കുന്നതല്ല.

ദർഘാസ് ഫോറത്തിന്റെ വില, ഉദ്ദേശിക്കുന്ന കരാറിന്റെ അടങ്കൽ തുക എന്നിവ താഴെ പറയും പ്രകാരമാണ്.

ദർഘാസ് നമ്പർ—പി.സി.പി.-25187/2017 (10/2017-18).

ഇനം—മൾട്ടിഫങ്ഷണൽ ഫോട്ടോ കോപ്പിയർ

എണ്ണം (ഏകദേശം)—15.

അടങ്കൽ തുക—` 12.75 ലക്ഷം.

നിരതദ്രവ്യം (1%)—` 12,750.

ദർഘാസ് ഫോറത്തിന്റെ വില—` 2,360.

മുകളിൽ പറഞ്ഞിരിക്കുന്നവയുടെ എണ്ണം ഏകദേശം മാത്രമാണ്. ഉപകരണങ്ങളുടെ എണ്ണം കൂട്ടാനും കുറയ്ക്കാനും അല്ലെങ്കിൽ വാങ്ങാതിരിക്കാനുമുള്ള തീരുമാനമെടുക്കുന്നതിന് വനം വകുപ്പിന് അവകാശമുണ്ട്.

വിതരണം ചെയ്യേണ്ടുന്ന സമയം—വിതരണത്തിനുള്ള ഉത്തരവ് കിട്ടി 30 ദിവസത്തിനകം.

പണം നൽകുന്ന രീതി—പ്രസ്തുത ഉപകരണങ്ങൾ വിതരണം ചെയ്ത തീയതി മുതൽ രണ്ടാഴ്ചയ്ക്കുള്ളിൽ.

വിതരണം ചെയ്യേണ്ടുന്ന സ്ഥലം—കേരള വനം വകുപ്പിന്റെ കീഴിലെ വിവിധ ഓഫീസുകൾ.

ദർഘാസ് പ്രമാണം വെബ്സൈറ്റിൽ ലഭ്യമാക്കുന്ന തീയതി—26-12-2017 മുതൽ.

ദർഘാസ് വെബ്സൈറ്റിൽ സമർപ്പിക്കാവുന്ന അവസാന തീയതിയും സമയവും—5-1-2018, 5 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—10-1-2018, 2 മണി.

ഓൺലൈൻ ടെണ്ടറിനോടൊപ്പം ` 200-ന്റെ കേരള സ്റ്റാമ്പ് പേപ്പറിൽ തയ്യാറാക്കി ഒപ്പിട്ട പ്രിലിമിനറി എഗ്രിമെന്റ് സ്കാൻ ചെയ്ത കോപ്പി ഓൺലൈനായി സമർപ്പിക്കാത്തതും അവയുടെ ഒറിജിനൽ തുറക്കുന്നതിന് മുൻപ് സമർപ്പിക്കാത്തതുമായ ദർഘാസുകൾ നിരസിക്കപ്പെടുന്നതുമാണ്. ഇ-ടെണ്ടറുമായി ബന്ധപ്പെട്ട മറ്റു വിവരങ്ങൾ www.etenders.kerala.gov.in-ൽ നിന്നോ വെബ്സൈറ്റിൽ പറഞ്ഞിരിക്കുന്ന etenders help desk-ൽ നിന്നോ ഈ ഓഫീസിൽ നിന്നോ ഓഫീസ് സമയത്ത് അറിയാവുന്നതാണ്. ഇ-പേയ്മെന്റിന് ആവശ്യമായ വിവരങ്ങൾ (കരാറുകാരൻ ഇടപാടു നടത്തുന്ന കോർ ബാങ്കിംഗ് സൗകര്യമുള്ള ബാങ്ക് അക്കൗണ്ടിന്റെ വിശദവിവരങ്ങളും ഇ-മെയിൽ അഡ്രസ്സും) ദർഘാസിനോടൊപ്പം സമർപ്പിക്കേണ്ടതാണ്. ഈ വിവരങ്ങൾ ഉൾപ്പെടുത്താത്ത ദർഘാസുകൾ നിരസിക്കപ്പെടുന്നതാണ്. ടെക്നിക്കൽ ബിഡും, ഫിനാൻഷ്യൽ ബിഡും അതിനായി പറഞ്ഞിരിക്കുന്ന അതാത് കവറുകളിൽ മാത്രം സമർപ്പിക്കേണ്ടതാണ്. കരാറുകാർ വിവരങ്ങൾ അപ്ലോഡ് ചെയ്യുന്നതിലും മറ്റും ഉണ്ടാകുന്ന അസൗകര്യങ്ങൾക്കും നഷ്ടത്തിനും ഡിപ്പാർട്ട്മെന്റ് ഉത്തരവാദി ആയിരിക്കുന്നതല്ല.

ഓരോ ഉപകരണത്തിന്റെ വിലയും വാറണ്ടി സമയത്തിന് ശേഷമുള്ള ആനുവൽ മെയിന്റനൻസ് കോൺട്രാക്റ്റ് തുകയും പ്രത്യേകം സമർപ്പിക്കേണ്ടതാണ്.

[No. 10/2017-18]

No. PCP-25187/2017. 6th December 2017.

Online tenders are invited from reputed firms for the “Supply, Installation and Commissioning of Multifunction Photocopier (15 Nos.) for use in Kerala Forest Department by Additional Principal Chief Conservator of Forests (FMIS). The Multifunction Photocopier should conform to the technical standards and specifications detailed in Annexure A to this notice. Tender documents and schedules are available in the website : www.etenders.kerala.gov.in. The Earnest Money Deposit and tender cost fee should be submitted through the Internet online banking of SBI or through NEFT for other banks.

All bid/tender documents are to be submitted online only and in the designated online cover (s)/envelope(s) on the www.etenders.kerala.gov.in website and tenders submitted manually/through post will not be entertained. Late tenders will not be accepted.

Tender No.—PCP-25187/2017. (10/2017-18)

Item—Multifunction Photocopier.

No. (Approximate)—15.

P. A. C.—` 12.75 Lakh.

E. M. D. (1%)—` 12,750.

Tender fee—` 2,360.

Period of supply—Within 30 days from the date of supply order.

Mode of Payment—within two weeks from the date of commissioning of the equipments.

Place to be delivered—Different offices in Kerala Forest Department.

Date from which the tender will be available in the website—From 14-12-2017.

Last date and time for receipt of tender (Closing of tender)—5-1-2018, 5 p. m.

Date and time of opening of tender—10-1-2018, 2 p. m.

The number of equipment mentioned above is approximate. The KFD will be at liberty to increase or decrease the number to be procured or may decide not to procure at all.

Online tenders/bids are to be accompanied with a preliminary agreement executed in Kerala Stamp Paper worth ` 200. Tenders/bids received online without the scanned copies of relevant documents, preliminary agreement, will not be considered and shall be summarily rejected. Any further clarifications on this tender can be obtained from NIC/the e-tender Helpdesk number available in the www.etenders.kerala.gov.in website and from the Office of the Additional Principal Chief Conservator of Forests (FMIS) during the office hours. The details regarding e-Payment (Bidder's Bank Account No. where he/she is having core banking facility and email ID) should be submitted along with the tender. Tenders without these details will not be accepted. Technical Bid and Financial Bid shall be submitted in their respective designated online covers.

The Forest Department will not be responsible for any inconveniences or loss to the Bidder while uploading/downloading the bid.

The unit price of equipment and the rate for annual Maintenance contract beyond the warranty period are to be quoted separately.

(Sd.)

Additional Principal Chief Conservator of Forests (FMIS). (For and on behalf of the Governor of Kerala).

Forest Head Quarters, Thiruvananthapuram.

Health Services Department

ദർഘാസ്/ലേലപ്പരസ്യം

(1)

നമ്പർ എസ്-1400(2ബി)/2017. 2017 നവംബർ 15.

കോഴിക്കോട് മാനസികാരോഗ്യ കേന്ദ്രത്തിലേക്ക് സർജിക്കൽ സാധനങ്ങൾ വാങ്ങിക്കുന്നതിന് താഴെ പറയുന്ന നിബന്ധനകൾക്ക് വിധേയമായി അതുമായി ബന്ധപ്പെട്ട വ്യക്തികളിൽ നിന്നും പരിചയ സമ്പന്നരായ കരാറുകാരിൽ നിന്നും മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ദർഘാസ് നമ്പരും തീയതിയും—എസ്-1400(2ബി)/2017, 15-11-2017.

നിരതദ്രവ്യം—രേഖപ്പെടുത്തുന്ന വിലയുടെ ഒരു ശതമാനം.

ദർഘാസ് ഫോറത്തിന്റെ വില:

അസ്സൽ—` 500 + 12% GST.

പകർപ്പ്—` 300 + 12% GST.

ദർഘാസ് വിൽപന നടത്തുന്ന തീയതിയും സമയവും— 28-12-2017, 3 മണിവരെ.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—29-12-2017, 12 മണിവരെ.

ദർഘാസുകൾ തുറക്കുന്ന തീയതിയും സമയവും— 29-12-2017, 12.30 മണി.

ദർഘാസ് അയച്ചുകൊടുക്കേണ്ട മേൽവിലാസം— സുപ്രണ്ട്, ഗവ. മാനസികാരോഗ്യകേന്ദ്രം, കോഴിക്കോട്.

സർക്കാർ ദർഘാസ്/ലേല നടപടികൾക്ക് ബാധകമായ എല്ലാ നിയമാവലികളും ഈ ദർഘാസ്/ലേല നടപടികൾക്കും ബാധകമായിരിക്കും. ഇതുമായി ബന്ധപ്പെട്ട കൂടുതൽ വിവരങ്ങൾ ഓഫീസ് പ്രവർത്തി സമയത്ത് ഓഫീസിൽ നിന്നും ലഭിക്കുന്നതായിരിക്കും.

No. S-1400(2B)/2017. 15th November 2017.

Sealed competitive tenders are invited in the prescribed proforma for the purchase of Surgical items from approved persons/firms as a part of utilization of Plan Fund 2017-18.

Cost of tender form:

Original—` 500 + GST 12%.

Duplicate—` 300 + GST 12%.

Last date and time for issue of tender form— 28-12-2017, 3 p. m.

Due date and time for receipt of tenders— 29-12-2017, 12 noon.

Date and time for opening of tenders—29-12-2017, 12.30 p. m.

The tender should be addressed to the Superintendent, Govt. Mental Health Centre, Kozhikode in a sealed cover. Late tenders will not be accepted . EMD 1% (One percent) of rate quoted should be remitted along with the execution of agreement.

- The successful bidder will have to produce a security deposit equal to 5% of the total quoted value.
The unit price of each item should be quoted in the tender inclusive of all taxes, GST, duties etc.
In case any difference or dispute arisen in connection with the contract, all legal proceedings relating to the matter shall be instituted in the court within whose jurisdiction the Purchasing Officer voluntarily resides.
The undersigned reserves the right to reject or cancel the tender on without assigning any reason whatever and his decision will be final.
Details including specification regarding the items tendered if any can be obtained from the RMO/Store section of the office/Store Superintendent on all working days during Office hours.

- An agreement has to be executed by you in the prescribed proforma on Kerala Stamp Paper worth ` 200 (Rupees two hundred only) with all guarantee/Warrantee/On site service details(with contact number).
- Invoice in triplicate should be submitted for payment will be released only after satisfactory report from the concerned with sanction of the undersigned.
- If any technical problems affect the supplies items, you should provide your onsite service on Telephone call or message or even on all any electronic media within due time.
- Any laxity or any time lapsed will be treated as negligence on your part and the time gap will be Treated as an extension of the guarantee/warrantee period.
- Violation of the agreement or any loss or damage will be seriously viewed and has to be compensated or else may lead to further strict actions.
- The items quoted in the tender should be confirmed to IS standards by reputed manufacturer.
- Samples should be forwarded if called for and unapproved samples should be taken back by the tenderers at their own cost. The approved samples may or may not be returned at the discretion of the undersigned. Tenders whose samples are received late will not be considered, samples should be forwarded under separate cover duly listed and the corresponding number of item in the tender schedule should also be noted in the list of samples. Tenders for the supply of material are liable to be rejected unless samples, if called for of the materials tendered for are forwarded.
- All terms and conditions in tender form are applicable to this tender.
- Special conditions, if any, will be intimated later.

LIST OF ITEM WITH SPECIFICATION

Sl. No.	Name of Item	Specification	Quantity Required
(1)	(2)	(3)	(4)
1	Stethoscope	Classic-2SS	2
2	Needle Destroyer	MESEPC120W	5
3	Clinical Thermometer	Flat	8
4	Structure trolley with restrains	Fully SS,Side railing, I.V Hook, 02 trolley, 2", cosion, belt, 6" imported wheel	1

(1)	(2)	(3)	(4)
5	Structure Trolley	Fully SS, 6" imported wheel	1
6	Electrical sterilizer SS	20×8 × 6	3
7	Medicine Trolley	SS 26 × 20	4
8	Bed Side Locker	SS top 15×15×30	10
9	Back rest Iron	Powder coated 30×22	2
10	Hospital Iron Cot	Powder 72×36×24	20
11	Examination Table	Adjustable type SS 72×23, Height-38"	3
12	BP Apparatus	Mercury type with ISI	9
13	Adult Walker SS	Adjustable and foldable	1
14	Hot Water bag		1

(2)

നമ്പർ എസ്-1400(3എ)/2017. 2017 നവംബർ 18.

കോഴിക്കോട് മാനസികാരോഗ്യ കേന്ദ്രത്തിലേക്ക് പ്ലംബിംഗ് സാധനങ്ങൾ വാങ്ങിക്കുന്നതിന് താഴെ പറയുന്ന നിബന്ധനകൾക്ക് വിധേയമായി അതുമായി ബന്ധപ്പെട്ട വ്യക്തികളിൽ നിന്നും പരിചയ സമ്പന്നരായ കരാറുകാരിൽ നിന്നും മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ദർഘാസ് നമ്പരും തീയതിയും—എസ്-1400(3എ)/2017, 18-11-2017.

നിരതദ്രവ്യം—രേഖപ്പെടുത്തുന്ന മൊത്തം വിലയുടെ ഒരു ശതമാനം.

ദർഘാസ് ഫോറത്തിന്റെ വില:

അസ്സൽ—` 400 + 12% GST.

പകർപ്പ്—` 200 + 12% GST.

ദർഘാസ് വിൽപന നടത്തുന്ന അവസാന തീയതിയും സമയവും—3-1-2018 വൈകുന്നേരം 3 മണിവരെ.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—4-1-2018 ഉച്ചയ്ക്ക് 12 മണിവരെ.

ദർഘാസുകൾ തുറക്കുന്ന തീയതിയും സമയവും—4-1-2018 ഉച്ചയ്ക്ക് 12.30 മണി.

ദർഘാസ് അയച്ചുകൊടുക്കേണ്ട മേൽവിലാസം—സുപ്രണ്ട്, ഗവ. മാനസികാരോഗ്യകേന്ദ്രം, കോഴിക്കോട്.

സർക്കാർ ദർഘാസ്/ലേല നടപടികൾക്ക് ബാധകമായ എല്ലാ നിയമാവലികളും ഈ ദർഘാസ്/ലേല നടപടികൾക്കും ബാധകമായിരിക്കും. ഇതുമായി ബന്ധപ്പെട്ട കൂടുതൽ വിവരങ്ങൾ ഓഫീസ് പ്രവൃത്തി സമയത്ത് ഓഫീസിൽ നിന്നും ലഭിക്കുന്നതായിരിക്കും.

No. S-1400(3A)/2017. 18th November 2017.

Sealed competitive tenders are invited in the prescribed proforma for the purchase of Plumbing Items from approved persons/firms as a part of utilization of Plan Fund 2017-18.

Cost of tender form:

Original—` 400 + GST 12%.

Duplicate—` 200 + GST 12%.

Last date and time for issue of tender form—3-1-2018 upto 3 p. m.

Due date and time for receipt of tenders—4-1-2018, 12 p. m.

Date and time for opening of tenders—4-1-2018, 12.30 p. m.

- The tender should be addressed to the Superintendent, Govt. Mental Health Centre, Kozhikode “in a sealed cover. Late tender will not be accepted.
- EMD 1% (One percent) of rate quoted should be remitted along with the execution of agreement.
- The successful bidder will have to produce a security deposit equal to 5% of the total quoted value.
- The unit price of each item should be quoted in the tender inclusive of all taxes, Cess, duties etc.
- In case any difference or dispute arisen in connection with the contract, all legal proceedings relating to the matter shall be instituted in the court within whose jurisdiction the purchasing Officer voluntarily resides.
- The undersigned reserves the right to reject or cancel the tender on without assigning any reason whatever and his decision will be final.
- Details including specification regarding the items tendered if any can be obtained from the RMO/Store section of the office/Store Superintendent Electrician on all working days during Office hours.
- An agreement has to be executed by you in the prescribed proforma on Kerala Stamp Paper worth ` 200 (Rupees two hundred only) with all Guarantee/Warranty/Onsite service details(with contact number).
- Invoice in triplicate should be submitted for payment will be released only after satisfactory Report from the concerned with sanction of the undersigned.
- If any technical problems affect the supplies items, you should provide your onsite service on Telephone call or message or even on all any electronic media within due time.

- Any laxity or any time lapsed will be treated as negligence on your part and the time gap will be treated as an extension of the guarantee/warranty period.
- Violation of the agreement or any loss or damage will be seriously viewed and has to be compensated or else may lead to further strict actions.
- The items quoted in the tender should be confirmed to IS standards by reputed manufacturer.
- Samples should be forwarded if called for and unapproved samples should be taken back by the tenderers at their own cost. The approved samples may or may not be returned at the discretion of the undersigned. Tenderers whose samples are received late will not be considered. Samples should be forwarded under separate cover duly listed and the corresponding number of item in the tender schedule should also be noted in the list of samples. Tenders for the supply of materials are liable to be rejected unless samples, if called for of the materials tendered for are forwarded.
- All terms and conditions in tender form are applicable to this tender.
- Special conditions, if any, will be intimated later.

(3)

നമ്പർ എസ്-1400(4ജി)/2017. 2017 നവംബർ 14.

കോഴിക്കോട് മാനസികാരോഗ്യ കേന്ദ്രത്തിലേക്ക് സ്റ്റീൽ അലുമിനിയം സാധനങ്ങൾ വാങ്ങിക്കുന്നതിന് താഴെ പറയുന്ന നിബന്ധനകൾക്ക് വിധേയമായി അതുമായി ബന്ധപ്പെട്ട വ്യക്തികളിൽ നിന്നും പരിചയ സമ്പന്നരായ കരാറുകാരിൽ നിന്നും മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചു കൊള്ളുന്നു.

ദർഘാസ് നമ്പരും തീയതിയും—എസ്-1400(4ജി)/2017, 14-11-2017.

നിരതദ്രവ്യം—രേഖപ്പെടുത്തുന്ന മൊത്തം വിലയുടെ ഒരു ശതമാനം.

ദർഘാസ് ഫോറത്തിന്റെ വില:

അസ്സൽ—` 600 + 12% GST.

പകർപ്പ്—` 300 + 12% GST.

ദർഘാസ് വിൽപന നടത്തുന്ന അവസാന തീയതിയും സമയവും—27-12-2017 വൈകുന്നേരം 3 മണിവരെ.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—28-12-2017 ഉച്ചയ്ക്ക് 12 മണിവരെ.

ദർഘാസുകൾ തുറക്കുന്ന തീയതിയും സമയവും—28-12-2017 ഉച്ചയ്ക്ക് 12.30 മണി.

ദർഘാസ് അയച്ചുകൊടുക്കേണ്ട മേൽവിലാസം—സുപ്രണ്ട്, ഗവ. മാനസികാരോഗ്യകേന്ദ്രം, കോഴിക്കോട്.

സർക്കാർ ദർഘാസ്/ലേലം നടപടികൾക്ക് ബാധകമായ എല്ലാ നിയമാവലികളും ഈ ദർഘാസ്/ലേലം നടപടികൾക്കും ബാധകമായിരിക്കും. ഇതുമായി ബന്ധപ്പെട്ട കൂടുതൽ വിവരങ്ങൾ ഓഫീസ് പ്രവൃത്തി സമയത്ത് ഓഫീസിൽ നിന്നും ലഭിക്കുന്നതായിരിക്കും.

No. S-1400(4G)/2017. *14th November 2017.*

Sealed competitive tenders are invited in the prescribed proforma for the purchase of Steel Aluminium Items from approved persons/firms as a part of utilization of Plan Fund 2017-18.

Cost of tender form:

Original—` 600 + GST 12%.

Duplicate—` 300 + GST 12%.

Last date and time for issue of tender form—27-12-2017 upto 3 p. m.

Due date and time for receipt of tenders—28-12-2017, 12 Noon.

Date and time for opening of tenders—28-12-2017, 12.30 p. m.

- The tender should be addressed to the “Superintendent, Govt. Mental Health Centre Kozhikode” in a sealed cover. Late tender will not be accepted.
- EMD 1% (One percent) of rate quoted should be remitted along with the execution of agreement.
- The successful bidder will have to produce a security deposit equal to 5% of the total quoted value.
- The unit price of each item should be quoted in the tender inclusive of all taxes, Cess, duties etc.
- In case any difference or dispute arisen in connection with the contract, all legal proceedings relating to the matter shall be instituted in the court within whose jurisdiction the purchasing Officer voluntarily resides.
- The undersigned reserves the right to reject or cancel the tender on without assigning any reason whatever and his decision will be final.
- Details including specification regarding the items tendered if any can be obtained from the RMO/Store section of the office/Store Superintendent on all working days during Office hours.
- An agreement has to be executed by you in the prescribed proforma on Kerala Stamp Paper worth ` 200 (Rupees two hundred only) with all Guarantee/Warranty/Onsite service details(with contact number).

- Invoice in triplicate should be submitted for payment will be released only after satisfactory Report from the concerned with sanction of the undersigned.
- If any technical problems affect the supplies items, you should provide your onsite service on Telephone call or message or even on all any electronic media within due time.
- Any laxity or any time lapsed will be treated as negligence on your part and the time gap will be Treated as an extension of the guarantee/warranty period.
- Violation of the agreement or any loss or damage will be seriously viewed and has to be compensated or else may lead to further strict actions.
- The items quoted in the tender should be confirmed to IS standards by reputed manufacturer.
- Samples should be forwarded if called for and unapproved samples should be taken back by the tenderers at their own cost. The approved samples may or may not be returned at the discretion of the undersigned. Tenderers whose samples are received late will not be considered. Samples should be forwarded under separate cover duly listed and the corresponding number of item in the tender schedule should also be noted in the list of samples. Tenders for the supply of material are liable to be rejected unless samples, if called for of the materials tendered for are forwarded.
- All terms and conditions in tender form are applicable to this tender.
- Special conditions, if any, will be intimated later.

LIST OF ITEM WITH SPECIFICATION

<i>Sl. No.</i>	<i>Name of Item</i>	<i>Specification</i>	<i>Quantity Required</i>
(1)	(2)	(3)	(4)
1	Steel Bucket with Lid	5L, 1.25 Kg., Lid 0.80Kg.	10
2	Steel Bucket with Lid	10L, 1.89 Kg., Lid 0.80 Kg.	8
3	Steel Mug	250 ml. SS	700
4	Rice Cutter Medium	SS Handle 50cm, Body 20 cm	28
5	Steel drum with Lid	40 L with Strong Handle SS	6
6	Steel Drum with Lid	20L with Strong Handle SS	22

(1)	(2)	(3)	(4)
7	Steel Plate	SS, 0.44 Kg. Round	503
8	Tea Stainer SS Big	No. 8	4
9	Wheat Flour Stainer	SS Big	4
10	Lock and Key	Pad Lock 7 liver brass, 65 mm size with 3 key	150

Government Mental Health Centre,
Kozhikode.

(Sd.)
Superintendent.

Irrigation Department

e-TENDER NOTICES

(1)

[No. CE (MECH)/T/10/2017-2018/SN]

No. CMU/P/2275(C)/2017. 16th December 2017.

The Superintending Engineer & Deputy Chief Engineer, Mechanical, PWD, Irrigation Department, Thiruvananthapuram for and on behalf of the Governor of Kerala invites e-tender in two cover system from the original manufacturer or their authorized dealers for the "Supply and Testing of 3 Nos. of Benkelman Beam Deflector at different sites in Kerala as specified by the Department".

In accordance with respective specification for supply and testing of Benkelman Beam deflector sets as shown in tender schedule of this tender document, the tender is to be submitted as e-tenders through <http://etenders.kerala.gov.in>. Since this is an e-tender, only those bidders who have enrolled in the above portal with their own Digital Signature Certificate (DSC) can participate in the tender. e-Tender document and other details can be obtained from the above portal.

EMD (Online payment)—` 2,100.

Cost of tender documents—` 500 + 18% as GST
(Total ` 600)

Document sale starting date— 17-12-2017 at 10 a. m.

Date and time of commencement of online bid submission—17-12-2017 at 11 a. m.

Gaz. No. 51/2017/DTP (Stores Purchase).

Date and time of closing of online bid submission—4-1-2018 at 5 p. m.

Due date and time for receipt of hard copy of bid—8-1-2018 at 1 p. m.

Date and time of opening of bid—8-1-2018 at 2.30 p. m.

Bidders shall remit the tender document fee and EMD using the online payment option of e-procurement system only. Bidders are advised to visit downloads section of e-procurement website <http://etenders.kerala.gov.in> for detailed instructions on making online payment using internet banking facility of SBI or by NEFT facility. In the bid, the following documents should be submitted by online.

1. BOQ duly filled up and signed.
2. E-payment from duly filled and signed.
3. Proof of original manufacturer/authorized dealers attested copy of same.
4. Scanned copy of preliminary agreement executed in Kerala Stamp Paper worth ` 200.
5. EMD exemption certificate (if any) should be submitted online.
6. Other details if any required to be furnished in the special condition.
7. Form No. 14 duly filled and signed.
8. Tender notice and Special condition of tender duly signed.

Hard copy of all the above documents should be submitted on or before 1 p. m. on 8-1-2018. Tenders received after the due date and time will be considered as non responsive and will be rejected.

The bidders shall submit the hard copy of the bid containing the documents as noted in the above paras in sealed envelop. The sealed envelop addressed to the Superintending Engineer & Deputy Chief Engineer, PWD, Mechanical, O/o the Chief Engineer, Mechanical, Thiruvananthapuram and should reach this office on or before the time specified above. The envelop should be superscribed with Tender No. due date and name of work.

Tenders will be opened online in the presence of such bidders or their authorized representatives present at the prescribed time of opening before the Superintending Engineer & Deputy Chief Engineer, PWD, Mechanical, O/o the Chief Engineer, Mechanical, Thiruvananthapuram. If date fixed for opening happens to be a holiday or due to Net failure the tender will be opened in the next working day at same time and place.

The right to accept or reject of e-tender without assigning any reason is vested with the Superintending Engineer & Deputy Chief Engineer, Mechanical, PWD, Thiruvananthapuram.

The bidder is advised to submit the bids well before the stipulated date and time to avoid any kind of Net work issues, Traffic congestions, etc. In this regard, the department shall not be responsible for any kind of such issues faced by the bidder. All the rules related to tender in Irrigation Department along with the rules and regulation prescribed for e-tenders by the Government of Kerala shall be applicable to this tender.

(2)

[No. CE (MECH)/T/11/2017-2018/SN]

No. CMU/P/2275(D)/2017. 16th December 2017.

The Superintending Engineer & Deputy Chief Engineer, Mechanical, PWD, Irrigation Department, Thiruvananthapuram for and on behalf of the Governor of Kerala invites e-tender in two cover system from the original manufacturer or their authorized dealers for the "Supply and Testing of 3 Nos. of Total Station Surveying Equipments at different sites in Kerala specified by the Department".

In accordance with respective specification for supply and testing of total stations as shown in tender schedule of this tender document, the tender is to be submitted as E-tenders through <http://etenders.kerala.gov.in>. Since this is an e-tender, only those bidders who have enrolled in the above portal with their own Digital Signature Certificate (DSC) can participate in the tender. E-tender document and other details can be obtained from the above portal.

EMD (Online payment)—` 15,000.

Cost of tender documents—` 2,500 + 18% as GST (Total ` 2,950).

Document sale starting date— 17-12-2017 at 10 a. m.

Date and time of commencement of online bid submission—17-12-2017 at 11 a. m.

Date and time of closing of online bid submission— 4-1-2018 at 5 p. m.

Due date and time for receipt of hard copy of bid— 8-1-2018 at 1 p. m.

Date and time of opening of bid—8-1-2018 at 2.30 p. m.

Bidders shall remit the tender document fee and EMD using the online payment option of e-procurement system only. Bidders are advised to visit downloads section of e-procurement website <http://etenders.kerala.gov.in> for detailed instructions on making online payment using internet banking facility of SBI or by NEFT facility. In the bid, the following documents should be submitted by online.

(1) BOQ duly filled up and signed.

(2) Technical data sheet and annexures duly filled up and signed.

(a) If any more information to be furnished, separate data sheet shall be attached for the additional information.

(3) E-payment form duly filled and signed.

(4) Proof of Original manufacturer/authorized dealers attested copy of same.

(5) Scanned copy of preliminary agreement executed in Kerala Stamp Paper worth ` 200.

(6) EMD exemption certificate (if any) should be submitted online.

(7) Other details if any required to be furnished in the special condition.

(8) Form No. 14 duly filled and signed.

(9) Tender Notice, Special Condition and General Conditions of Tender duly signed.

Hard copy of all the above documents should be submitted on or before 1 p. m. on 8-1-2018. Tenders received after the due date and time will be considered as non responsive and will be rejected.

The bidders shall submit the hard copy of the bid containing the documents as noted in the above paras in sealed envelop. The sealed envelop addressed to the Superintending Engineer & Deputy Chief Engineer, PWD, Mechanical, O/o the Chief Engineer, Mechanical, Thiruvananthapuram and should reach in this office on or before the time specified above. The envelop should be superscribed with Tender No., due date and name of work.

Tenders will be opened online in the presence of such bidders or their authorized representatives present at the prescribed time of opening before the Superintending Engineer & Deputy Chief Engineer, PWD, Mechanical, O/o the Chief Engineer, Mechanical, Thiruvananthapuram. If date fixed for opening happens to be a holiday or due to Net failure the tender will be opened in the next working day at same time and place.

The right to accept or reject of e-tender without assigning any reason is vested with the Superintending Engineer & Deputy Chief Engineer, Mechanical, PWD, Thiruvananthapuram.

The bidder is advised to submit the bids well before the stipulated date and time to avoid any kind of Net work issues, Traffic congestions, etc. In this regard, the department shall not be responsible for any kind of such issues faced by the bidder. All the rules related to tender in Irrigation Department along with the rules and regulation prescribed for e-tenders by the Government of Kerala shall be applicable to this e-tender.

(3)

[No. CE (MECH)/T/12/2017-2018/SN]

No. CMU/P/2275(F)/2017. *16th December 2017.*

The Superintending Engineer & Deputy Chief Engineer, Mechanical, PWD, Irrigation Department, Thiruvananthapuram for and on behalf of the Governor of Kerala invites e-tender in two cover system from the original manufacturer or their authorized dealers for the "Supply and Trial Running of 10 Nos. of Portable 3KVA Petrol operated Generator at different sites in Kerala as specified by the Department".

In accordance with respective specification for supply and testing of 3KVA Generator sets as shown in tender schedule of this tender document, the tender is to be submitted as E-tenders through <http://etenders.kerala.gov.in>. Since this is an e-tender, only those bidders who have enrolled in the above portal with their own Digital Signature Certificate (DSC) can participate in the tender. E-tender document and other details can be obtained from the above portal.

EMD (Online payment)—` 11,500.

Cost of tender documents—` 2,500+18% as GST (Total ` 2,950).

Document sale starting date— 17-12-2017 at 10 a. m.

Date and time of commencement of online bid submission—17-12-2017 at 11 a. m.

Date and time of closing of online bid submission—4-1-2018 at 5 p. m.

Due date and time for receipt of hard copy of bid—8-1-2018 at 1 p. m.

Date and time of opening of bid—8-1-2018 at 2.30 p. m.

Bidders shall remit the tender document fee and EMD using the online payment option of e-procurement system only. Bidders are advised to visit downloads section of e-procurement website <http://etenders.kerala.gov.in> for detailed instructions on making online payment using internet banking facility of SBI or by NEFT facility. In the bid, the following documents should be submitted by online.

(1) BOQ duly filled up and signed.

(2) Technical data sheet and annexure duly filled up and signed.

(a) If any more information to be furnished, separate data sheet shall be attached for the additional information.

(3) E-payment form duly filled and signed.

(4) Proof of Original manufacturer/authorized dealers attested copy of same.

(5) Scanned copy of preliminary agreement executed in Kerala Stamp Paper worth ` 200.

(6) EMD exemption certificate (if any) should be submitted online.

(7) Other details if any required to be furnished in the special condition.

(8) Form No. 14 duly filled and signed.

(9) Tender Notice and Special Condition of tender duly signed.

Hard copy of all the above documents should be submitted on or before 1 p. m. on 8-1-2018. Tenders received after the due date and time will be considered as non responsive and will be rejected.

The bidders shall submit the hard copy of the bid containing the documents as noted in the above paras in sealed envelop. The sealed envelop addressed to the Superintending Engineer & Deputy Chief Engineer, PWD, Mechanical, O/o the Chief Engineer, Mechanical, Thiruvananthapuram and should reach this office on or before the time specified above. The envelop should be superscribed with Tender No., due date and name of work.

Tenders will be opened online in the presence of such bidders or their authorized representatives present at the prescribed time of opening before the Superintending Engineer & Deputy Chief Engineer, PWD, Mechanical, O/o the Chief Engineer, Mechanical, Thiruvananthapuram. If date fixed for opening happens to be a holiday or due to Net failure the tender will be opened in the next working day at same time and place.

The right to accept or reject of e-tender without assigning any reason is vested with the Superintending Engineer & Deputy Chief Engineer, Mechanical, PWD, Thiruvananthapuram.

The bidder is advised to submit the bids well before the stipulated date and time to avoid any kind of Net work issues, Traffic congestions, etc. In this regard, the department shall not be responsible for any kind of such issues faced by the bidder. All the rules related to tender in Irrigation Department along with the rules and regulation prescribed for e-tenders by the Government of Kerala shall be applicable to this tender.

(4)

[No. CE (MECH)/T/13/2017-2018/SN]

No. CMU/P/2275(E)/2017. 16th December 2017.

The Superintending Engineer & Deputy Chief Engineer, Mechanical, PWD, Irrigation Department, Thiruvananthapuram for and on behalf of the Governor of Kerala invites e-tender in two cover system from the original manufacturer or their authorized dealers for the "Supply and Testing of 10 Nos. of Diamond Core Cutting Machine at different sites in Kerala as specified by the Department".

In accordance with respective specification for supply and testing of Diamond core Cutting Machine Sets as shown in tender schedule of this tender document, the tender is to be submitted as E-tenders through <http://etenders.kerala.gov.in>. Since this is an e-tender, only those bidders who have enrolled in the above portal with their own Digital Signature Certificate (DSC) can participate in the tender. e-tender document and other details can be obtained from the above portal.

EMD (Online payment)—` 47,500.

Cost of tender documents—` 2,500+18% as GST (Total ` 2,950).

Document sale starting date— 17-12-2017 at 10 a. m.

Date and time of commencement of online bid submission—17-12-2017 at 11 a. m.

Date and time of closing of online bid submission— 4-1-2018 at 5 p. m.

Due date and time for receipt of hard copy of bid— 8-1-2018 at 1 p. m.

Date and time of opening of bid—8-1-2018 at 2.30 p. m.

Bidders shall remit the tender document fee and EMD using the online payment option of e-procurement system only. Bidders are advised to visit downloads section of e-procurement website <http://etenders.kerala.gov.in> for detailed instructions on making online payment using internet banking facility of SBI or by NEFT facility. In the bid, the following documents should be submitted by online.

- (1) BOQ duly filled up and signed.
- (2) E-payment form duly filled and signed.
- (3) Proof of Original manufacturer/authorized dealers attested copy of same.
- (4) Scanned copy of preliminary agreement executed in Kerala Stamp Paper worth ` 200.
- (5) EMD exemption certificate (if any) should be submitted online.
- (6) Other details if any required to be furnished in the special condition.
- (7) Form No. 14 duly filled and signed.
- (8) Tender Notice, Special Condition and General Conditions of Tender duly signed.

Hard copy of all the above documents should be submitted on or before 1 p. m. on 8-1-2018. Tenders received after the due date and time will be considered as non responsive and will be rejected.

The bidders shall submit the hard copy of the bid containing the documents as noted in the above paras in sealed envelop. The sealed envelop addressed to the Superintending Engineer & Deputy Chief Engineer, PWD, Mechanical, O/o the Chief Engineer, Mechanical, Thiruvananthapuram and should reach this office on or before the time specified above. The envelop should be superscribed with Tender No., due date and name of work.

Tenders will be opened online in the presence of such bidders or their authorized representatives present at the prescribed time of opening before the Superintending Engineer & Deputy Chief Engineer, PWD, Mechanical, O/o the Chief Engineer, Mechanical, Thiruvananthapuram. If date fixed for opening happens to be a holiday or due to Net failure the tender will be opened in the next working day at same time and place.

The right to accept or reject of e-tender without assigning any reason is vested with the Superintending Engineer & Deputy Chief Engineer, Mechanical, PWD, Thiruvananthapuram.

The bidder is advised to submit the bids well before the stipulated date and time to avoid any kind of Net work issues, Traffic congestions, etc. In this regard, the department shall not be responsible for any kind of such issues faced by the bidder. All the rules related to tender in Irrigation Department along with the rules and regulation prescribed for e-tenders by the Government of Kerala shall be applicable to this tender.

GANESH, P. S.,
Superintending Engineer
and Deputy Chief
Engineer, Mechanical,
Thiruvananthapuram,
P.W.D.

Medical Education Department

പുനർ ദർഘാസ് പരസ്യം

നമ്പർ സി5-13324(5)/2017/സ.മെ.കോ.തി. 2017 നവംബർ 16.

തിരുവനന്തപുരം മെഡിക്കൽ കോളേജ് മൈക്രോ ബയോളജി വിഭാഗത്തിലേക്ക് റീ ഏജന്റുകൾ (സ്ക്രബ് ടൈഫ്, ഐജിഎം എലിസ മുതലായവ) വാങ്ങുന്നതിലേക്ക് നിശ്ചിത ഫോറത്തിൽ മുദ്രവെച്ച ദർഘാസുകൾ ക്ഷണിക്കുന്നു. ദർഘാസ് അടക്കം ചെയ്യുന്ന കവറിനു മുകളിൽ ദർഘാസ് നമ്പർ എഴുതേണ്ടതും പ്രിൻസിപ്പാൾ, മെഡിക്കൽ കോളേജ്, തിരുവനന്തപുരം പിൻ-695 011 കേരള എന്ന വിലാസത്തിൽ അയച്ചിരിക്കേണ്ടതുമാണ്. ദർഘാസുകൾ താഴെ ചേർത്തിട്ടുള്ള തീയതികളിലും, സമയത്തും അപ്പോൾ ഹാജരായിട്ടുള്ള ദർഘാസ് സമർപ്പിച്ചവരുടേയോ, അവർ ചുമതലപ്പെടുത്തിയിട്ടുള്ള ഏജന്റുമാരുടേയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്. വൈകി കിട്ടുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല.

ദർഘാസ് സമർപ്പിക്കുവാൻ താൽപര്യമുള്ളവർ മെഡിക്കൽ കോളേജ് ഓഫീസിൽ അപേക്ഷിക്കുന്ന പക്ഷം ആവശ്യമായ ദർഘാസ് ഫോറങ്ങൾ താഴെ കൊടുത്തിരിക്കുന്ന പ്രകാരം തുക അടച്ചാൽ ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ചെക്കുകൾ, പോസ്റ്റേജ് സാറ്റാമ്പ്, ഡ്രാഫ്റ്റ് എന്നിവ ദർഘാസ് ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി. പി. പി. യായി അയയ്ക്കുന്നതല്ല.

ദർഘാസ് നമ്പർ—71/2017.

ഇനവിവരം—സ്ക്രബ് ടൈഫ്, ഐജിഎം എലിസ.

യൂണിറ്റ്—96 ടി

അളവ്—30 കിറ്റ്

അടങ്കൽ തുക—` 4,86,000

നിരതദ്രവ്യം—1%

ദർഘാസ് ഫോറത്തിന്റെ വില (നികുതി സഹിതം):

ഒറിജിനൽ—` 1,580.

ഡ്യൂപ്ലിക്കേറ്റ്—` 790.

ദർഘാസ് ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—27-12-2017, 3 മണി.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—28-12-2017, 2.30 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—28-12-2017, 3 മണി.

ദർഘാസ് നിരക്ക് പ്രാബല്യത്തിലിരിക്കേണ്ട തീയതി—31-3-2018.

കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി സമയത്ത് ഈ ഓഫീസിൽ അന്വേഷിച്ചാൽ അറിയാവുന്നതാണ്. ദർഘാസ് നടപടികൾ മുന്നറിയിപ്പില്ലാതെ നീട്ടി വയ്ക്കുന്നതിനോ, നിർത്തി വയ്ക്കുന്നതിനോ ഉള്ള അധികാരം പ്രിൻസിപ്പാലിൽ നിക്ഷിപ്തമായിരിക്കും.

TENDER SCHEDULE

1. The period for which the rates to be in firm— One year.
2. The rates should be inclusive of sales taxes, and for free delivery at the department concerned, otherwise the tender will be rejected
3. Advance payments conditions will not be considered.
4. Tender forms are neither transferable nor the cost of it will be refundable under any circumstances.
5. Tenders are to be sent with details and illustrated pamphlet (wherever necessary) neatly typed. Manuscripts should be avoided as far as possible.
6. Tenders should be accompanied with a formal agreement executed in ` 200 Kerala-non judicial Stamp Paper together with required sum of Earnest Money Deposits.
7. Earnest Money Deposits (one percentage) of the total cost of the articles quoted for, can be remitted by way of crossed Demand Drafts drawn in favour of the Principal, Medical College, Thiruvananthapuram.
8. Firms will be exempted from furnishing Earnest Money Deposit if they had produced the duly attested copies of relevant certificate along with their tenders.
9. Tenders unsealed, unsigned or submitted without superscription as specified are liable to be rejected.
10. Tenders submitted with insufficient Earnest Money Deposit will not be entertained.
11. Belated tenders will not be considered under any circumstances.
12. For Medicines, Surgicals and Materials, samples should be submitted along with the tender. Tenders without samples will not be considered for selection.

- 13. Tenders should bear the signature and full postal address of the tenderers wherever necessary.
- 14. The undersigned reserves the right to reject any tender wholly or partially without any prior information to the tenderers.
- 15. Specifications of the items are given in the list.
- 16. Negotiation will be made only with the firm offering lowest price whose specification conforms to the requirements in the tender notification.
- 17. Tender will be opened in the presence of such of the tenderers or his authorized representatives who may present at that time. They should have valid authorization letters.
- 18. More details can be had from this office on working hours.
- 19. Amount quoted should be in Indian Rupees.

Government Medical College,
Thiruvananthapuram.

(Sd.)
Principal.

ദർഘാസ് പരസ്യം

(1)

നമ്പർ സി1/13388/2017/റ്റി.ഡി.എം.സി.എ. 2017 നവംബർ 13.

ആലപ്പുഴ ഗവൺമെന്റ് മെഡിക്കൽ കോളേജിലെ ഇ. എൻ. ടി. വിഭാഗത്തിലേക്ക് ആവശ്യമായ ഫെസ് ഇൻസ്ട്രുമെന്റ്-1 സെറ്റ് വിതരണം ചെയ്യുന്നതിനായി പ്രിൻസിപ്പാൾ മുദ്രവെച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ദർഘാസ് നമ്പർ— 55/2017.

ദർഘാസ് ഫോറത്തിന്റെ വില:

അസ്സൽ— ` 1,000 + GST.

പകർപ്പ്— ` 500 + GST.

ദർഘാസ് വിൽപ്പന അവസാനിക്കുന്ന തീയതിയും സമയവും—28-12-2017, 1 മണി.

ദർഘാസ് സ്വീകരിക്കുന്ന അവസാനിക്കുന്ന തീയതിയും സമയവും—28-12-2017, 4 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—29-12-2017, 10.30 മണി.

ദർഘാസുകൾ ഉള്ളടക്കം ചെയ്ത കവറിന് പുറത്ത് ദർഘാസ് നമ്പർ, ഇനവിവരം എന്നിവ രേഖപ്പെടുത്തി പ്രിൻസിപ്പാൾ, ഗവ. ടി. ഡി. മെഡിക്കൽ കോളേജ്, ആലപ്പുഴ -688 005 എന്ന വിലാസത്തിൽ അയയ്ക്കേണ്ടതാകുന്നു. വൈകി കിട്ടുന്ന ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. ദർഘാസുകൾ മുകളിൽ കൊടുത്ത തീയതിയിലും സമയങ്ങളിലും സമർപ്പിക്കുന്നവരുടെയോ അവർ നിയോഗിക്കുന്ന പ്രതിനിധിയുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്. ദർഘാസുകൾ ഓഫീസ് സമയത്ത് നിർദ്ദിഷ്ട വിലയ്ക്ക് മെഡിക്കൽ കോളേജ് ഓഫീസിൽ നിന്നും വാങ്ങാവുന്നതാണ്. ചെക്ക്, ഡ്രാഫ്റ്റ്, സ്റ്റാമ്പ് എന്നിവ ദർഘാസിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസുകൾ കൈമാറ്റം ചെയ്യാൻ പാടില്ല. വില തിരികെ ലഭിക്കുന്നതല്ല. ദർഘാസുകൾ തപാലിൽ ലഭിക്കുവാൻ

ആഗ്രഹിക്കുന്നവർ ദർഘാസിന്റെ വിലയോടൊപ്പം ചാർജ്ജായി ` 50 കൂടി മണി ഓർഡറായി അയയ്ക്കേണ്ടതാണ്. ദർഘാസുകൾ സ്വീകരിക്കുന്ന അവസാന ദിവസത്തിന് 10 പ്രവർത്തിദിവസങ്ങൾക്ക് മുമ്പ് കിട്ടുന്ന മണി ഓർഡറുകൾ മാത്രമേ സ്വീകരിക്കുകയുള്ളൂ. സാങ്കേതിക വിശദാംശങ്ങൾ ദർഘാസിനോടൊപ്പം ലഭിയ്ക്കുന്നതാണ്. ദർഘാസ് സമർപ്പിക്കുമ്പോൾ ` 200-ന്റെ മുദ്രപ്പത്രത്തിൽ സമ്മതപത്രവും കാട്ടു ചെയ്യുന്ന ആകെ വിലയുടെ ഒരു ശതമാനം വരുന്ന തുകയ്ക്ക് (` 1,500 കുറഞ്ഞത്) പ്രിൻസിപ്പാളിന്റെ പേരിൽ എടുത്തിട്ടുള്ള ഡിമാന്റ് ഡ്രാഫ്റ്റ്, സ്ഥിരനിക്ഷേപ സർട്ടിഫിക്കറ്റോ നിരതദ്രവ്യമായി സമർപ്പിക്കേണ്ടതാണ്. സമ്മതപത്രവും നിരതദ്രവ്യവും അടക്കം ചെയ്യാത്ത ദർഘാസുകൾ നിരസിക്കുന്നതായിരിക്കും.

No. C1/13388/2017/TDMCA. 13th November 2017.

Sealed tenders are invited for the supply of FESS Instruments-1set for ENT Department of Govt. T. D. Medical College, Alappuzha.

Tender No.— 55/2017.

Cost of tender form—

Original—` 1,000 + GST.

Duplicate—` 500 + GST.

Last date & time of sale of tender form—28-12-2017, 1 p. m.

Last date & time of receipt of tender form—28-12-2017, 4 p. m.

Date & time of opening of a tender—29-12-2017, 10.30 a. m.

Tender should be addressed to The Principal, T. D. Medical College, Alappuzha-688 005. Tender No. & due date should be superscribed on each envelope. Late tenders will not be accepted. Tender will be opened at the time and date noted against each tender in the presence of such tenderers or their authorized representatives who may be present at that time. Intending tenderers may obtain the tender form from the undersigned on all working days from 10 a. m. to 4 p. m. Cheques, Drafts, Postage Stamps will not be accepted towards the cost of tender forms. Duplicate tender, if required will be issued on additional payments as shown above. Tender form is not transferable and the cost is not refundable. Tender forms will be supplied to the firm by registered post subject to be a cash payment of ` 50 in addition as postage charges. Money Orders will be accepted only if received within 10 clear working days prior to due date for submission of tenders. Further details can be had from the college office during working time. Tender should be accompanied by an agreement executed in Kerala Govt. Stamp Paper worth ` 200 and EMD 1% of the total cost (Minimum ` 1,500) of the items tendered. Tenders without EMD will be rejected.

(2)

നമ്പർ സി1/13387/2017/റ്റി.ഡി.എം.സി.എ. 2017 നവംബർ 13.

ആലപ്പുഴ ഗവൺമെന്റ് മെഡിക്കൽ കോളേജിലെ ഇ. എൻ. റ്റി. വിഭാഗത്തിലേക്ക് ടെലിസ്കോപ്പ് വിവിധയിനം (4 തരം)-5 വിതരണം ചെയ്യുന്നതിനായി പ്രിൻസിപ്പാൾ മുദ്രവെച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ദർഘാസ് നമ്പർ—56/2017.

ദർഘാസ് ഫോറത്തിന്റെ വില—

അസ്സൽ—` 1,000 + GST.

പകർപ്പ്—` 500 + GST.

ദർഘാസ് വിൽപ്പന അവസാനിക്കുന്ന തീയതിയും സമയവും—28-12-2017, 1 മണി.

ദർഘാസ് സ്വീകരിക്കുന്ന അവസാനിക്കുന്ന തീയതിയും സമയവും—28-12-2017, 4 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—29-12-2017, 11 മണി.

ദർഘാസുകൾ ഉള്ളടക്കം ചെയ്ത കവറിന് പുറത്ത് ദർഘാസ് നമ്പർ, ഇനവിവരം എന്നിവ രേഖപ്പെടുത്തി പ്രിൻസിപ്പാൾ, ഗവ. റ്റി. ഡി. മെഡിക്കൽ കോളേജ്, ആലപ്പുഴ -688 005 എന്ന വിലാസത്തിൽ അയയ്ക്കേണ്ടതാകുന്നു. വൈകി കിട്ടുന്ന ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. ദർഘാസുകൾ മുകളിൽ കൊടുത്ത തീയതിയിലും സമയങ്ങളിലും സമർപ്പിക്കുന്നവരുടെയോ അവർ നിയോഗിക്കുന്ന പ്രതിനിധിയുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്. ദർഘാസുകൾ ഓഫീസ് സമയത്ത് നിർദ്ദിഷ്ട വിലയ്ക്ക് മെഡിക്കൽ കോളേജ് ഓഫീസിൽ നിന്നും വാങ്ങാവുന്നതാണ്. ചെക്ക്, ഡ്രാഫ്റ്റ്, സ്റ്റാമ്പ് എന്നിവ ദർഘാസിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസുകൾ കൈമാറ്റം ചെയ്യാൻ പാടില്ല. വില തിരികെ ലഭിക്കുന്നതല്ല. ദർഘാസുകൾ തപാലിൽ ലഭിക്കുവാൻ ആഗ്രഹിക്കുന്നവർ ദർഘാസിന്റെ വിലയോടൊപ്പം ചാർജ്ജായി ` 50 കൂടി മണി ഓർഡറായി അയയ്ക്കേണ്ടതാണ്. ദർഘാസുകൾ സ്വീകരിക്കുന്ന അവസാന ദിവസത്തിന് 10 പ്രവർത്തി ദിവസങ്ങൾക്ക് മുമ്പ് കിട്ടുന്ന മണി ഓർഡറുകൾ മാത്രമേ സ്വീകരിക്കുകയുള്ളൂ. സാങ്കേതിക വിശദാംശങ്ങൾ ദർഘാസിനോടൊപ്പം ലഭിയ്ക്കുന്നതാണ്. ദർഘാസ് സമർപ്പിക്കുമ്പോൾ ` 200-ന്റെ മുദ്രപ്പത്രത്തിൽ സമ്മതപത്രവും ക്വാട്ടു ചെയ്യുന്ന ആകെ വിലയുടെ ഒരു ശതമാനം വരുന്ന തുകയ്ക്ക് (` 1,500 കുറഞ്ഞത്) പ്രിൻസിപ്പാളിന്റെ പേരിൽ എടുത്തിട്ടുള്ള ഡിമാന്റ് ഡ്രാഫ്റ്റോ, സ്ഥിരനിക്ഷേപ സർട്ടിഫിക്കറ്റോ നിരതദ്രവ്യമായി സമർപ്പിക്കേണ്ടതാണ്. സമ്മതപത്രവും നിരതദ്രവ്യവും അടക്കം ചെയ്യാത്ത ദർഘാസുകൾ നിരസിക്കുന്നതായിരിക്കും.

No. C1/13387/2017/TDMCA. 13th November 2017.

Sealed tenders are invited for the supply of Telescopes various 4 types-5 in ENT Department of Govt. T. D. Medical College, Alappuzha- 688 005.

Tender No—56/2017

Cost of tender form:

Original—` 1,000 + GST.

Duplicate—` 500 + GST.

Last date & time of sale of tender form—28-12-2017, 1 p. m.

Last date & time of receipt of tender—28-12-2017, 4 p. m.

Date & time of opening of tender— 29-12-2017, 11 a. m.

Tender should be addressed to The Principal, T. D. Medical College, Alappuzha-688 005. Tender No. & due date should be superscribed on each envelope. Late tenders will not be accepted. Tender will be opened at the time and date noted against each tender in the presence of such tenderers or their authorized representatives who may be present at that time. Intending tenderers may obtain the tender form from the undersigned on all working days from 10 a. m. to 4 p. m. Cheques, Drafts, Postage Stamps will not be accepted towards the cost of tender forms. Duplicate tender, if required will be issued on additional payments as shown above. Tender form is not transferable and the cost is not refundable. Tender forms will be supplied to the firm by registered post subject to be a cash payment of ` 50 in addition as postage charges. Money Order will be accepted only if received within 10 clear working days prior to due date for submission of tender. Further details can be had from the college office during working time. Tender should be accompanied by an agreement executed in Kerala Stamp Paper worth ` 200 and EMD 1% of the total cost (Minimum ` 1,500) of the items tendered. Tenders without EMD will be rejected.

Govt. T. D. Medical College, Alappuzha.

(Sd.)
Principal.

പുനർ ഇ-ദർഘാസ് പരസ്യം

നമ്പർ സി1-3796/2017.

2017 ഡിസംബർ 5.

ആലപ്പുഴ ഗവൺമെന്റ് റ്റി. ഡി. മെഡിക്കൽ കോളേജ് ആശുപത്രിയിലേക്ക് 50 മൈക്രോസ്കോപ്പിനും അതിനുമുകളിലുമുള്ള ബയോഹസാഡ് മുദ്രയുള്ള വേസ്റ്റ് സെഗ്രിഗേഷൻ ബാഗ് വിതരണം ചെയ്യുവാൻ താൽപ്പര്യമുള്ളവരിൽനിന്നും ഓൺലൈൻ മുഖാന്തിരം ഇ-ടെണ്ടർ ക്ഷണിച്ചുകൊള്ളുന്നു. ദർഘാസിന്റെ ഉദ്ദേശമൂല്യം ` 9,00,000 (ഒൻപത് ലക്ഷം രൂപ മാത്രം) ആണ്.

1. മഞ്ഞ ബാഗ് 24"×30" (30 ലിറ്റർ ക്യാസിറ്റി)	—	3000	കിലോഗ്രാം
2. മഞ്ഞ ബാഗ് 30"×35" (60 ലിറ്റർ ക്യാസിറ്റി)	—	1250	„
3. മഞ്ഞ ബാഗ് 24"×30" (30 ലിറ്റർ ക്യാസിറ്റി) (സൈറ്റോറോക്സിക് മുദ്രയോടുകൂടിയത്)	—	250	„
4. ചുവപ്പ് ബാഗ് 24"×30" (30 ലിറ്റർ ക്യാസിറ്റി)	—	3500	„
ആകെ		8000	„

ഇ-ടെണ്ടർ സമർപ്പിക്കുന്നതിനുള്ള ഫീസ്—
` 1,500 + 12% ജി. എസ്. ടി., അതായത് ` 1,680.

നിരതദ്രവ്യം—മൊത്തം വിലയുടെ ഒരു ശതമാനം,
അതായത് ` 9,000.

ഇ-ടെണ്ടറിനോടൊപ്പം ` 200 വിലയുള്ള മുദ്രപ്പത്രത്തിൽ
കരാർ എഴുതി തരേണ്ടതാണ്.

കരാറുകാരൻ കയറ്റിക്കൂ കുലി, ട്രാൻസ്പോർട്ടേഷൻ ചാർജ്ജ്
എന്നിവ അടക്കമുള്ള തുക ആയിരിക്കണം ഇ-ടെണ്ടറിൽ
കാണിക്കേണ്ടത്. യാതൊരു കാരണവശാലും ഈ ചെലവ്
ആശുപത്രി വഹിക്കുന്നതല്ല.

നികുതി സഹിതമുള്ള തുകയാണ് ഇ-ടെണ്ടറിൽ
രേഖപ്പെടുത്തേണ്ടത്.

മേൽപ്പറഞ്ഞ സെഗ്രിഗേഷൻ ബാഗ് വിതരണം
ചെയ്യുവാൻ ഉത്തരവ് ലഭിക്കുന്ന കരാറുകാരൻ ടെണ്ടർ
തുകയുടെ 5% വരുന്ന തുക സെക്യൂരിറ്റി ഡെപ്പോസിറ്റായി
നൽകേണ്ടതും അതിനോടൊപ്പം വിതരണം സുഗമമായി
നടത്തുന്നതിനുള്ള കരാർ ` 200-ന്റെ മുദ്രപ്പത്രത്തിൽ
നൽകേണ്ടതുമാണ്. ഇ-ടെണ്ടറിന്റെ എല്ലാ നിയമവും
ഇതിനും ബാധകമാണ്.

ഇ-ടെണ്ടർ സമർപ്പിക്കേണ്ട അവസാന തീയതി—
21-12-2017.

ഇ-ടെണ്ടർ തുറന്ന് പരിശോധിക്കുന്ന തീയതി—
27-12-2017.

ഇ-ടെണ്ടർ സമർപ്പിക്കുന്നതിനും ടെണ്ടറിന്റെ ക്രിറ്റീക്കൽ
തീയതികൾ അറിയുന്നതിനും www.etenders.kerala.gov.in
എന്ന വെബ്സൈറ്റ് സന്ദർശിക്കുക. ഏതെങ്കിലും ടെണ്ടർ
നിരസിക്കുന്നതിനോ സ്വീകരിക്കുന്നതിനോ ഉള്ള അധികാരം
ആലപ്പുഴ ഗവ. ടി. ഡി. മെഡിക്കൽ കോളേജ് ആശുപത്രി
സുപ്രണ്ടിൽ നിക്ഷിപ്തമായിരിക്കും. കൂടുതൽ വിവരങ്ങൾ
പ്രവൃത്തി ദിവസങ്ങളിൽ ഈ ഓഫീസിൽ നിന്നും ലഭിക്കുന്നതാണ്.

No. C1-3796/2017. 5th December 2017.

The Superintendent, Govt. T. D. Medical College
Hospital, Alappuzha invites online bid through
e-procurement for supply of 'Waste Segregation Bag'
(should be 50 microns and above with the Bio-Hazard
emblem). Estimate cost is about ` 9,00,000 (Rupees
Nine lakhs only).

- 1. Yellow Bag—24"×30" (30 litre Capacity)—3000 kg.
 - 2. Yellow Bag—30"×35" (60 litre Capacity) —1250 kg.
 - 3. Yellow Bag —24"×30" (30 litre Capacity)
(Cytotoxic emblem) —250 kg.
 - 4. Red Bag—24"×30" (30 litre Capacity) —3500 kg.
- | | |
|-------|----------|
| Total | 8000 kg. |
|-------|----------|

Tender Submission Fee—` 1,500 + 12% GST ie;
` 1,680.

Mode of submission of tender—Tender should be
submitted online in www.etenders.kerala.gov.in

Last date for e-tender submission—21-12-2017.

e-tender opening date—27-12-2017.

Identity tenderers should quote the rate inclusive of
loading and unloading charges and freight. The hospital
authorities are not in any way shall afford these expenses.

The rate which quoted should be the rate including tax.

The tenders should be accompanied by an agreement
in Kerala Stamp Paper worth ` 200 and EMD 1% of
the estimated cost ie; ` 9,000 (Rupees nine thousand
only). The Rules applicable to all e-tenders will be
applicable to this e-tender also. Any further information
about the specification can be obtained from this office
during office hours.

The tenders not satisfying the conditions are liable
to be rejected without further notice.

Government T. D. Medical College
Hospital, Alappuzha.
Email-mchalappuzha@gmail.com.
Phone-0477-2282021.

(Sd.)
Superintendent.

ദർഘാസ് പരസ്യം

നമ്പർ എസ്1/6320/2017/ഗവ.മെ.കോ.മ. 2017 നവംബർ 23.

മഞ്ചേരി മെഡിക്കൽ കോളേജിലെ സെൻട്രൽ റിസർച്ച്
ലാബിലേക്ക് സെമി ഓട്ടോമാറ്റഡ് ബയോകെമിസ്ട്രി
അനലൈസർ-ഒരേണ്ണം വിതരണം ചെയ്യുന്നതിന് നിശ്ചിത
ഫോറത്തിന്മേൽ സീൽ ചെയ്ത ടെണ്ടറുകൾ അംഗീകൃത
വിതരണക്കാരൻ/നിർമ്മാതാക്കളിൽനിന്നും ക്ഷണിച്ചുകൊള്ളുന്നു.

ടെണ്ടർ നൽകുന്ന കവറിനു മുകളിൽ നമ്പർ
വ്യക്തമായി കാണിച്ചിരിക്കണം.

ടെണ്ടർ നമ്പർ—എസ്1/5952/2017/ഗവ.മെ.കോ.മ. എന്ന്
കാണിച്ചിരിക്കണം.

നിരതദ്രവ്യം—ഒരു ശതമാനം.

ദർഘാസ് ഫോറത്തിന്റെ വില :

ഒറിജിനൽ—` 672.

ഡ്യൂപ്ലിക്കേറ്റ്—` 336.

ടെണ്ടർ ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും
സമയവും—27-12-2017, 3 മണി.

ടെണ്ടർ ലഭിക്കേണ്ട അവസാന തീയതിയും സമയവും—
28-12-2017, 3 മണി.

ടെണ്ടർ തുറക്കുന്ന തീയതിയും സമയവും—30-12-2017,
11 മണി.

ടെണ്ടർ ഫോറം ലഭിക്കുന്നതിനും പൂരിപ്പിച്ച് അയയ്ക്കേ
ണ്ടതുമായ വിലാസം—പ്രിൻസിപ്പാൾ, ഗവൺമെന്റ്
മെഡിക്കൽ കോളേജ്, മഞ്ചേരി-676 121.

ടെണ്ടറിൽ പറയുന്ന നിരക്കുകൾ പ്രാബല്യത്തിലിരി
ക്കേണ്ട അവസാന തീയതി—31-3-2018.

No. S1/6320/2017/GMCM. 23rd November 2017.

Sealed tenders in the prescribed form are invited from the manufacturers/authorized dealers for the supply of Semi Automated Biochemistry Analyser-1 No. to Central Research Lab of Govt. Medical College, Manjeri.

Superscription Tender Number should be specifically noted as S1/6320/2017/GMCM.

EMD Cost —1%

Prize of tender form :

Original—` 672.

Duplicate—` 336.

Date and time of close of sale of tender forms— 27-12-2017, 3 p.m.

Date and time for receipt of tender form — 28-12-2017, 3 p. m.

Date and time for opening of tender form — 30-12-2017, 11 a. m.

Address of officer from whom tender forms are to be obtained and whom tenders are to be sent—The Principal, Government Medical College, Manjeri.

Date upto which rates are to be firms—31-3-2018.

Government Medical College, (Sd.)
Manjeri. Principal (In charge.)

ദർഘാസ് പരസ്യം

നമ്പർ എസ്7/13488/2017/എം.സി.സി. 2017 നവംബർ 17.

കോഴിക്കോട് ഗവ. മെഡിക്കൽ കോളേജിലെ ട്രാൻസ്ഫ്യൂഷൻ മെഡിസിൻ വിഭാഗത്തിലേക്ക് ആവശ്യമായ വിവിധ ഉപകരണങ്ങൾ വിതരണം ചെയ്യുന്നതിലേക്ക് നിർമ്മാതാക്കളിൽനിന്നോ അവരുടെ അംഗീകൃത ഡീലർമാരിൽനിന്നോ മുദ്രവെച്ചതും മത്സരാധിഷ്ഠിതവുമായ ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ദർഘാസ് നമ്പർ കവറിനു മുകളിൽ രേഖപ്പെടുത്തി നേരിട്ട് നൽകുകയോ പ്രിൻസിപ്പാൾ, ഗവ. മെഡിക്കൽ കോളേജ്, കോഴിക്കോട്-8 എന്ന വിലാസത്തിൽ അയയ്ക്കുകയോ ചെയ്യേണ്ടതാകുന്നു. വൈകി ലഭിക്കുന്ന ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. ദർഘാസുകൾ 4-1-2018-ന് രാവിലെ 11.30 മണിക്ക് ദർഘാസുകാരന്റേയോ അംഗീകൃത പ്രതിനിധിയുടെയോ സാന്നിധ്യത്തിൽ തുറക്കപ്പെടും. തപാലിൽ ലഭിക്കേണ്ട ദർഘാസ് ഫോറത്തിന്റെ വിലയായി മണിയോർഡർ ഒഴികെ മറ്റൊന്നും സ്വീകരിക്കുന്നതല്ല.

` 200 വിലയുള്ള കേരള മുദ്രപത്രത്തിൽ നിശ്ചിത മാതൃകയിലുള്ള സമ്മതപത്രം വാഗ്ദത്ത തുകയുടെ 1% നിരതദ്രവ്യത്തോടുകൂടി മിനിമം ` 1,500 ദർഘാസിനോടൊപ്പം സമർപ്പിക്കേണ്ടതാണ്.

കൂടുതൽ വിവരങ്ങൾ ഗവ. മെഡിക്കൽ കോളേജ് ആഫീസിൽ നിന്നും പ്രവർത്തി സമയങ്ങളിൽ ലഭ്യമാണ്.

<u>പട്ടിക</u>		
ക്രമ നമ്പർ	ദർഘാസ് നമ്പർ	ഇനവും, ഏകദേശ ചെലവും
1	എസ്7/13488/2017/ എം.സി.സി	ബ്ലഡ് ബാങ്ക് റെഫ്രിജറേറ്റർ 300 ലി. (2 എണ്ണം)— ` 3,93,226
2	എസ്7/14337/2017/ എം.സി.സി	പ്ലേറ്റ്ലെറ്റ് അജിറ്റേറ്റർ വിത്ത് ഇൻക്യുബേറ്റർ (1 എണ്ണം)— ` 1,88,456
3	എസ്7/14341/2017/ എം.സി.സി.	ബ്ലഡ്ബാഗ് ട്യൂബൈസീലെർ (1 എണ്ണം) — ` 1,45,000

ദർഘാസ് ഫോറത്തിന്റെ വില :

ഒറിജിനൽ— ക്രമനമ്പർ 1-ന് ` 944, ക്രമനമ്പർ 2-നും 3-നും ` 590.

തപാൽ വഴി—ക്രമനമ്പർ 1-ന് ` 994, ക്രമനമ്പർ 2-നും 3-നും ` 640.

ഡ്യൂപ്ലിക്കേറ്റ്—ക്രമനമ്പർ 1-ന് ` 472, ക്രമനമ്പർ 2-നും 3-നും ` 354.

ദർഘാസ് ഫോമുകൾ തപാൽവഴി വിൽപന തീരുന്ന തീയതി—18-12-2017.

ദർഘാസ് ഫോമുകൾ നേരിട്ട് ലഭിക്കുന്ന അവസാന തീയതിയും സമയവും—3-1-2018, 3 മണി.

ദർഘാസുകൾ സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—4-1-2018, 11 മണി.

ദർഘാസുകൾ നിജമായിരിക്കുന്ന തീയതി—31-3-2018.

നിബന്ധനകൾ

- (1) നിർമ്മാതാവിൽ നിന്നുള്ള കൈപ്പസ്തകം തനത് ദർഘാസിനൊപ്പം സമർപ്പിക്കേണ്ടതാണ്.
- (2) ആവശ്യപ്പെടുന്ന പക്ഷം ദർഘാസുകാരൻ സ്വന്തം ചെലവിൽ സാധനസാമഗ്രികൾ പരിശോധനയ്ക്ക് വിധേയമാക്കേണ്ടതാണ്.
- (3) വാറന്റി-ചുരുങ്ങിയത് 2 വർഷം.
- (4) വാർഷിക അറ്റകുറ്റപ്പണി, സമഗ്ര വാർഷിക അറ്റകുറ്റപ്പണി (ചുരുങ്ങിയത് 5 വർഷം) നിരക്കുകൾ വെവ്വേറെ സൂചിപ്പിക്കേണ്ടതാണ്. ആവശ്യമെങ്കിൽ സാധന സാമഗ്രികളുടെ തെരഞ്ഞെടുപ്പിന് ഈ നിരക്കുകൾ പരിഗണിക്കുന്നതാണ്.
- (5) മുൻകൂർ തുക നൽകുന്നതല്ല.

No. S7/13488/2017/MCC. 17th November 2017.

Sealed and competitive tenders in the prescribed form are invited from the manufacturers or authorized dealers for the supply of various equipments to the Dept. of Transfusion Medicine as detailed below.

Tender forms and details can be obtained from the Office of the Principal, GMC, KKD on payment of tender cost. Tenders should be superscribed with Tender

No. and addressed to the Principal, Medical College, Kozhikode. The tenders will be opened on 4-1-2018, 11.30 a.m. in the presence of the tenderers or their authorized representatives.

Each tender should be submitted along with an agreement signed executed in Kerala Stamp Paper worth ₹ 200 and EMD @ 1% of the total cost of the items tendered for (minimum ₹1,500). Stamp Paper will be supplied to the firm outside Kerala on request along with remittance of ₹ 250 by money order in favour of Principal, GMC, KKD. Specimen copy of the agreement is annexed with the tender form, rates should be quoted in Indian Rupees only. All the taxes applicable is to be clearly mentioned. Freight, Insurance, Loading, Unloading, Errection and commission charges and installation should be borne by the tenderer, payment also will be made in Indian Rupees.

The tenders without the agreement and sufficient earnest money deposit and the tenders that do not satisfy the conditions are liable to be rejected without any notice. Cheque, Draft, Postage Stamps etc., will not be accepted towards the cost of the tender forms duplicate copy of tender form can be obtained on payment of cost.

Further details can be had from the office of the Principal, Medical College during working hours (0495-2350212).

Sl. Tender No., Item and Cost
No. (Approximate)

- 1 S7/13488/2017/MCC—Blood Bank refrigerator (2-Nos.)— ₹ 3,93,226
- 2 S7/14337/2017/MCC Platelet Agitator with Incubator (1No.)— ₹ 1,88,456
- 3 S7/14341/2017/MCC Blood Bag Tubesealer (1No.) ₹ 1,45,000

Cost of tender form

Original— ₹ 944 for Sl. No. 1, ₹ 590 for Sl. Nos. 2 and 3.

By post— ₹ 994 for Sl. No. 1, ₹ 640 for Sl. Nos. 2 and 3.

Duplicate — ₹ 472 for Sl. No. 1, ₹ 354. for Sl. No. 2 and 3.

Closing date of tender by post—18-12-2017.

Closing date and time of sale of tender form— 3-1-2018, 3 p. m.

Due date and time for receipt of tender form— 4-1-2018, 11. a. m.

Date upto which the rates are to be firm—31-3-2018

SPECIAL CONDITIONS

- (1) The brochure issued by the manufacturer in Original should be attached.
- (2) The firm should be arranged demonstration at his own cost if request.
- (3) Warranty: minimum 2 years.
- (4) AMC or CAMC (rate to be mentioned separately) will be considered for selection if necessary.
- (5) No advance payment will be made.

Government Medical College,
Kozhikode.

(Sd.)
For Principal.

ദർഘാസ് പരസ്യം

നമ്പർ എസ്5/19435/2017/എം.സി.സി. 2017 നവംബർ 29.

കോഴിക്കോട് മെഡിക്കൽ കോളേജിലെ മെഡിസിൻ വിഭാഗത്തിലേക്ക് ആവശ്യമായ ബി. പി. അപ്പാരറ്റസ് (100 എണ്ണം) വിതരണം ചെയ്യുന്നതിലേക്ക് നിർമ്മാതാക്കളിൽനിന്നോ അവരുടെ അംഗീകൃത ഡീലർമാരിൽനിന്നോ മുദ്രവെച്ചതും മൽസരാധിഷ്ഠിതവുമായ ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

അടങ്കൽ തുക— ₹ 3,00,000.

നിരതദ്രവ്യം—ടെണ്ടർ തുകയുടെ ഒരു ശതമാനം (മിനിമം ₹ 1,500).

ദർഘാസ് ഫോറത്തിന്റെ വില :

അസ്സൽ— ₹ 708.

തപാൽ വഴി— ₹ 758.

പകർപ്പ്— ₹ 354.

ദർഘാസ് ഫോമുകൾ തപാൽവഴി വിൽപന തീരുന്ന തീയതിയും സമയവും—22-12-2017, 3 മണി.

ദർഘാസ് ഫോമുകൾ നേരിട്ട് ലഭിക്കുന്ന അവസാന തീയതിയും സമയവും—29-12-2017, 3. മണി.

ദർഘാസുകൾ സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—30-12-2017, 11 മണി.

ദർഘാസുകൾ തുറക്കുന്ന തീയതിയും സമയവും— 30-12-2017, 11.30 മണി.

ദർഘാസ് നമ്പർ എസ്5/19435/2017/എം.സി.സി. എന്ന് കവറിനു മുകളിൽ രേഖപ്പെടുത്തി നേരിട്ട് നൽകുകയോ പ്രിൻസിപ്പാൾ, മെഡിക്കൽ കോളേജ്, കോഴിക്കോട്-8 എന്ന വിലാസത്തിൽ അയയ്ക്കുകയോ ചെയ്യേണ്ടതാകുന്നു. വൈകി ലഭിക്കുന്ന ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. ദർഘാസുകൾ മുകളിൽ സൂചിപ്പിച്ചിരിക്കുന്ന ദിവസം രാവിലെ 11.30 മണിക്ക് ദർഘാസുകാരന്റേയോ അംഗീകൃത പ്രതിനിധിയുടെയോ സാന്നിധ്യത്തിൽ തുറക്കപ്പെടും. തപാലിൽ ലഭിക്കേണ്ട ദർഘാസ് ഫോറത്തിന്റെ വിലയായി മണിയോർഡർ ഒഴികെ മറ്റൊന്നും സ്വീകരിക്കുന്നതല്ല.

200 വിലയുള്ള കേരള മുദ്രപത്രത്തിൽ നിശ്ചിത മാതൃകയിലുള്ള സമ്മതപത്രം വാഗ്ദത്ത തുകയുടെ 1% നിരതദ്രവ്യത്തോടുകൂടി ദർഘാസിനോടൊപ്പം സമർപ്പിക്കേണ്ടതാണ്.

കൂടുതൽ വിവരങ്ങൾ മെഡിക്കൽ കോളേജിന്റെ ആഫീസിൽ നിന്നും പ്രവർത്തി സമയങ്ങളിൽ ലഭ്യമാണ്.

No. S5/19435/2017/MCC. 29th November 2017.

Sealed and competitive tenders in the prescribed form are invited from the manufacturers or authorized dealers for the supply of B P Apparatus (100 Nos.) to the Department of Medicine, Govt. Medical College, Kozhikode as detailed. Demonstration of the item is to be done if necessary.

Estimate Cost—` 3,00,000.

Earnest Money Deposit —1% of the quoted amount (minimum of ` 1,500).

Cost of tender form:

Original—` 708.

By Regd. post—` 758.

Duplicate—` 354.

Last date and time of sale of tender form by post— 22-12-2017, 3 p.m.

Last date and time of sale of tender form — 29-12-2017, 3 p. m.

Last date and time of receipt of tender— 30-12-2017, 11. a. m.

Date and time of opening of tender—30-12-2017, 11.30 a. m.

Tenders should be superscribed with Tender No. S5/19435/2017/MCC and addressed to the Principal, Govt. Medical College, Kozhikode. Each tender should be submitted along with an agreement signed and executed in Kerala Stamp Paper worth ` 200 and EMD @ 1% of the total cost of the items tendered for. The tenders will be opened on the above date in the presence of the tenderers or their authorized representatives.

Rate should be quoted in Indian Rupees only against payment. The tenders without the agreement and sufficient Earnest Money Deposit and the tenders that do not satisfy the conditions are liable to be rejected without any notice. Cheque, Draft, Postage Stamp etc. will not be accepted towards the cost of the tender forms. Stamp Paper will be supplied to the firms outside Kerala, on request, along with the remittance of ` 250 (Rupees Two Hundred and Fifty Only) by Money Order taken in favour of Principal, Govt. Medical College, Kozhikode.

Further details can be had from the Office of the Principal, Medical College during working hours (0495-2350212).

Government Medical College, Kozhikode.

(Sd.) For Principal.

ദർഘാസ് ദീർഘിപ്പിക്കൽ പരസ്യം

നമ്പർ എസ്2/6626/2017/HDS/MCH. 2017 ഡിസംബർ 7.

കോഴിക്കോട് ഗവ. മെഡിക്കൽ കോളേജ് ആശുപത്രിയിലെ ന്യൂറോ മെഡിസിൻ വിഭാഗത്തിലേക്ക് ആവശ്യമായ ന്യൂറോ ഡയഗ്നോസ്റ്റിക് ഇലക്ട്രോഡ് പേസ്റ്റും സ്കിൻ പ്രെപ് ജെല്ലും വിതരണം ചെയ്യുന്നതിലേക്ക് നിർമ്മാതാക്കളിൽനിന്നോ അവരുടെ അംഗീകൃത ഡീലർമാരിൽ നിന്നോ മുദ്രവെച്ചതും മൽസരാധിഷ്ഠിതവുമായ ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

അടങ്കൽ തുക—` 1,85,000.

നിരതദ്രവ്യം—ടെണ്ടർ തുകയുടെ ഒരു ശതമാനം.

ദർഘാസ് ഫോറത്തിന്റെ വില :

അസ്സൽ—` 420.

പകർപ്പ്—` 210.

തപാൽ വഴി—` 420+Postal Charge.

ദർഘാസ് ഫോമുകൾ തപാൽവഴി വിൽപന തീരുന്ന തീയതിയും സമയവും—27-12-2017, 3 മണി.

ദർഘാസ് ഫോമുകൾ നേരിട്ട് ലഭിക്കുന്ന അവസാന തീയതിയും സമയവും—27-12-2017, 3 മണി.

ദർഘാസുകൾ സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—28-12-2017, 5 മണി.

ദർഘാസുകൾ തുറക്കുന്ന തീയതിയും സമയവും—29-12-2017, 12 മണി.

ദർഘാസുകൾ നമ്പർ എസ്2/6626/2017/HDS/MCH എന്ന മേലെഴുത്തോടുകൂടി നേരിട്ട് നൽകുകയോ സുപ്രണ്ട്, ഗവ. മെഡിക്കൽ കോളേജ് ആശുപത്രി, കോഴിക്കോട്-8 എന്ന വിലാസത്തിൽ അയയ്ക്കുകയോ ചെയ്യേണ്ടതാകുന്നു. വൈകി ലഭിക്കുന്ന ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. ദർഘാസുകൾ മുകളിൽ സൂചിപ്പിച്ചിരിക്കുന്ന ദിവസം 29-12-2017 ഉച്ചയ്ക്ക് 12 മണിക്ക് ദർഘാസുകാരന്റേയോ അംഗീകൃത പ്രതിനിധിയുടെയോ സാന്നിധ്യത്തിൽ തുറക്കപ്പെടും. തപാലിൽ ലഭിക്കേണ്ട ദർഘാസ് ഫോറത്തിന്റെ വിലയായി മണിയോർഡർ ഒഴികെ മറ്റൊന്നും സ്വീകരിക്കുന്നതല്ല.

₹ 200 വിലയുള്ള കേരള മുദ്രപത്രത്തിൽ (കുറഞ്ഞത് ₹ 1,500) നിശ്ചിത മാതൃകയിലുള്ള സമ്മതപത്രം വാഗ്ദത്ത തുകയുടെ 1% നിരതദ്രവ്യത്തോടുകൂടി ദർഘാസിനോടൊപ്പം സമർപ്പിക്കേണ്ടതാണ്.

കൂടുതൽ വിവരങ്ങൾക്ക് മെഡിക്കൽ കോളേജ് ആശുപത്രി ആഫീസിൽ നിന്നും പ്രവർത്തി സമയങ്ങളിൽ ലഭ്യമാണ്.

No. S2/6626/2017/HDS/MCH. 7th December 2017.

Sealed and competitive tenders in the prescribed form are invited from the manufacturers or authorized suppliers for the supply of Neuro diagnostic electrode paste and skin prep gel to this institution as detailed. Demonstration of the item is to be done if necessary.

Total Cost of tender—₹ 1,85,000.

Earnest Money Deposit—1% of the quoted amount subject to minimum of ₹ 1,500.

Price of tender form:

Original—₹ 420.

Duplicate—₹ 210.

By Post—₹ 420 + Postal Charge

Last date and time of sale of tender by post—27-12-2017, 3 p.m.

Last date and time of sale of tender form —27-12-2017, 3 p. m.

Last date and time of receipt of tender form—28-12-2017, 5 p.m.

Date and time of opening of tender form—29-12-2017, 12 Noon.

Date upto which rates are to be firm—31-3-2018.

Tenders should be superscribed with Tender No. S2/6626/2017/HDS/MCH and addressed to the Superintendent, Govt. Medical College Hospital, Kozhikode-8. Each tender should be submitted along with an agreement signed and executed in Kerala Stamp Paper worth ₹ 200 and EMD @ 1% of the total cost of the items tendered subjected to minimum ₹ 1,500. The tenders will be opened on the above date in the presence of the tenderers or their authorized representatives.

Rate should be quoted in Indian Rupees only against payment. The tenders without the agreement and sufficient Earnest Money Deposit and the tenders that do not satisfy the conditions are liable to be rejected without any notice. Cheque, Draft, Postage Stamp etc. will not be accepted towards the cost of tender forms. Stamp Paper will be supplied to the firms outside Kerala, on request, along with the remittance of ₹ 250 (Rupees Two Hundred and Fifty Only) by Money Order taken in favour of Superintendent, Govt. Medical College Hospital, Kozhikode.

Sl. No.	Name of Item with specification	Department	Quantity Required
1	Neuro diagnostic electrode Paste (228gms)	Neuro Medicine	100 Jars
2	Skin prep Gel (4.oz)	„	48 Tubes

Further details can be had from the Office of the Superintendent, Govt. Medical College Hospital, Kozhikode during working hours (0495-2357457).

Government Medical College Hospital, Kozhikode. (Sd.) Superintendent.

കാട്ടേഷൻ പരസ്യം

നമ്പർ എസ്4-20843/2017/എം.സി.സി. 2017 നവംബർ 24.

കോഴിക്കോട് മെഡിക്കൽ കോളേജിലെ ഇ. എൻ. ടി. വകുപ്പിലേക്ക് പുസ്തകങ്ങൾ, ജേർണലുകൾ എന്നിവ വിതരണം ചെയ്യുന്നതിലേക്ക് പ്രസാധകർ, അംഗീകൃത വിതരണക്കാർ എന്നിവരിൽ നിന്നും മുദ്രവച്ചതും മൽസരാധിഷ്ഠിതമായതും ആയ കാട്ടേഷനുകൾ ക്ഷണിച്ചു കൊള്ളുന്നു.

അടങ്കൽ തുക— 7,10,000.

കാട്ടേച്ചനുകൾ കാട്ടേച്ചൻ നമ്പർ എന്ന മേലേഴുത്തോടു കൂടി നേരിട്ട് നൽകുകയോ, പ്രിൻസിപ്പാൾ, ഗവൺമെന്റ് മെഡിക്കൽ കേളേജ്, കോഴിക്കോട്-8 എന്ന വിലാസത്തിൽ അയയ്ക്കുകയോ ചെയ്യേണ്ടതാകുന്നു. കാട്ടേച്ചനുകൾ 28-12-2017 ന് രാവിലെ 11 മണിക്ക് മുന്പായി ഓഫീസിൽ ലഭിക്കേണ്ടതാണ്. വൈകി ലഭിക്കുന്ന കാട്ടേച്ചനുകൾ സ്വീകരിക്കുന്നില്ല. കാട്ടേച്ചനുകൾ അവ സമർപ്പിച്ചവരുടെയോ, അംഗീകൃത പ്രതിനിധിയുടെയോ സാന്നിധ്യത്തിൽ 28-12-2017-ന് രാവിലെ 11.30-ന് തുറക്കപ്പെടും. പുസ്തകങ്ങളെ സംബന്ധിച്ചും മറ്റ് വിശദ വിവരങ്ങൾക്കും പ്രവർത്തി സമയത്ത് ഓഫീസുമായി ബന്ധപ്പെടുക (0495-2350212).

ടൈറ്റിൽ അടിസ്ഥാനത്തിൽ അനുവദിക്കാവുന്ന ഡിസ്കൗണ്ട്, വിതരണത്തിന് ആവശ്യമായ പരമാവധി സമയം, പ്രതിനിധീകരിക്കുന്ന പ്രസാധകരുടെ ലിസ്റ്റ്, വിതരണരീതി, അയയ്ക്കുന്നതിനുള്ള ചെലവ് എന്നിവയും കാട്ടേച്ചന്റെ കൂടെ സമർപ്പിക്കേണ്ടതാണ്.

No. S4/20843/2017/MCC. 24th November 2017.

Sealed quotations are invited for the supply of the materials specified in the schedule attached below/overleaf. The rates quoted should be for delivery of the articles at the place mentioned below the schedule. The necessary superscription, due date for the receipt of quotations, the date up to which the rates will have to remain firm for acceptance and the name and address of officer to whom the quotation is to be sent are noted above. Any quotation received after the time fixed on the due date is liable to be rejected. The maximum period required for delivery of the articles should also be mentioned. Quotations not stipulating period of firmness and with price variation clause and/or 'subject to prior sale' condition are liable to be rejected.

The acceptance of the quotations will be subject to the following conditions:

1. Acceptance of the quotation constitutes a concluded contract. Nevertheless, the successful tenderer must within a fortnight/a month after the acceptance of his quotation furnish 5 per cent of the amount of the contract as security deposit and execute an agreement at his own cost for the satisfactory fulfillment of the contract, if so required.
2. Withdrawal from the quotation after it is accepted or failure to supply within a specified time or/according to specifications will entail cancellation of the order and purchases being made at the offerers expenses from elsewhere, any loss incurred

thereby being payable by the defaulting party. In such an event the Government reserves also the right to remove the defaulter's name from the list of Government suppliers permanently or for a specified number of years.

3. Samples, duly listed, should be forwarded if called for under separate cover and the unapproved samples got back as early as possible by the offerers at their own expenses and the Government will in no case be liable for any expenses on account of the value of the samples or their transport charges etc. In case, the samples are sent by railway; the railway receipt should be sent separately, and not along with the quotation since the quotation will be opened only on the appointed day and demurrage will have to be paid if the railway parcels are not cleared in time. Quotations for the supply of materials are liable to be rejected unless samples, if called for of the materials tendered for are forwarded. The approved samples may or may not be returned at the discretion of the undersigned. Samples sent by V.P. Post or "freight to pay" will not be accepted.
4. No representation for enhancement of price once accepted will be considered during the currency of the contract.
5. Any attempt on the part of tenderers or their agents to influence the Officers concerned in their favour by personal canvassing will disqualify the tenderers.
6. If any license or permit is required, tenderers must specify in their quotation and also state the authority to whom application is to be made.
7. The quotation may be for the entire or part supplies. But the tenderers should be prepared to Carry out such portion of the supplies included in their quotation as may be allotted to them.
8. (a) In cases where a successful tenderer, after having made partial supplies fails to fulfill the contracts in full, all or any of the materials not supplied may, at the discretion of the Purchasing Officer be purchased by means of another tender/quotation or by negotiation or from the next higher tenderer who had offered to supply already and the loss, if any, caused to the Government shall thereby together with such sums as may be fixed by the Government towards damages be recovered from the defaulting tenderer.

- (b) Even in cases where no alternate purchases are arranged for the materials not supplied, the proportionate portion of the security deposit based on the cost of the materials not supplied at the rate shown in the tender of the defaulter shall be forfeited and balance alone shall be refunded.
 - (c) Any sum of money due and payable to the contractor (including Security Deposit returnable to him) under this contract may be appropriated by the Purchasing Officer or Government or any other person authorized by Government and set-off against any claim of the Purchasing Officer or Government for the payment of a sum of money arising out of or under any other contract made by the contractor with the Purchasing Officer or Government or any other person authorized by Government.
9. The prices quoted should be inclusive of all taxes, duties, cesses etc., which are or may become payable by the contractor under existing or future laws or rules of the country of origin/supply or delivery during the course of execution of the contract. 10. (a) Ordinarily payments will be made only after the supplies are actually verified and taken to stock but in exceptional cases, payments against satisfactory shipping documents including certificates of Insurance will be made up to 90 per cent of the value of the materials at the discretion of Government. Bank charges incurred in connection with payment against documents through Bank will be to the account of the contractor.
10. The firms will produce stamped pre-receipted invoices in all cases where payments (advance/final) for release of Railway receipts/Shipping documents are made through Banks. In exceptional cases where the stamped receipts of the firms are not received for the payments (in advance) the unstamped receipt of the Bank (i.e. counter foils of pay-in-slips issued by the Bank) alone may be accepted as a valid proof for the payment made.
- (b) The tenderers shall quote also the percentage of rebate (discount) offered by them in case the payment is made promptly within Fifteen days/within One month of taking delivery of stores.
11. Any sum of money due and payable to the successful tenderer or contractor from Government shall be adjusted against any sum of money due to Government from him under any other contracts.

12. Special conditions, if any, printed on the quotation sheets of the tenderer or attached with the tender will not be applicable to the contract unless they are expressly accepted in writing by the purchases.

Quotation Number—S4/20843/2017/MCC.

Estimated Cost—` 7,10,000.

Superscription—Quotation for the Books & Journals to Audio Verbal Therapy Centre in the Dept. of ENT, GMC, Kozhikode. (List attached)

Due date and time for receipt of quotations—28-12-2017, 11 a. m.

Date and time for opening of Quotations—28-12-2017, 11.30 a. m.

Designation and address of Officer to whom the quotation is to be addressed—Principal, Govt. Medical College, Kozhikode.

Date upto which the rates are to remain firm for acceptance—31-3-3018.

Specifications

Available discount, maximum time required to supply the Books, list of publishers represented by you, Mode of supply and freight charges are also to be furnished with quotation.

Government Medical College,
Kozhikode.

(Sd.)
For *Principal*.

ദർഘാസ് പരസ്യം

നമ്പർ എ1-11035/2016/ഐ. എം. സി. എച്ച്.

2017 നവംബർ 16.

കോഴിക്കോട് മെഡിക്കൽ കോളേജ് മാതൃശിശു സംരക്ഷണ കേന്ദ്രത്തിലെ ഫയർ ഫൈറ്റിംഗ് ആന്റ് അലാറം സിസ്റ്റത്തിന് CAMC എടുക്കുന്നതിനായി നിശ്ചിത ഫോറിത്തിൽ മുദ്രവെച്ച ടെൻഡറുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ദർഘാസ് അടക്കം ചെയ്യുന്ന കവരിനുമുകളിൽ ദർഘാസ് നമ്പർ എഴുതേണ്ടതും സൂപ്രണ്ട്, മാതൃശിശു സംരക്ഷണകേന്ദ്രം, കോഴിക്കോട്-8, കേരളം എന്ന വിലാസത്തിൽ അയച്ചിരിക്കേണ്ടതുമാണ്. ദർഘാസുകൾ താഴെ ചേർത്തിട്ടുള്ള തീയതിയിലും സമയത്തും അപ്പോൾ ഹാജരായിട്ടുള്ള ദർഘാസ് സമർപ്പിച്ചവരുടെയോ അവർ ചുമതലപ്പെടുത്തിയിട്ടുള്ള ഏജന്റുമാരുടെയോ സാന്നിധ്യത്തിൽ 4-1-2018-ാം തീയതി രാവിലെ 11 മണിക്ക് തുറക്കുന്നതാണ്. വൈകി കിട്ടുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല.

ദർഘാസ് സമർപ്പിക്കുവാൻ താൽപര്യമുള്ളവർ ഐ.എം.സി.എച്ച്. ഓഫീസിൽ അപേക്ഷിക്കുന്നപക്ഷം ആവശ്യമായ ദർഘാസ് ഫോറങ്ങൾ താഴെ കൊടുത്തിരിക്കുന്ന പ്രകാരം തുക അടച്ചാൽ ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ചെക്കുകൾ, പോസ്റ്റേജ് സ്റ്റാമ്പ്, ഡ്രാഫ്റ്റ് എന്നിവ ദർഘാസ് ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി.പി.പി. ആയി അയയ്ക്കുന്നതല്ല.

ദർഘാസ് നമ്പർ—A1/11035/2016/ഐ.എം.സി.എച്ച്.

പ്രോഡക്ടിന്റെ പേര്—ഫയർ ഫൈറ്റിംഗ് ആന്റ് അലാറം സിസ്റ്റത്തിന് സി. എ. എം.സി. എടുക്കുന്നത് സംബന്ധിച്ച്. നാഷണൽ ബിൽഡിംഗ് കോഡ് ഓഫ് ഇന്ത്യ -2016 പാർട്ട് IV അനക്സർ പ്രകാരം ഉള്ള നിലവാരം ഉറപ്പു വരുത്തുന്നതിന്—1 യൂണിറ്റ്.

അടങ്കൽ തുക— ` 1,08,330.

നിരതദ്രവ്യം—1%.

ദർഘാസ് ഫോറത്തിന്റെ വില (നികുതി സഹിതം):

ഒറിജിനൽ— ` 448.

ഡ്യൂപ്ലിക്കേറ്റ്— ` 224.

ദർഘാസ് ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—1-1-2018, 3 മണി.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—3-1-2018, 5 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും— 4-1-2018, 11 മണി.

ദർഘാസ് നിരക്ക് പ്രാബല്യത്തിലിരിക്കേണ്ട തീയതി— 31-5-2018.

കൂടുതൽ വിവരങ്ങൾ പ്രവർത്തി സമയത്ത് ഈ ഓഫീസിൽ അന്വേഷിച്ചാൽ അറിയാവുന്നതാണ്. ടെണ്ടർ നടപടികൾ മുന്നറിയിപ്പില്ലാതെ നീട്ടിവെയ്ക്കുന്നതിനോ നിർത്തിവെയ്ക്കുന്നതിനോ ഉള്ള അധികാരം സുപ്രണ്ടിൽ നിക്ഷിപ്തമാണ്.

No. A1-11035/2016/IMCH. 16th November 2017.

Sealed tenders are invited for the CAMC for Fire Fighting and Alarm System (1 Ut.) in IMCH, Govt. Medical College, Calicut-8. List of item can be had from the office of undersigned during office hours on any working days. Envelope containing tenders should be superscribed with tender number or indicated in the statements below and should be addressed to the Superintendent, IMCH, Medical College, Calicut-8, Kerala. Tenders must be submitted in sealed cover. Tender will be opened on 4-1-2018, 11 a. m. in the presence of

such of the tenderers or their authorized persons who may be present at that time. Late tenders will not be accepted.

Intending tenderers may on application to the Superintendent, IMCH, Govt. Medical College, Calicut-8, Kerala will obtain the requisite tender form in which the tenders should be submitted.

Application for tender forms should be accompanied by the cash remittance as noted below for a set of tender forms in which will not be refunded under any circumstances.

The tenderers should undertake the responsibility for the intimate service even if any change in the dealership of the product supply.

The tender forms are not transferable. Cheques, Postage Stamp, Draft etc. will not be accepted towards the cost of tender forms. Tender forms will not be sent by VPP. Tender should be accompanied by EMD amounting to 1% (Rounded to next one Rupee) of the total cost of article tendered for. The tenders not accompanied by sufficient EMD will not be entertained.

Approximate Cost— ` 1,08,330.

Cost of tender form (including Tax) :

Original— ` 448.

Duplicate— ` 224.

If sent by post postage charge— ` 50.

Closing date and time of sale of tender forms— 1-1-2018, 3 p. m.

Last date and time of receipt of tender forms— 3-1-2018, 5 p. m.

Opening date and time of tender form—4-1-2018, 11 a. m.

Date up to which rates are to be firm—31-5-2018.

Item

CAMC for Fire Fighting and Alarm System—1 Ut. As per IS Standards given in National Building Code of India 2016 Part IV Annexure.

Further details can be had from the office of the undersigned duly office hours on any working days.

Institute of Maternal and Child Health, Govt. Medical College, Kozhikode.

(Sd.) Superintendent.

Police Department

TENDER NOTICES

(1)

No. C1-11635/2017/FSL.

6th December 2017.

Sealed tenders are invited for the supply of books in “Criminalistics”—37 Nos. for the library of Kerala State Forensic Science laboratory, Thiruvananthapuram-695 010, Kerala and RFSL. The tender is invited in Single Bid System. The discount rates that can be allowed to books of each Indian and International publishers should be quoted in fixed format provided with this notice.

The envelopes containing the tender should bear the superscription, “Tender for the Supply of Books to Forensic Science Laboratory, Thiruvananthapuram, Kerala-695 010” and should be addressed to Director, Forensic Science Laboratory, Thiruvananthapuram-695 010, Kerala.

Last date for receipt of tenders will be 27-12-2017 at 3 p.m. Late tenders will not be accepted.

The tenders will be opened at 4 p.m. on 27-12-2017 in the presence of the tenderers or their authorized representatives who may be present at that time.

The list of books to be purchased and format for tender is attached.

Intending tenderers may, on application to the Director, Forensic Science Laboratory, Thiruvananthapuram-695 010, Kerala obtain the requisite tender forms on which tenders should be submitted. Application for the tender form should be accompanied by a cash remittance of ₹ 1,050 + 12% GST (Rupees one thousand fifty +12% GST only) which is the price fixed for a form/set of forms and which is not refundable under any circumstances. The tender forms are not transferable. Sale of tender forms will be closed at 1 p.m on 27-12-2017 Cheques, postage stamps, etc., will not be accepted towards the cost of forms, nor will the forms be sent per V.P.P. Duplicate tender forms, if required will be issued at ₹ 600 + 12% GST (Rupees Six hundred +12% GST only) per copy. Tender forms will be sent by post on receipt of ₹ 600 + 12% GST with ₹ 30 as postage charges.

Tender No.—05/2017-18.

Estimated Amount—₹ 3.5 lakh.

Earnest Money Deposit—₹ 3,500.

Date and time of publication of tender—7-12-2017, 2 p.m.

Place of opening tender—Forensic Science Laboratory, Thiruvananthapuram.

Date, time and place of Technical Evaluation—30-12-2017, 11 a.m.

Bid validity (No. of days the price remain valid)—120 days.

Address of tender inviting authority—Director, Forensic Science Laboratory, Thiruvananthapuram-695 010, Kerala.

TERMS AND CONDITIONS

1. The tenders should be submitted in the prescribed format.
2. The books should be of the latest edition with good quality paper and binding.
3. The books should be supplied within 30 days of confirmed supply order from this office.
4. The bidders shall indicate the maximum percentage of discount for all Indian and International publishers. The bidder should quote the price of each book with the rate of discount offered. Selection will be based on the price for each book.
5. The bidders who quote discount rates for supplying a specific publisher or publisher group's titles are liable to supply all the titles of the concerned publishers ordered by the Laboratory.
6. orders will be placed to the successful bidders and it is obligatory on the part of the bidder to supply all the books for which order will be placed.
7. The maximum percentage of short supply other than the books out of print will be 5% of the order value.
8. The selection of books is not related to the ready stock available with the bidder. So when a bidder quotes discount for a specific publisher/category, the bidder should have arrangement with the concerned publisher to enable speedy procuring and supply of the items to the laboratory.
9. The books available only on e-commerce sites (www.amazon.in, www.flipkart.com etc.) and print on demand are also liable to be supplied.

10. If any item in the supply order is out of print, the vendor has to produce a proof for that and the vendor will not be liable to supply those items.
11. If a vendor cannot supply some items from the supply order which is beyond their power, they should provide a statement with proof for consideration substantiating the reasons for the inability to supply those items.
12. Technical-cum-financial Evaluation:—All tenderers who quote for the supply of the item are required to attend technical-cum-financial evaluation to be held in the Forensic Science Laboratory, Thiruvananthapuram, on 30-12-2017 at 11 a.m. (or any other venue which will be intimated in due course). In the event of firms not able to attend the evaluation, they need to convince the Technical Evaluation Committee about such inability and make available the necessary documentary proof to the utmost satisfaction of the Technical Evaluation Committee. The Technical Evaluation Committee will be consisting of the following officials.
 1. Joint Director (General), FSL, Tvpm.—Chairman.
 2. Assistant Director (Explosives), FSL, Tvpm.—Member
 3. Assistant Director (Documents Civil), FSL, Tvpm.—Member
 4. Assistant Director (Biology), FSL, Tvpm.—Member
 5. Assistant Director (DNA), FSL, Tvpm.—Member
13. (The Chairman of the Committee can co-opt. any other technical member of his choice to the Committee for proper evaluation of the tendered item. Any clarification/doubts regarding the specification or related matters pertaining to the items tendered may be freely got cleared through the contact Phone No. 0471 2722155).
14. All Bidders who participate the tender should produce hard copies of all relevant documents related to e-tender at the time of technical evaluation, without fail.
15. The bidders should enclose copies of the certified final consolidated Balance Sheet Account of last three years (statement only) along with the quotations. Bidders who quote discount rates for “Foreign Publishers” (excluding other Foreign Publishers) should enclose original authentications from the publishers to prove them as authorized distributor/supplier of books of those publishers. Discount rates quoted for “Foreign Publishers” other than Other Foreign Publishers without proper authentication will not be considered for final consolidation of Discount rates for the same.
16. Delivery of supply should be made at the library attached to the Kerala Forensic Science laboratory, Thiruvananthapuram, Kerala 695010.
17. Payment will be released only after successful delivery and verification of the items supplied.
18. The undersigned reserves the right to accept or reject any or all tenders without assigning any reason.

List of Books

<i>Sl. No.</i>	<i>Name of Book</i>	<i>Author</i>	<i>Publisher</i>	<i>Quantity</i>	<i>Price in</i>	<i>Discount %</i>	<i>Total Amount</i>
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	A Compendium of Forensic Science	Gaur, J. R.	Shiv Shakti Books New Delhi	4
2	A Text Book of Forensic medicine and Toxicology	V. V. Pillay	Paras Medical Publishers	4
3	A Textbook of Medical Jurisprudence and Toxicology 25th Edition Hard Cover	Modi Ed by Kannan	Lexis Nexis	4
4	Advanced Crime Scene Photography 2nd Ed 2015	Duncan C D	CRC Press	3
5	Complete Crime Scene Investigation Handbook	Baxter Jr E	CRC Press	3
6	Crime Reconstruction	Chisum WJ	Academic Press	3

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
7	Crime Scene Management	Sutton, R Trueman, K, Moran, C	John Wiley & Sons	4
8	Crime Scene Management	Rao, M. S., Maithily & Kumar	SSB, New Delhi	4
9	Criminalistics An Introduction to Forensic Science 12th Edition	Richard Saferstein	Pearson	4
10	Forensic Medicine for the Police (Hard Cover)	B. Umadathan	SSB, New Delhi	4
11	Forensic Science	Kumar, A.	..	4
12	Forensic Science-An Introduction to Criminalistics	Peter R. De Forest	MC Graw Hill	3
13	Forensic Science-The Basics 3rd Edition	Seigel JA and Mirakovits, K.	CRC Press	4
14	Forensic Science-An Introduction to Scientific and Investigative Techniques	Stuart James, Nordby JJ & Bell S	CRC Press	4
15	Forensic Science Glossary	Brenner, J.C.	Taylor & Francis	4
16	Forensic Science in Crime Investigation	B. S. Nabar	Asia Law House	4
17	Forensic Science in Criminal Investigation and Trials	R. Sharma,	SSB, New Delhi	3
18	Forensic Science in Criminal Investigation Techniques	Dr. Rukmini Krishnamurty	..	4
19	Forensic Science-Its Application in Crime Investigation	Bapuly, A. K.	Paras Medical Publisher, Hyderabad	6
20	Parikh's Text Book of Medical Jurisprudence, Forensic Medicine and Toxicology	Parikh	..	3
21	Physical Evidences: Introduction and Bibliography on their Forensic Analysis	Subhra Goutham & Goutam	Shiv Shakti Books New Delhi	3

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
22	Practical Crime Scene Analysis and Reconstruction Question Answers of	Gardner, R M and T. Bevel	CRC Press	3
23	Criminology and Forensic Science	V. N. Seghal	SSB, New Delhi	4
24	The Forensic Laboratory Handbook	Mozayani Ashraf	SSB, New Delhi	3
25	The Forensic Laboratory Handbook	Ashraf M & C Noziglia	Humana Press	3
26	Understabling Forensics in IT	NIIT	Prentice Hall of India (P) Ltd.	3
27	Universal's Criminal Manual	..	Universal Law Publishing	1
28	Autopsy of a Suicidal Mind	Shneidman, E.	Oxford University Press	1
29	Brain Experience	Mukundan, C. R.	SSB, New Delhi	1
30	Criminal Profiling	Richard, N. K.	Humana Press	1
31	Criminal Psychology and Forensic Technology	Goldwin, G. M.	CRC Press	1
32	Deception, the Polygraph and Psychopathy	Verschuere, B.	VDM Verlag DR. Mueller, E. K.	1
33	Introduction to Forensic and Criminal Psychology	Dennis Howitt	Pearson education	1
34	Polygraph	Marie Brassand, Robert Lepage	Methewen Drama	1
35	Psychological Autopsies: Science and Practice	Dana, S. La Fon JA Dvoskin	CRC Press	1
36	Essentials of Medical Jurisprudence and Toxicology (Hard Cover)	Narayan Reddy	Jaypee Brothers Medical Publishers	4
37	Parikh's Text Book of Medical Jurisprudence, Forensic Medicine and Toxicology	Parikh	CBS	3

Detailed terms and Conditions for the supply of Books

1. The vendor has to confirm (e-mail or by post) within 7 days from the date of supply order, the items in the order that the vendor will be able to supply with a statement substantiating the reasons for the inability to supply the remaining titles if any.
2. At least 75% of titles confirmed as per clause 1 above should be supplied within one month. Supply should be made in single lot as far as possible and bill must be furnished with copies as per order. Stamped Pre-Receipt should be enclosed along with the bills which exceeds the total amount of ₹ 5,000.
3. The supply order stands cancelled without prior notice unless producing a statement (email or by post) substantiating the reasons for the inability to supply Books within the prescribed time.
4. If a vendor fails to supply Books within the prescribed time and failed to produce the document as per term 3, the order will stand cancelled.
5. Only the latest editions of the Books should be supplied. Books available only on e-commerce sites and print on demand are also liable to be supplied.
6. The prices should be correctly charged in accordance with the Publisher's/Importer's/Distributor's invoices and publisher catalogues and a copy of the same should be produced as price proof in case of Foreign Books and Indian Books which have no printed price.
7. Any change in price, title, author, edition, volume or publisher is noted against an item in the supply order is not allowed.
8. If any of the Foreign Books have Indian price they should be supplied at the Indian price.
9. The price should be indicated in the original currencies. The conversion rate is to be made as per GOC rates prevailing on the bill date. The bill should be in quadruplicate.
10. In case of Foreign Books price proof is to be produced and supplier/vendor should endorse a certificate on all copies of bills as;
“Certified that only the latest editions have been supplied, Indian price only is claimed, and they are not remainderd titles and that the rates at which Foreign Currencies have been converted into Rupees in this invoice are those approved by the GOC as on the date of the invoice and that the prices charged are the current publisher's prices. If however any excess is found to be claimed later, on any account the same will be adjusted in the subsequent bills or refunded by us”.
11. Discount should be given at the rate quoted by the vendor for each publisher category. Name of publisher should be indicated in the Bill/Invoice against each title.
12. Supply of duplicate copies of the Book if any found later (from same or different orders), the same will be returned and suppliers are liable to take back it at their cost.
13. If any approved vendor fails to fulfil any of the above terms and conditions they will be blacklisted and removed from the Suppliers list and the Security Deposit if any will be forfeited.

(2)

No. C1-11636/2017/FSL.

7th December 2017.

Sealed tenders are invited for the supply of Books in “Forensic Physics—25 Nos.” for the Library of Kerala State Forensic Science Laboratory, Thiruvananthapuram-695 010, Kerala. The tender is invited in Single Bid System. The discount rates that can be allowed to Books of each Indian and International Publishers should be quoted in fixed format provided with this notice.

The envelopes containing the tender should bear the superscription, “Tender for the Supply of Books to Forensic Science Laboratory, Thiruvananthapuram, Kerala-695 010” and should be addressed to Director, Forensic Science Laboratory, Thiruvananthapuram-695 010, Kerala.

Last date for receipt of tenders will be 27-12-2017 at 3 p.m. Late tenders will not be accepted.

The tenders will be opened at 4 p.m. on 27-12-2017 in the presence of the tenderers or their authorized representatives who may be present at that time.

The list of Books to be purchased and format for tender is attached.

Intending tenderers may, on application to the Director, Forensic Science Laboratory, Thiruvananthapuram-695 010, Kerala obtain the requisite tender forms on which tenders should be submitted. Application for the tender form should be accompanied by a cash remittance of ₹ 1,050 + 12% GST (Rupees one thousand fifty +12% GST only) which is the price fixed for a form/set of forms and which is not refundable under any circumstances. The tender forms are not transferable. Sale of tender forms will be closed at 1 p.m on 27-12-2017. Cheques, Postage Stamps, etc. will not be accepted towards the cost of forms, nor will the forms be sent per V.P.P. Duplicate tender forms, if required will be issued at ₹ 600 + 12% GST (Rupees Six Hundred +12% GST only) per copy. Tender forms will be sent by post on receipt of ₹ 1,050 + 12% GST with ₹ 30 as postage charges.

Tender No.—06/2017-18.

Estimated Amount—₹ 3.5 lakh.

Earnest Money Deposit—₹ 3,500.

Specifications—List Attached.

Date & time of publication of tender—7-12-2017, 2 p.m.

Last date and time of issue of tender—27-12-2017, 1 p.m.

Date of submission of tender—27-12-2017, 3 p.m.

Last date and time of opening of tender—27-12-2017, 4 p.m.

Place of Opening of Tender—Forensic Science Laboratory, Thiruvananthapuram.

Date, time & place of Technical Evaluation—30-12-2017, 11 a.m.

Bid validity (No. of days the price remain valid)—120 days.

Address of Tender inviting authority—Director, Forensic Science Laboratory, Thiruvananthapuram-695 010, Kerala.

TERMS AND CONDITIONS

1. The tenders should be submitted in the prescribed format.
2. The Books should be of the latest edition with good quality paper and binding.
3. The Books should be supplied within 30 days of confirmed supply order from this office.
4. The bidders shall indicate the maximum percentage of discount for all Indian and International Publishers. The bidder should quote the price of each Book with the rate of discount offered. Selection will be based on the price for each Book.
5. The bidders who quote discount rates for supplying a specific publisher or publisher group's titles are liable to supply all the titles of the concerned publishers ordered by the Laboratory.
6. Orders will be placed to the successful bidders and it is obligatory on the part of the bidder to supply all the Books for which order will be placed.
7. The maximum percentage of short supply other than the Books out of print will be 5% of the order value.
8. The selection of Books is not related to the ready stock available with the bidder. So when a bidder quotes discount for a specific publisher/category, the bidder should have arrangement with the concerned publisher to enable speedy procuring and supply of the items to the Laboratory.
9. The Books available only on e-commerce sites (www.amazon.in, www.flipkart.com etc.) and print on demand are also liable to be supplied.
10. If any item in the supply order is out of print, the vendor has to produce a proof for that and the vendor will not be liable to supply those items.
11. If a vendor cannot supply some items from the supply order which is beyond their power, they should provide a statement with proof for consideration substantiating the reasons for the inability to supply those items.
12. Technical-cum-financial Evaluation:—All tenderers who quote for the supply of the item are required to attend technical-cum-financial evaluation to be held in the Forensic Science Laboratory, Thiruvananthapuram, on 30-12-2017 at 11 a.m. (or any other venue which will be intimated in due course). In the event of firms not able to attend the evaluation, they need to convince the Technical Evaluation Committee about such inability and make available the necessary documentary proof to the utmost satisfaction of the Technical Evaluation Committee. The Technical Evaluation Committee will be consisting of the following officials.

1. Joint Director (Research), FSL, Tvpm.—Chairman.
 2. Assistant Director (Documents), FSL, Tvpm.—Member
 3. Assistant Director (Serology), FSL, Tvpm.—Member
 4. Assistant Director (Physics), FSL, Tvpm.—Member
 5. Assistant Director (Molecular Biology), FSL, Tvpm.—Member
13. (The Chairman of the Committee can co-opt any other technical member of his choice to the Committee for proper evaluation of the tendered item. Any clarification/doubts regarding the specification or related matters pertaining to the items tendered may be freely got cleared through the contact Phone No. 0471 2722155).
 14. All Bidders who participate the tender should produce hard copies of all relevant documents related to e-tender at the time of technical evaluation, without fail.
 15. The bidders should enclose copies of the certified final consolidated Balance Sheet Account of last three years (statement only) along with the quotations. Bidders who quote discount rates for “Foreign Publishers” (excluding Other Foreign Publishers) should enclose original authentications from the publishers to prove them as authorized distributor/supplier of books of those publishers. Discount rates quoted for “Foreign Publishers” other than Other Foreign Publishers without proper authentication will not be considered for final consolidation of Discount rates for the same.
 16. Delivery of supply should be made at the library attached to the Kerala Forensic Science Laboratory, Thiruvananthapuram, Kerala 695 010.
 17. Payment will be released only after successful delivery and verification of the items supplied.
 18. The under signed reserves the right to accept or reject any or all tenders without assigning any reason.

List of Books

<i>Sl. No.</i>	<i>Name of Book</i>	<i>Author</i>	<i>Publisher</i>	<i>Quantity</i>	<i>Price in</i>	<i>Discount %</i>	<i>Total Amount</i>
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Cartridges and Firearm Identification	Walker, R. E.	CRC Press	3
2	Chemical Analysis of Firearms, Ammunition and Gunshot Residue	Wallace, J. S.	CRC Press	3
3	Firearms	Gaur's	SSB, New Delhi	3
4	Footwear Impression Evidence	William J. Bodziak	SSB, New Delhi	1
5	Forensic Investigation of Unusual Firearms-Ballistic and Medioco-Legal Evidence	Sinha, J. K.	CRC Press	3
6	Forensic Speaker Identification	Philip Rose	Taylor & Francis	1
7	Forensic Speaker Recognition-Law Enforcement and Counter Terrorism	Army Newstein & Hemant, A. Patil (Ed)	Springer	1
8	Forensic Voice Identification	Hollien, H.	Academic Press	1
9	Fundamentals of Speaker Recognition	Humayoon Beigi	Springer Ltd.	1

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
10	Guns, Crime and Second Ammenment	Fernandez	Chelsa House Publishers	3
11	Gunshot Wounds- Practical Aspects of Firearms, Ballistics and Forensic Techniques	DiMaio VJM	CRC Press	4
12	Handbook of Forensics and Ballistics	Brian J. Heard	John Wiley & Sons	3
13	The Forensic Examination and Interpretation of Tool Marks	Baldwin, D., Birkett, J., Facie, O., Rabey, G.	John Wiley & Sons	3
14	Theory and Design of Guns and Ammunition	Donald, E. Caslucci, Jacobson, S. S.	CRC Press	3
15	Bombs, IEDs and Exoplosives- Identification, Investigation and Disposal Techniques	Laska, P. R.	CRC Press	4
16	Chemistry and Technology of Explosives 4 volumes	Urbansky, T. & Jurecki, M.	Pergamon Press, New York	3
17	Chemistry of Explosives	Jacckuline Akhaven	Royal Society of Chemistry	4
18	Explosion Investigation	Yallop, H. J.	Clarke Home, England	4
19	Explosive and Bomb Disposal Guide	Robert R. Lenz	Charles Thomas Public Ltd.,	3
20	Forensic Investigation of Explosions	Alexander Beveridge	Taylor & Francis Ltd. Bristol	3
21	Modern Techniques in Bomb detection and Disposal	T. V. Narayanan	R. A. Security Systems, Delhi
22	The Analysis of Explosives Pergamon Series in Analytical Chemistry Vol-3	Yinon, J. & Zitrin, S.	Pergamon Press, New York	3
23	The Chemistry of Explosives	Akhavan, J.	The Royal Society of Chemistry UK	4
24	Forensic Examination of Glass and Paint	Caddy, B.	Francis & Taylor	3
25	The Ultimate Book of Explosives, Bombs and IEDs	Asthana, N. C.	Pioneer	3

Detailed terms and Conditions for the supply of Books

1. The vendor has to confirm (e-mail or by post) within 7 days from the date of supply order, the items in the order that the vendor will be able to supply with a statement substantiating the reasons for the inability to supply the remaining titles if any.
2. At least 75% of titles confirmed as per clause 1 above should be supplied within one month. Supply should be made in single lot as far as possible and bill must be furnished with copies as per order. Stamped Pre-Receipt should be enclosed along with the bills which exceeds the total amount of ₹ 5,000.
3. The supply order stands cancelled without prior notice unless producing a statement (email or by post) substantiating the reasons for the inability to supply Books within the prescribed time.
4. If a vendor fails to supply Books within the prescribed time and failed to produce the document as per term 3, the order will stand cancelled.
5. Only the latest editions of the Books should be supplied. Books available only on e-commerce sites and print on demand are also liable to be supplied.
6. The prices should be correctly charged in accordance with the Publisher's/Importer's/Distributor's invoices and publisher catalogues and a copy of the same should be produced as price proof in case of Foreign Books and Indian Books which have no printed price.
7. Any change in price, title, author, edition, volume or publisher is noted against an item in the supply order is not allowed.
8. If any of the Foreign Books have Indian price they should be supplied at the Indian price.
9. The price should be indicated in the original currencies. The conversion rate is to be made as per GOC rates prevailing on the bill date. The bill should be in quadruplicate.
10. In case of Foreign Books price proof is to be produced and supplier/vendor should endorse a certificate on all copies of bills as;
“Certified that only the latest editions have been supplied, Indian price only is claimed, and they are not remainderd titles and that the rates at which Foreign Currencies have been converted into Rupees in this invoice are those approved by the GOC as on the date of the invoice and that the prices charged are the current publisher's prices. If however any excess is found to be claimed later, on any account the same will be adjusted in the subsequent bills or refunded by us”.
11. Discount should be given at the rate quoted by the vendor for each publisher category. Name of publisher should be indicated in the Bill/Invoice against each title.
12. Supply of duplicate copies of the Book if any found later (from same or different orders), the same will be returned and suppliers are liable to take back it at their cost.
13. If any approved vendor fails to fulfil any of the above terms and conditions they will be blacklisted and removed from the Suppliers list and the Security Deposit if any will be forfeited.

(3)

No. C1-11633/2017/FSL.

5th December 2017.

Sealed tenders are invited for the supply of books in “Forensic Biology”—44 Nos. for the library of Kerala State Forensic Science Laboratory, Thiruvananthapuram-695 010, Kerala and RFSL. The tender is invited in Single Bid System. The discount rates that can be allowed to books of each Indian and International publishers should be quoted in fixed format provided with this notice.

The envelopes containing the tender should bear the superscription, “Tender for the Supply of Books to Forensic Science Laboratory, Thiruvananthapuram, Kerala-695 010” and should be addressed to Director, Forensic Science Laboratory, Thiruvananthapuram-695 010, Kerala.

Last date for receipt of tenders will be 27-12-2017 at 3 p.m. Late tenders will not be accepted.

The tenders will be opened at 4 p.m. on 27-12-2017 in the presence of the tenderers or their authorized representatives who may be present at that time.

The list of books to be purchased and format for tender is attached.

Intending tenderers may, on application to the Director, Forensic Science Laboratory, Thiruvananthapuram-695 010, Kerala obtain the requisite tender forms on which tenders should be submitted. Application for the tender form should be accompanied by a cash remittance of ₹ 1,350 + 12% GST (Rupees one thousand three hundred and fifty +12% GST only) which is the price fixed for a form/set of forms and which is not refundable under any circumstances. The tender forms are not transferable. Sale of tender forms will be closed at 1 p.m on 27-12-2017. Cheques, postage stamps etc., will not be accepted towards the cost of forms, nor will the forms be sent per V.P.P. Duplicate tender forms, if required will be issued at ₹ 700 + 12% GST (Rupees Seven Hundred +12% GST only) per copy. Tender forms will be sent by post on receipt of ₹ 1,350 + 12% GST with ₹ 30 as postage charges.

Tender No.—03/2017-18.

Estimated Amount—₹ 4.5 lakh.

Earnest Money Deposit—₹ 4,500.

Date & time of publication of tender—5-12-2017, 2 p.m.

Place of Opening Tender—Forensic Science Laboratory, Thiruvananthapuram.

Date, time & place of Technical Evaluation—30-12-2017, 11 a.m.

Bid validity (No. of days the price remain valid)—120 days.

Address of tender inviting authority—Director, Forensic Science Laboratory, Thiruvananthapuram-695 010, Kerala.

TERMS AND CONDITIONS

1. The tenders should be submitted in the prescribed format.
2. The books should be of the latest edition with good quality paper and binding.
3. The books should be supplied within 30 days of confirmed supply order from this office.
4. The bidders shall indicate the maximum percentage of discount for all Indian and International publishers. The bidder should quote the price of each book with the rate of discount offered. Selection will be based on the price for each book.
5. The bidders who quote discount rates for supplying a specific publisher or publisher group's titles are liable to supply all the titles of the concerned publishers ordered by the Laboratory.
6. Orders will be placed to the successful bidders and it is obligatory on the part of the bidder to supply all the books for which order will be placed.
7. The maximum percentage of short supply other than the books out of print will be 5% of the order value.
8. The selection of books is not related to the ready stock available with the bidder. So when a bidder quotes discount for a specific publisher/category, the bidder should have arrangement with the concerned publisher to enable speedy procuring and supply of the items to the laboratory.
9. The books available only on e-commerce sites (www.amazon.in, www.flipkart.com etc.) and print on demand are also liable to be supplied.
10. If any item in the supply order is out of print, the vendor has to produce a proof for that and the vendor will not be liable to supply those items.
11. If a vendor cannot supply some items from the supply order which is beyond their power, they should provide a statement with proof for consideration substantiating the reasons for the inability to supply those items.
12. Technical-cum-financial Evaluation:—All tenderers who quote for the supply of the item are required to attend technical-cum-financial evaluation to be held in the Forensic Science Laboratory, Thiruvananthapuram, on 30-12-2017 at 11 a.m. (or any other venue which will be intimated in due course). In the event of firms not able to attend the evaluation, they need to convince the Technical Evaluation Committee about such inability and make available the necessary documentary proof to the utmost satisfaction of the Technical Evaluation Committee. The Technical Evaluation Committee will be consisting of the following officials.
 1. Joint Director (General), FSL, Tvpm—Chairman.
 2. Assistant Director (Explosives), FSL, Tvpm—Member
 3. Assistant Director (Documents Civil), FSL, Tvpm—Member
 4. Assistant Director (Biology), FSL, Tvpm.—Member
 5. Assistant Director (DNA), FSL, Tvpm.—Member

13. (The Chairman of the Committee can co-opt any other technical member of his choice to the Committee for proper evaluation of the tendered item. Any clarification/doubts regarding the specification or related matters pertaining to the items tendered may be freely got cleared through the contact Phone No. 0471 2722155).
14. All Bidders who participate the tender should produce hard copies of all relevant documents related to tender at the time of technical evaluation, without fail.
15. The bidders should enclose copies of the certified final consolidated Balance Sheet Account of last three years (statement only) along with the quotations. Bidders who quote discount rates for "Foreign Publishers" (excluding Other Foreign Publishers) should enclose original authentications from the publishers to prove them as authorized distributor/supplier of books of those publishers. Discount rates quoted for "Foreign Publishers" other than Other Foreign Publishers without proper authentication will not be considered for final consolidation of Discount rates for the same.
16. Delivery of supply should be made at the library attached to the Kerala Forensic Science laboratory, Thiruvananthapuram, Kerala-695 010.
17. Payment will be released only after successful delivery and verification of the items supplied.
18. The undersigned reserves the right to accept or reject any or all tenders without assigning any reason.

List of Books

<i>Sl. No.</i>	<i>Name of Book</i>	<i>Author</i>	<i>Publisher</i>	<i>Quantity</i>	<i>Price</i>	<i>Discount Offered %</i>	<i>Discounted price</i>
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	A Laboratory Manual for Human Blood Analysis	Bhasin & Chahal	SSB, New Delhi	4
2	A Manual of Biological Anthropology	Singh I P and Bhasin MK	Kamala Raj Enterprises New Delhi	4
3	A Text Book of Forensic medicine and Toxicology	V. V. Pillay	Paras Medical Publishers	4
4	Advanced Topics in Forensic DNA Typing Interpretation	John M. Butler	Academic Press	3
5	Advanced Topics in Forensic DNA Typing Methodology	John M. Butler	Academic Press	4
6	An Introduction to Forensic Genetics	Goodwin, W.	John Wiley & Sons	3
7	An Introduction to Forensic Hair Examination	Goutam, S.	..	4
8	Analysis of Plant Poisons	Goutam, M. P.	..	4
9	Atlas of Human Hair Microscopic Characteristics	Ogle, R. R.	CRC Press	3

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
10	Bitemark Evidence-A Colour Atlas and Text	Dorion R B.J (Ed)	SSB, New Delhi	3
11	Blood Evidence How DNA is revolutionising the way we solve crimes	Ternadi F & Lee H	Basic Books	3
12	Case Studies in Drowning Forensics	Gannon K, Gibertson, D. L.	CRC Press	4
13	DNA-Forensic and Legal Applications	Kobilinsky L. Liotti, T F and Sweat, J. O.	Wiley Interscience	3
14	DNA Analysis for Missing Person Identification in Mass Fatalities	Sozer, A. C.	CRC Press	3
15	DNA and RNA Profiling in Human Blood	Bugert, P.	Humana Press	3
16	DNA Evidence and Forensic Science	Newton, D. E.	Facts on File Inc	4
17	DNA Fingerprinting - The Witness within	Singh L & M W Pandit	IK International Publishing Inc	4
18	DNA Tests in Criminal Investigation Trials and Paternity	Singh Y & Zaidy MH	Alia Law Academy	4
19	Forensic Analysis of Biological Evidence-A Laboratory Guide for Serological and DNA Typing	J, Thomas Mc Clintock	CRC Press	3
20	Forensic Anthropology	J.R.Gaur	SSB, New Delhi	4
21	Forensic Anthropology In Crime Investigation and Administration of Justice	Gaur J.R and Bhalla V.	Shiv Shakti Books New Delhi	3
22	Forensic Biology	Rukmani Krishnamurthy & S H Lalde	..	4
23	Forensic Biology	Li. R	CRC Press	3
24	Forensic Biology: Identification and DNA Analysis	Richard Li	CRC Press	3

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
25	Forensic DNA Analysis	Shewale, J. G. and Liu RH	CRC Press	3
26	Forensic DNA Collection at Death Scenes	Williams R & Kahn R	CRC Press	3
27	Forensic DNA Typing, Biology Technology and Genetics Behind STR Markers	John M. Butler	Academic Press	3
28	Forensic Examination of Fibers	James R. Robertson	Taylor & Francis	3
29	Forensic Examination of Hair	James R. Robertson	SSB, New Delhi	3
30	Forensic Science in Criminal Investigation and Trials	B. R. Sharma	SSB, New Delhi	3
31	Forensic Serology and Blood Examination	DR. Archan Tripathi	SSB, New Delhi	3
32	Fundamentals of Forensic DNA Typing	John M. Butler	Academic Press	3
33	Genetics of Castes and Tribes in India	M. K. Bhasin	SSB, New Delhi	1
34	Handbook of face Recognition	Li SZ & Jain, A. K.	Springers	3
35	Handbook of Forensic Odontology	Vikram Ahuja	Selective and Scientific Books	4
36	Human Blood Analysis	Bhasin M K, Nath S. and Sehgal V. N.	Kamala Raj Enterprises New Delhi	4
37	Justice and Science : Trials and Triumphs of DNA Evidence	Clarke G, Reno J.	Rutyeus University Press	4
38	Methods in Forensic Science	Kumar, A.	..	4
39	Molecular Photo fitting predicting Ancestry and Phenotype using DNA	Frudakis, T. N.	Academic Press	2

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
40	Scientific and Legal Application of Bloodstain Pattern Analysis	Stuart James	CRC Press	3
41	The Human Bone Manual	White TD and Folkens	Academic Press	4
42	Using Forensic DNA Evidence at Trial-A Case Study Approach	Taupin JM	CRC Press	3
43	Wildlife DNA, Analysis : Applications in Forensic Science	Linacre A and Tobe S	Wiley-Blackwell	3
44	Wildlife Forensics Methods and Applications	Jane, E. Huffman and Wallace	Wiley-Blackwell	3

Detailed Terms and Conditions for the supply of Books

1. The vendor has to confirm (e-mail or by post) within 7 days from the date of supply order, the items in the order that the vendor will be able to supply with a statement substantiating the reasons for the inability to supply the remaining titles if any.
2. At least 75% of titles confirmed as per clause 1 above should be supplied within one month. Supply should be made in single lot as far as possible and bill must be furnished with copies as per order. Stamped Pre-Receipt should be enclosed along with the bills which exceeds the total amount of ₹ 5,000.
3. The supply order stands cancelled without prior notice unless producing a statement(email or by post) substantiating the reasons for the inability to supply books within the prescribed time.
4. If a vendor fails to supply books within the prescribed time and failed to produce the document as per term 3, the order will stand cancelled.
5. Only the latest editions of the books should be supplied. Books available only on ecommerce sites and print on demand are also liable to be supplied.
6. The prices should be correctly charged in accordance with the Publisher's/Importer's/Distributor's invoices and publisher catalogues and a copy of the same should be produced as price proof in case of foreign books and Indian books which have no printed price.
7. Any change in price, title, author, edition, volume or publisher is noted against an item in the supply order is not allowed.
8. If any of the foreign books have Indian price they should be supplied at the Indian price.
9. The price should be indicated in the original currencies. The conversion rate is to be made as per GOC rates prevailing on the bill date. The bill should be in quadruplicate.
10. The books available only on e-commerce sites (www.amazon.in, www.flipkart.com etc.) and print on demand are also liable to be supplied.
11. If any item in the supply order is out of print, the vendor has to produce a proof for that and the vendor will not be liable to supply those items.
12. If a vendor cannot supply some items from the supply order which is beyond their power, they should provide a statement with proof for consideration substantiating the reasons for the inability to supply those items.
13. Technical-cum-financial Evaluation:—All tenderers who quote for the supply of the item are required to attend technical-cum-financial evaluation to be held in the Forensic Science Laboratory, Thiruvananthapuram, on 30-12-2017 at 11a.m. (or any other venue which will be intimated in due course). In the event of firms not able to attend the evaluation, they need to convince the Technical Evaluation Committee about such inability and make available the necessary documentary proof to the utmost satisfaction of the Technical Evaluation Committee. The Technical Evaluation Committee will be consisting of the following officials.

1. Joint Director (General), FSL, Tvpm.—Chairman.
2. Assistant Director (Explosives), FSL, Tvpm.—Member
3. Assistant Director (Documents Civil), FSL, Tvpm.—Member
4. Assistant Director (Biology), FSL, Tvpm.—Member
5. Assistant Director (DNA), FSL, Tvpm.—Member
14. (The Chairman of the Committee can co-opt any other technical member of his choice to the Committee for proper evaluation of the tendered item. Any clarification/doubts regarding the specification or related matters pertaining to the items tendered may be freely got cleared through the contact Phone No. 0471 2722155).
15. All Bidders who participate the tender should produce hard copies of all relevant documents related to tender at the time of technical evaluation, without fail.
16. The bidders should enclose copies of the certified final consolidated Balance Sheet Account of last three years (statement only) along with the quotations. Bidders who quote discount rates for “Foreign Publishers” (excluding Other Foreign Publishers) should enclose original authentications from the publishers to prove them as authorized distributor/supplier of books of those publishers. Discount rates quoted for “Foreign Publishers” other than Other Foreign Publishers without proper authentication will not be considered for final consolidation of Discount rates for the same.
17. Delivery of supply should be made at the library attached to the Kerala Forensic Science Laboratory, Thiruvananthapuram, Kerala-695 010.
18. Payment will be released only after successful delivery and verification of the items supplied.
19. The undersigned reserves the right to accept or reject any or all tenders without assigning any reason.

(4)

No. C1-11637/2017/FSL.

7th December 2017.

Sealed tenders are invited for the supply of books in “Forensic Documents”—23 Nos. for the Library of Kerala State Forensic Science Laboratory, Thiruvananthapuram-695 010, Kerala. The tender is invited in Single Bid System. The discount rates that can be allowed to books of each Indian and International Publishers should be quoted in fixed format provided with this notice.

The envelopes containing the tender should bear the superscription, “Tender for the Supply of Books to Forensic Science Laboratory, Thiruvananthapuram, Kerala-695 010” and should be addressed to Director, Forensic Science Laboratory, Thiruvananthapuram-695 010, Kerala.

Last date for receipt of tenders will be 27-12-2017 at 3 p.m. late tenders will not be accepted.

The tenders will be opened at 4 p.m. on 27-12-2017 in the presence of the tenderers or their authorized representatives who may be present at that time.

The list of books to be purchased and format for tender is attached.

Intending tenderers may, on application to the Director, Forensic Science Laboratory, Thiruvananthapuram-695 010, Kerala obtain the requisite tender forms on which tenders should be submitted. Application for the tender form should be accompanied by a cash remittance of ₹ 1,050 + 12% GST (Rupees one thousand fifty +12% GST only) which is the price fixed for a form/set of forms and which is not refundable under any circumstances. The tender forms are not transferable. Sale of tender forms will be closed at 1 p.m on 27-12-2017. Cheques, postage stamps, etc., will not be accepted towards the cost of forms, nor will the forms be sent per V.P.P. Duplicate tender forms, if required will be issued at ₹ 600 + 12% GST (Rupees Six Hundred +12% GST only) per copy. Tender forms will also be sent by post on receipt of ₹ 1,050 + 12% GST with ₹ 30 as Postage Charges.

Tender No.—07/2017-18.

Estimated Amount—₹ 3.5 lakh.

Earnest Money Deposit—₹ 3,500.

Date & time of publication of tender—7-12-2017, 2 p.m.

Place of opening tender—Forensic Science Laboratory, Thiruvananthapuram.

Date, time & of place of Technical Evaluation—30-12-2017, 11 a.m.

Bid validity (No. of days the price remain valid)—120 days.

Address of tender inviting authority—Director, Forensic Science Laboratory, Thiruvananthapuram-695 010, Kerala.

TERMS AND CONDITIONS

1. The tenders should be submitted in the prescribed format.
2. The books should be of the latest edition with good quality paper and binding.
3. The books should be supplied within 30 days of confirmed supply order from this office.
4. The bidders shall indicate the maximum percentage of discount for all Indian and International publishers. The bidder should quote the price of each book with the rate of discount offered. Selection will be based on the price for each book.
5. The bidders who quote discount rates for supplying a specific publisher or publisher group's titles are liable to supply all the titles of the concerned publishers ordered by the Laboratory.
6. Orders will be placed to the successful bidders and it is obligatory on the part of the bidder to supply all the books for which order will be placed.
7. The maximum percentage of short supply other than the books out of print will be 5% of the order value.
8. The selection of books is not related to the ready stock available with the bidder. So when a bidder quotes discount for a specific publisher/category, the bidder should have arrangement with the concerned publisher to enable speedy procuring and supply of the items to the laboratory.
9. The books available only on e-commerce sites (www.amazon.in, www.flipkart.com etc.) and print on demand are also liable to be supplied.
10. If any item in the supply order is out of print, the vendor has to produce a proof for that and the vendor will not be liable to supply those items.
11. If a vendor cannot supply some items from the supply order which is beyond their power, they should provide a statement with proof for consideration substantiating the reasons for the inability to supply those items.
12. Technical-cum-financial Evaluation:—All tenderers who quote for the supply of the item are required to attend technical-cum-financial evaluation to be held in the Forensic Science Laboratory, Thiruvananthapuram, on 30-12-2017 at 11 a.m. (or any other venue which will be intimated in due course). In the event of firms not able to attend the evaluation, they need to convince the Technical Evaluation Committee about such inability and make available the necessary documentary proof to the utmost satisfaction of the Technical Evaluation Committee. The Technical Evaluation Committee will be consisting of the following officials.
 1. Joint Director (General), FSL, Tvpm.—Chairman
 2. Assistant Director (Documents Civil), FSL, Tvpm.—Member
 3. Assistant Director (Explosives), FSL, Tvpm.—Member
 4. Assistant Director (Biology), FSL, Tvpm.—Member
 5. Assistant Director (DNA), FSL, Tvpm.—Member
13. (The Chairman of the Committee can co-opt any other technical member of his choice to the Committee for proper evaluation of the tendered item. Any clarification/doubts regarding the specification or related matters pertaining to the items tendered may be freely got cleared through the contact Phone No. 0471 2722155).
14. All Bidders who participate the tender should produce hard copies of all relevant documents related to e-tender at the time of technical evaluation, without fail.
15. The bidders should enclose copies of the certified final consolidated Balance Sheet Account of last three years (statement only) along with the quotations. Bidders who quote discount rates for "Foreign Publishers" (excluding Other Foreign Publishers) should enclose original authentications from the publishers to prove them as authorized distributor/supplier of books of those publishers. Discount rates quoted for "Foreign Publishers" other than Other Foreign Publishers without proper authentication will not be considered for final consolidation of Discount rates for the same.
16. Delivery of supply should be made at the library attached to the Kerala Forensic Science Laboratory, Thiruvananthapuram, Kerala-695 010.
17. Payment will be released only after successful delivery and verification of the items supplied.
18. The undersigned reserves the right to accept or reject any or all tenders without assigning any reason.

List of Books

<i>Sl. No.</i>	<i>Name of Book</i>	<i>Author</i>	<i>Publisher</i>	<i>Quantity</i>	<i>Price in (₹)</i>	<i>Discount %</i>	<i>Total Amount (₹)</i>
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Computer Forensics and Investigations with DVD	B. Nelson, Stuart C& A Phillips	Delmar Cengage Learning	4
2	Computer Incident Response and Forensics Team Management; Conducting a Successful Incident Response	Leighton Johnson	Syngress	4
3	Digital Forensics for Legal Professionals: Understanding Digital Evidence from the Warrant to the Courtroom 1st Edition	Daniel, L. E. and Daniel, L. E.	Syngress	4
4	Digital Forensics with open Source Tools: Using Open Source Platform Tools for Performing Computer Forensics	Cory Altheide & Harlan Carvey	Syngress	4
5	Digital Image Forensics	Husrev Jaha Sencas, Nasir Mamon (Ed)	Springer	4
6	File System Forensic Analysis	Brian Carrier	Addison Wiley	4
7	Foundations of Forensic Document Analysis: Theory and Practice	Allen, M. J.	..	3
8	Guide to Computer Forensics and Investigations	Nelson, B. Phillips, A. & Stuart, C.	CRC Press	1
9	Hack attacks Revealed: A Complete Reference for UNIX, windows and Linux with Custom Security Tool Kit. Second Edition	John Chirill	Wiley-Dreamtech India	4

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
10	Hacking Linux Exposed: linux Security Secrets and Solutions	Hatch B, Lee J & Kurtz G	McGraw- Hill	4
11	Hallucinogenic Drugs	Christine Brown F.	Charles C Thomas, Springfield, USA	4
12	Handwriting Identification Facts and Fundamentals	Huber R & Haedrick	CRC Press	3
13	IOS Forensic Analysis; For iPhone, iPad and iPod Touch (Books for Professionals by Professionals)	Sean Morrissey and Tony Campbell	Apress	3
14	Justice and Science : Trials and Triumphs of DNA Evidence	Clarke G. Reno J.	Rutyeus University Press	4
15	Mastering Windows Network Forensics and Investigation	Steven Anson and Steve Bunting	Sybex	3
16	Mobile Phone Security and Forensics: A Practical Approach (Springer Briefs in Electrical and Computer Engineering)	Androulidakis I.I.	Springer	3
17	Modern Methods and Application of Analysis of Explosives	Yinon, J. & Zitrin, S.	John Wiley and Sons, New York	4
18	Scientific Examination of Questioned Documents	Kelly, J. S. & Lindblom	CRC Press	4
19	Suspect Documents	Harrison, W. R.	Burnham	3
20	System Forensics, Investigation and Response (Information Systems Security & Assurance)	J. R. Vacca and Rudolph, K.	Jones & Barlett Learning	3
21	Virtualization and Forensics: A Digital Forensic Investigator's Guide to Virtual Environments	Diane Barrett & Greg kipper	Syngress	3

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
22	Windows Forensic Analysis Toolkit: advanced Analysis Techniques for Windows 7	Harlan Carvey	Syngress	3
23	Windows Registry Forensics: Advanced Digital Forensic Analysis of the Windows Registry	Harlan Carvey	Syngress	3

Detailed Terms and Conditions for the supply of Books

1. The vendor has to confirm (e-mail or by post) within 7 days from the date of supply order, the items in the order that the vendor will be able to supply with a statement substantiating the reasons for the inability to supply the remaining titles if any.
2. At least 75% of titles confirmed as per clause 1 above should be supplied within one month. Supply should be made in single lot as far as possible and bill must be furnished with copies as per order. Stamped Pre-Receipt should be enclosed along with the bills which exceeds the total amount of ₹ 5,000.
3. The supply order stands cancelled without prior notice unless producing a statement (email or by post) substantiating the reasons for the inability to supply books within the prescribed time.
4. If a vendor fails to supply books within the prescribed time and failed to produce the document as per term 3, the order will stand cancelled.
5. Only the latest editions of the books should be supplied. Books available only on e-commerce sites and print on demand are also liable to be supplied.
6. The prices should be correctly charged in accordance with the Publisher's/Importer's/Distributor's invoices and publisher catalogues and a copy of the same should be produced as price proof in case of foreign books and Indian books which have no printed price.
7. Any change in price, title, author, edition, volume or publisher is noted against an item in the supply order is not allowed.
8. If any of the foreign books have Indian price they should be supplied at the Indian price.
9. The price should be indicated in the original currencies. The conversion rate is to be made as per GOC rates prevailing on the bill date. The bill should be in quadruplicate.
10. In case of foreign books price proof is to be produced and supplier/vendor should endorse a certificate on all copies of bills as;

“Certified that only the latest editions have been supplied, Indian price only is claimed, and they are not remaindered titles and that the rates at which foreign currencies have been converted into rupees in this invoice are those approved by the GOC as on the date of the invoice and that the prices charged are the current publisher's prices. If however any excess is found to be claimed later, on any account the same will be adjusted in the subsequent bills or refunded by us”.
11. Discount should be given at the rate quoted by the vendor for each publisher category. Name of publisher should be indicated in the bill/invoice against each title.
12. Supply of duplicate copies of the book if any found later (from same or different orders), the same will be returned and suppliers are liable to take back it at their cost.
13. If any approved vendor fails to fulfil any of the above terms and conditions they will be blacklisted and removed from the Suppliers List, and the Security Deposit if any will be forfeited.

(5)

No. C1-11638/2017/FSL.

7th December 2017.

Sealed tenders are invited for the supply of 10 books in Chemistry for the library of Kerala State Forensic Science laboratory, Thiruvananthapuram-695 010, Kerala and RFSL. The tender is invited in Single Bid System. The discount rates that can be allowed to books of each Indian and International publishers should be quoted in fixed format provided with this notice.

The envelopes containing the tender should bear the superscription, "Tender for the Supply of Books to Forensic Science Laboratory, Thiruvananthapuram, Kerala-695 010" and should be addressed to Director, Forensic Science Laboratory, Thiruvananthapuram-695 010, Kerala.

Last date for receipt of tenders will be 27-12-2017 at 3 p.m. late tenders will not be accepted.

The tenders will be opened at 4 p.m. on 27-12-2017 in the presence of the tenderers or their authorized representatives who may be present at that time.

The list of books to be purchased and format for tender is attached.

Intending tenderers may, on application to the Director, Forensic Science Laboratory, Thiruvananthapuram-695 010, Kerala obtain the requisite tender forms on which tenders should be submitted. Application for the tender form should be accompanied by a cash remittance of ₹ 1,350 + 12% GST (Rupees one thousand Three hundred and fifty +12% GST only) which is the price fixed for a form/set of forms and which is not refundable under any circumstances. The tender forms are not transferable. Sale of tender forms will be closed at 1 p. m on 27-12-2017 Cheques, postage stamps, etc., will not be accepted towards the cost of forms, nor will the forms be sent per V.P.P. Duplicate tender forms, if required will be issued at ₹ 700 + 12% GST (Rupees Seven Hundred +12% GST only) per copy. Tender forms will be sent by post on receipt of ₹ 1,350 + 12% GST with ₹ 30 as postage charges.

Tender No.—08/2017-18.

Estimated Amount—₹ 4.5 lakh.

Earnest Money Deposit—₹ 4,500.

Date & time of publication of tender—7-12-2017, 2 p. m.

Place of Opening Tender—Forensic Science Laboratory, Thiruvananthapuram.

Date, time & place of Technical Evaluation—30-12-2017, 11 a. m.

Bid validity (No. of days the price remain valid)—120 days.

Address of Tender inviting authority—Director, Forensic Science Laboratory, Thiruvananthapuram-695 010, Kerala.

TERMS AND CONDITIONS

1. The tenders should be submitted in the prescribed format.
2. The books should be of the latest edition with good quality paper and binding.
3. The books should be supplied within 30 days of confirmed supply order from this office.
4. The bidders shall indicate the maximum percentage of discount for all Indian and International publishers. The bidder should quote the price of each book with the rate of discount offered. Selection will be based on the price for each book.
5. The bidders who quote discount rates for supplying a specific publisher or publisher group's titles are liable to supply all the titles of the concerned publishers ordered by the Laboratory.
6. Orders will be placed to the successful bidders and it is obligatory on the part of the bidder to supply all the books for which order will be placed.
7. The maximum percentage of short supply other than the books out of print will be 5% of the order value.
8. The selection of books is not related to the ready stock available with the bidder. So when a bidder quotes discount for a specific publisher/category, the bidder should have arrangement with the concerned publisher to enable speedy procuring and supply of the items to the laboratory.
9. The books available only on e-commerce sites (www.amazon.in, www.flipkart.com etc.) and print on demand are also liable to be supplied.
10. If any item in the supply order is out of print, the vendor has to produce a proof for that and the vendor will not be liable to supply those items.

11. If a vendor cannot supply some items from the supply order which is beyond their power, they should provide a statement with proof for consideration substantiating the reasons for the inability to supply those items.
12. Technical-cum-financial Evaluation:—All tenderers who quote for the supply of the item are required to attend technical-cum-financial evaluation to be held in the Forensic Science Laboratory, Thiruvananthapuram, on 30-12-2017 at 11 a.m. (or any other venue which will be intimated in due course). In the event of firms not able to attend the evaluation, they need to convince the Technical Evaluation Committee about such inability and make available the necessary documentary proof to the utmost satisfaction of the Technical Evaluation Committee. The Technical Evaluation Committee will be consisting of the following officials.
 1. Joint Director (Research), FSL, Tvpm—Chairman.
 2. Assistant Director (Documents), FSL, Tvpm—Member
 3. Assistant Director (Serology), FSL, Tvpm—Member
 4. Assistant Director (Physics), FSL, Tvpm.—Member
 5. Assistant Director (Molecular Biology), FSL, Tvpm.—Member
13. (The Chairman of the Committee can co-opt any other technical member of his choice to the Committee for proper evaluation of the tendered item. Any clarification/doubts regarding the specification or related matters pertaining to the items tendered may be freely got cleared through the contact Phone No. 0471 2722155).
14. All Bidders who participate the tender should produce hard copies of all relevant documents related to e-tender at the time of technical evaluation, without fail.
15. The bidders should enclose copies of the certified final consolidated Balance Sheet Account of last three years (statement only) along with the quotations. Bidders who quote discount rates for “Foreign Publishers” (excluding Other Foreign Publishers) should enclose original authentications from the publishers to prove them as authorized distributor/supplier of books of those publishers. Discount rates quoted for “Foreign Publishers” other than Other Foreign Publishers without proper authentication will not be considered for final consolidation of discount rates for the same.
16. Delivery of supply should be made at the library attached to the Kerala Forensic Science Laboratory, Thiruvananthapuram, Kerala-695 010.
17. Payment will be released only after successful delivery and verification of the items supplied.
18. The undersigned reserves the right to accept or reject any or all tenders without assigning any reason.

List of Books

<i>Sl. No.</i>	<i>Name of Book</i>	<i>Author</i>	<i>Publisher</i>	<i>Quantity</i>	<i>Price in (₹)</i>	<i>Discount %</i>	<i>Total Amount (₹)</i>
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	British Pharmacopoeia 2008	British Pharmacopoea Commission	..	3
2	Colour Atlas of Human Poisoning and Envenoming 2nd Edition Hard Cover	Doiaz, J. H.	CRC Press	4
3	Fire Debris Analysis	Stauffer, E. Dolan, J. A., Newman, R.	Academic Press	4
4	Fire Investigation Vol I & II	Daeid, N. N.	CRC Press	3

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
5	Handbook of Hazardous Chemical Properties	Nicholas, P. Cheremisinoff	Butterworth Heinmann	3
6	Indian Pharmacopoeia (All Volumes)	Indian Pharmacopoea Commission	..	3
7	The Encyclopedia of Addictive Drugs	Miller, R. L.	Greenwood Press, London	4
8	Advanced Organic Chemistry 7th Edition	Ed: Smith, M. B, March, J.	John Wiley and Sons, New York	4
9	Vogel's Text Book of Quantitative Chemical Analysis 5th Edition	Vogel	Longman Scientific & Technical	4
10	Vogel's Text Book of Quantitative Inorganic Analysis	Vogel	Longman Scientific & Technical	3

Detailed Terms and Conditions for the supply of Books

1. The vendor has to confirm (e-mail or by post) within 7 days from the date of supply order, the items in the order that the vendor will be able to supply with a statement substantiating the reasons for the inability to supply the remaining titles if any.
2. At least 75% of titles confirmed as per clause 1 above should be supplied within one month. Supply should be made in single lot as far as possible and bill must be furnished with copies as per order. Stamped Pre-Receipt should be enclosed along with the bills which exceeds the total amount of ₹ 5,000.
3. The supply order stands cancelled without prior notice unless producing a statement (e-mail or by post) substantiating the reasons for the inability to supply books within the prescribed time.
4. If a vendor fails to supply books within the prescribed time and failed to produce the document as per term 3, the order will stand cancelled.
5. Only the latest editions of the books should be supplied. Books available only on ecommerce sites and print on demand are also liable to be supplied.
6. The prices should be correctly charged in accordance with the Publisher's/Importer's/Distributor's invoices and publisher catalogues and a copy of the same should be produced as price proof in case of foreign books and Indian books which have no printed price.
7. Any change in price, title, author, edition, volume or publisher is noted against an item in the supply order is not allowed.
8. If any of the foreign books have Indian price they should be supplied at the Indian price.
9. The price should be indicated in the original currencies. The conversion rate is to be made as per GOC rates prevailing on the bill date. The bill should be in quadruplicate.
10. In case of foreign books price proof is to be produced and supplier/vendor should endorse a certificate on all copies of bills as;

“Certified that only the latest editions have been supplied, Indian price only is claimed, and they are not remaindered titles and that the rates at which foreign currencies have been converted into rupees in this invoice are those approved by the GOC as on the date of the invoice and that the prices charged are the current publisher’s prices. If however any excess is found to be claimed later, on any account the same will be adjusted in the subsequent bills or refunded by us”.

11. Discount should be given at the rate quoted by the vendor for each publisher category. Name of publisher should be indicated in the bill/invoice against each title.
12. Supply of duplicate copies of the book if any found later (from same or different orders), the same will be returned and suppliers are liable to take back it at their cost.
13. If any approved vendor fails to fulfil any of the above terms and conditions they will be blacklisted and removed from the Suppliers list, and the Security Deposit if any will be forfeited.

(6)

No. C1-11639/2017/FSL.

7th December 2017.

Sealed tenders are invited for the supply of books in “Forensic Chemistry”—29 Nos. for the library of Kerala State Forensic Science Laboratory, Thiruvananthapuram-695 010, Kerala and RFSL. The tender is invited in Single Bid System. The discount rates that can be allowed to books of each Indian and International publishers should be quoted in fixed format provided with this notice.

The envelopes containing the tender should bear the superscription, “Tender for the Supply of Books to Forensic Science Laboratory, Thiruvananthapuram, Kerala-695 010” and should be addressed to Director, Forensic Science Laboratory, Thiruvananthapuram-695 010, Kerala.

Last date for receipt of tenders will be 27-12-2017 at 3 p.m. Late tenders will not be accepted.

The tenders will be opened at 4 p.m. on 27-12-2017 in the presence of the tenderers or their authorized representatives who may be present at that time.

The list of books to be purchased and format for tender is attached.

Intending tenderers may, on application to the Director, Forensic Science Laboratory, Thiruvananthapuram-695 010, Kerala obtain the requisite tender forms on which tenders should be submitted. Application for the tender form should be accompanied by a cash remittance of ₹ 1350 + 12% GST which is the price fixed for a form/set of forms and which is not refundable under any circumstances. The tender forms are not transferable. Sale of tender forms will be closed at 1 p.m on 27-12-2017. Cheques, postage stamps, etc., will not be accepted towards the cost of forms, nor will the forms be sent per V.P.P. Duplicate tender forms, if required will be issued at ₹ 700 + 12% GST per copy. Tender forms will be sent by post on receipt of ₹ 1,350 + 12% GST. with ₹ 30 as postage charges.

Tender No.—04/2017-18.

Estimated Amount—₹ 4.5 lakh.

Tender Fee—₹ 1,350 + 12% GST.

Earnest Money Deposit—₹ 4,500.

Date & time of publication of tender—7-12-2017, 2 p.m.

Place of Opening Tender—Forensic Science Laboratory, Thiruvananthapuram.

Date, time and of place of Technical Evaluation—30-12-2017, 11 a.m.

Bid validity (No. of days the price remain valid)—120 days.

Address of Tender inviting authority—Director, Forensic Science Laboratory, Thiruvananthapuram-695 010, Kerala.

TERMS AND CONDITIONS

1. The tenders should be submitted in the prescribed format.
2. The books should be of the latest edition with good quality paper and binding.
3. The books should be supplied within 30 days of confirmed supply order from this office.
4. The bidders shall indicate the maximum percentage of discount for all Indian and International publishers. The bidder should quote the price of each book with the rate of discount offered. Selection will be based on the price for each book.

5. The bidders who quote discount rates for supplying a specific publisher or publisher group's titles are liable to supply all the titles of the concerned publishers ordered by the Laboratory.
6. Orders will be placed to the successful bidders and it is obligatory on the part of the bidder to supply all the books for which order will be placed.
7. The maximum percentage of short supply other than the books out of print will be 5% of the order value.
8. The selection of books is not related to the ready stock available with the bidder. So when a bidder quotes discount for a specific publisher/category, the bidder should have arrangement with the concerned publisher to enable speedy procuring and supply of the items to the laboratory.
9. The books available only on e-commerce sites (www.amazon.in, www.flipkart.com etc.) and print on demand are also liable to be supplied.
10. If any item in the supply order is out of print, the vendor has to produce a proof for that and the vendor will not be liable to supply those items.
11. If a vendor cannot supply some items from the supply order which is beyond their power, they should provide a statement with proof for consideration substantiating the reasons for the inability to supply those items.
12. Technical-cum-financial Evaluation:—All tenderers who quote for the supply of the item are required to attend technical-cum-financial evaluation to be held in the Forensic Science Laboratory, Thiruvananthapuram, on 30-12-2017 at 11 a.m. (or any other venue which will be intimated in due course). In the event of firms not able to attend the evaluation, they need to convince the Technical Evaluation Committee about such inability and make available the necessary documentary proof to the utmost satisfaction of the Technical Evaluation Committee. The Technical Evaluation Committee will be consisting of the following officials.
 1. Joint Director (Research), FSL, Tvpm.—Member.
 2. Assistant Director (Documents), FSL, Tvpm.—Member
 3. Assistant Director (Serology), FSL, Tvpm.—Member
 4. Assistant Director (Physics), FSL, Tvpm.—Member
 5. Assistant Director (Molecular Biology), FSL, Tvpm.—Member
13. The Chairman of the Committee can co-opt any other technical member of his choice to the Committee for proper evaluation of the tendered item. Any clarification/doubts regarding the specification or related matters pertaining to the items tendered may be freely got cleared through the contact Phone No. 0471 2722155.
14. All Bidders who participate the tender should produce hard copies of all relevant documents related to e-tender at the time of technical evaluation, without fail.
15. The bidders should enclose copies of the certified final consolidated Balance Sheet Account of last three years (statement only) along with the quotations. Bidders who quote discount rates for "Foreign Publishers" (excluding Other Foreign Publishers) should enclose original authentications from the publishers to prove them as authorized distributor/supplier of books of those publishers. Discount rates quoted for "Foreign Publishers" other than Other Foreign Publishers without proper authentication will not be considered for final consolidation of Discount rates for the same.
16. Delivery of supply should be made at the library attached to the Kerala Forensic Science Laboratory, Thiruvananthapuram, Kerala-695 010.
17. Payment will be released only after successful delivery and verification of the items supplied.
18. The undersigned reserves the right to accept or reject any or all tenders without assigning any reason.

List of Books

<i>Sl. No.</i>	<i>Name of Book</i>	<i>Author</i>	<i>Publisher</i>	<i>Quantity</i>	<i>Price in (₹)</i>	<i>Discount (%)</i>	<i>Total Amount (₹)</i>
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	A Golden Guide-Hallucinogenic Plants	Shultes, R. E.	Golden Press	3
2	Analysis and Interpretation of Fire Scene Evidence	Almirall, J. R. & Furton, K. G.	CRC Press, LLC	3
3	Analysis of Plant Poisons	Goutam, M. P.	..	4
4	Clarke's Analysis of Drugs and Poisons Edition IV	Ed. Moffat A.C., Osselton, M. D., Widdop B and Galichet L Y	Pharmaceutical Press	3
5	Concise Inorganic Chemistry 5th Edition	Lee, J. D.	Wiley Blackwell	4
6	Drug Abuse handbook	Karch, S. B.	CRC Press	4
7	Drug Identification Bible 3rd Edition	Ed. Tim Marnell	..	3
8	Encyclopedia of Psycho active Plants (Ethno Pharmacology and its Applications)	Hofmann, A. and Ratsch, C.	Park Street Press	3
9	Engineering Analysis of Fires and Explosions	Noon, R K	..	3
10	Essentials of Forensic Science, Drugs, Poison and Chemistry	Bell, S.	Facts on File Inc	3
11	Evaluation of Sexually Violent Predators (Best Practices in Forensic mental Health Assessment)	Philip H. Witt	..	1
12	Forensic issues in Alcohol Testing	Karch, S. B.	CRC Press	4

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
13	GC-MS Guide to Ignitable Liquids	Newman, ilbert and Lothridge	CRC Press	1
14	Hallucinogenic Drugs	Christine Brown, F.	Charles C. Thomas, Springfield	4
15	Hallucinogens-A Forensic Drug Handbook	Laing, R. & Siegel	Academic Press	3
16	Handbook of Forensic Drug Analysis	Smith, F. P. Siegel, J. A.	Elsevier, Academic Press	3
17	Handbook of Cannabis and Related Pathologies Biology, Pharmacology, Diagnosis and Treatment 1st Edition	ED. Preedy,V. R.	Academic Press	4
18	Handbook of Drug Interaction “ A Clinical and Forensic Guide”	Mozayani A and Raymon, L. P.	Human Press, Totowa, New Jersey
19	High Performance Liquid Chromatography in Forensic Chemistry	Luria, I. S .	CRC Press	3
20	Indian Snake Poison	Wall, A. J.	Forgotten Books	3
21	Organic Chemistry Vol. I	Finar, I. L.	Pearson	4
22	Organic Chemistry Vol. II Stereo Chemistry and Chemistry of natural Products	Finar, I. L.	Pearson	4
23	Plant Drug Analysis A Thin Layer Chromatography Atlas 2nd Edition	Wagner, H. & Bladt, S.	Spinger Verlag, Berlin	3
24	Text Book of Practical Organic Chemistry (Vogel's)	Furniss, Tatchell, Hannaford, Smith	Longman	3
25	The Forensic Aspects of Poison	Stripp, R. A. and Kabilinsky, L.	Chelsa House Publishers, New York	4
26	The Merck Index: An Encyclopedia of Chemicals, Drugs and Biologicals	O Neil MJ	Royal Society of Chemistry	3

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
27	Toxicological Testing Handbook 2nd Edition: Principles, Applications and Data Interpretation	Kram, J. D. & Keller, K. A.	Informa Healthcare, London	4
28	Vogel's Text Book of Practical Organic Chemistry	Furniss B S, Hannaford A. J. Smith PWG & Tatchell A R	Longman Scientific & Technical	4
29	Vogel's Text Book of Quantitative Inorganic Analysis	Vogel	Longman Scientific & Technical	3

Detailed Terms and Conditions for the supply of Books

1. The vendor has to confirm (e-mail or by post) within 7 days from the date of supply order, the items in the order that the vendor will be able to supply with a statement substantiating the reasons for the inability to supply the remaining titles if any.
2. At least 75% of titles confirmed as per clause 1 above should be supplied within one month. Supply should be made in single lot as far as possible and bill must be furnished with copies as per order. Stamped Pre-Receipt should be enclosed along with the bills which exceeds the total amount of ₹ 5,000.
3. The supply order stands cancelled without prior notice unless producing a statement (e-mail or by post) substantiating the reasons for the inability to supply books within the prescribed time.
4. If a vendor fails to supply books within the prescribed time and failed to produce the document as per term 3, the order will stand cancelled.
5. Only the latest editions of the books should be supplied. Books available only on ecommerce sites and print on demand are also liable to be supplied.
6. The prices should be correctly charged in accordance with the Publisher's/Importer's/Distributor's invoices and publisher catalogues and a copy of the same should be produced as price proof in case of foreign books and Indian books which have no printed price.
7. Any change in price, title, author, edition, volume or publisher is noted against an item in the supply order is not allowed.
8. If any of the foreign books have Indian price they should be supplied at the Indian price.
9. The price should be indicated in the original currencies. The conversion rate is to be made as per GOC rates prevailing on the bill date. The bill should be in quadruplicate.
10. In case of foreign books price proof is to be produced and supplier/vendor should endorse a certificate on all copies of bills as;

“Certified that only the latest editions have been supplied, Indian price only is claimed, and they are not remaindered titles and that the rates at which foreign currencies have been converted into rupees in this invoice are those approved by the GOC as on the date of the invoice and that the prices charged are the current publisher’s prices. If however any excess is found to be claimed later, on any account the same will be adjusted in the subsequent bills or refunded by us”.

- 11. Discount should be given at the rate quoted by the vendor for each publisher category. Name of publisher should be indicated in the bill/invoice against each title.
- 12. Supply of duplicate copies of the book if any found later (from same or different orders), the same will be returned and suppliers are liable to take back it at their cost.
- 13. If any approved vendor fails to fulfil any of the above terms and conditions they will be blacklisted and removed from the Suppliers list, and the Security Deposit if any will be forfeited.

Forensic Science Laboratory,
Thiruvananthapuram.

DR. R. SREEKUMAR,
Director FSL.

Technical Education Department

[No.—10/2017-18/P5/NMEICT]

ലഘു ദർഘാസ് പരസ്യം

No. P5/13305/17/CET. 7th November 2017.

[നമ്പർ 10/2017-18/പി5/NMEICT]

Tenders are invited for the supply of Network Switches for CCF, CSE and Master of Computer Application Department, College of Engineering, Trivandrum, Thiruvananthapuram.

നമ്പർ പി5/13305/17/സി.ഇ.റ്റി. 2017 നവംബർ 7.

തിരുവനന്തപുരം എഞ്ചിനീയറിംഗ് കോളേജിലെ സി. സി. എഫ്., കമ്പ്യൂട്ടർ എഞ്ചിനീയറിംഗ്, മാസ്റ്റർ ഓഫ് കമ്പ്യൂട്ടർ ആപ്ലിക്കേഷൻസ് എന്നീ ഡിപ്പാർട്ടുമെന്റുകളിൽ ആവശ്യമായ Network Switches വിതരണം ചെയ്യാൻ താല്പര്യമുള്ള സ്ഥാപനങ്ങളിൽ നിന്നും ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ID in www.etenders.kerala.gov.in—2017_DTE_167083_1.

(For more details visit www.cet.ac.in/ www.etenders.kerala.gov.in).

www.etenders.kerala.gov.in-എന്ന സൈറ്റിലെ നമ്പർ—2017_DTE_167083_1.

Estimate Cost—` 16,54,750.

EMD—` 16,548.

Cost of tender form—` 2,950 (` 2,500 + 18% GST)

(കൂടുതൽ വിവരങ്ങൾ www.cet.ac.in/ www.etenders.kerala.gov.in-ൽ ലഭ്യമാണ്.)

Last date and time for uploading the documents in the website www.etenders.kerala.gov.in—26-12-2017, 3 p. m.

Date and time of opening of tender—30-12-2017, 11 a. m.

അടങ്കൽ തുക—` 16,54,750

നിരതദ്രവ്യം—` 16,548.

ദർഘാസുകളുടെ വില—` 2,950 (` 2,500 + 18% GST)

The tender cost and EMD will be remitted through e-payment facility provided by the e-Procurement system. An agreement in Kerala Stamp Paper value of ` 200 must be executed and signed and scanned copy must be uploaded along with other tender documents.

www.etenders.kerala.gov.in-എന്ന സൈറ്റ് മുഖേന സമർപ്പിക്കേണ്ട അവസാന തീയതിയും സമയവും—26-12-2017, വൈകുന്നേരം 3 മണി.

College of Engineering,
Thiruvananthapuram.

(Sd.)
Principal.

ലഘു ദർഘാസ് പരസ്യം

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—30-12-2017 രാവിലെ 11 മണി.

നമ്പർ ഡി/313/2017. 2017 നവംബർ 6.

ദർഘാസ് വിലയും നിരതദ്രവ്യവും ഓൺലൈനായി അടയ്ക്കേണ്ടതാണ്. ദർഘാസ് പ്രമാണത്തോടൊപ്പം ` 200-ന്റെ വിലയുള്ള കേരള മുദ്രപത്രത്തിൽ പ്രാഥമിക കരാർ പത്രവും അപ്ലോഡ് ചെയ്യേണ്ടതാണ്. ദർഘാസ് തുറക്കുന്ന തീയതി മുതൽ ആറ് മാസംവരെ വില നിരക്കിന് പ്രാബല്യം ഉണ്ടായിരിക്കേണ്ടതാണ്.

മാവേലിക്കര രാജാ രവിവർമ്മ കോളേജ് ഓഫ് ഫൈൻ ആർട്ട്സ് കോളേജിലെ പെയിന്റിംഗ് ഡിപ്പാർട്ട്മെന്റിലേക്ക് ഇന്റസൽ (റെഡിമെയ്ഡ് ഫർണിച്ചർ) സപ്ലൈ ചെയ്യുന്നതിന് മുദ്രവെച്ച ദർഘാസുകൾ ക്ഷണിക്കുന്നു.

ദർഘാസ് നമ്പർ—ഡി/313/2017.

അടങ്കൽ തുക—` 2,70,000.

ദർഘാസ് ഫോറത്തിന്റെ വില :

ഒറിജിനൽ— ` 708

ഡ്യൂപ്ലിക്കേറ്റ്— ` 354

ദർഘാസ് ഫോറം വിതരണം ചെയ്യുന്ന അവസാന തീയതിയും സമയവും—28-12-2017, 2 മണി.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—28-12-2017, 2.30 മണി.

ദർഘാസ് തുറന്നു പരിശോധിക്കുന്ന തീയതിയും സമയവും—28-12-2017, 3 മണി.

ദർഘാസ് ഫോറങ്ങൾ ടി ഓഫീസിൽ നിന്നും നേരിട്ടോ മണിയോർഡർ ആയോ വിലയടച്ച് കൈപ്പറ്റാവുന്നതാണ്. ദർഘാസ് ഫോറങ്ങൾ രജിസ്റ്റേർഡ് തപാലിൽ ആവശ്യമുള്ളവർ അവയുടെ വിലയോടൊപ്പം ` 35 അധികം താഴെ ഒപ്പിട്ടിരിക്കുന്ന സമക്ഷം 21-12-2017, 3 മണിക്ക് മുമ്പായി ലഭിക്കത്തക്കവിധം മണിയോർഡർ അയയ്ക്കേണ്ടതാണ്. ചെക്കുകൾ, പോസ്റ്റേജ് സ്റ്റാമ്പുകൾ, ഡ്രാഫ്റ്റുകൾ മുതലായവ ദർഘാസ് ഫോറങ്ങളുടെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറങ്ങൾ കൈമാറാൻ അനുവദിക്കുന്നതല്ല.

ദർഘാസുകൾ സമർപ്പിക്കുന്നവർ ` 200 വിലയുള്ള മുദ്രപത്രത്തിൽ സമ്മതപത്രം ഒപ്പിട്ട് നൽകേണ്ടതും മൊത്തം വിലയുടെ 1% നിരതദ്രവ്യമായി കെട്ടിവയ്ക്കേണ്ടതുമാണ്. സമ്മതപത്രവും നിരതദ്രവ്യവും ഇല്ലാത്ത എല്ലാ ദർഘാസുകളും നിരസിക്കുന്നതാണ്. ദർഘാസുകൾ സമർപ്പിക്കുന്ന കവറിന്റെ പുറത്ത് ദർഘാസ് നമ്പരും സ്വീകരിക്കുന്ന അവസാന തീയതിയും എഴുതിയിരിക്കേണ്ടതാണ്.

ദർഘാസ് ഫോറവും ദർഘാസ് പ്രകാരം നൽകേണ്ട സാധനങ്ങളുടെ വിശദാംശങ്ങളും ടി ഓഫീസിൽനിന്നും പ്രവൃത്തി സമയങ്ങളിൽ ലഭിക്കുന്നതാണ്.

No. D/313/2017. 6th November 2017.

Sealed and competitive tenders are invited for the supply of Easel (Readymade Furniture) for the Painting Department of Raja Ravi Varma College of Fine Arts, Mavelikkara, Pin-690 101, Alappuzha (Dist.)

Tender No.—D/313/2017

Estimated Amount—` 2,70,000.

Cost of tender form (including all taxes) :

Original—` 708

Duplicate—` 354

Last date and time of sale of tender form—28-12-2017, 2 p. m.

Last date and time of receipt of tender form—28-12-2017, 2.30 p. m.

Date and time of opening tender—28-12-2017, 3 p. m.

Tender forms can be had from the office of the undersigned on cash remittance as above or by Money Order on all working days between 10 a.m. and 3 p. m. Those who want tender forms by Registered post should send additional ` 35 for each tender along with cost of tender forms by money order to the undersigned, which

should reach this office on or before 3 p.m. on 21-12-2017. Any other mode of payment as cost of tender form will not be accepted. The tender forms are not transferable.

Tender number and date of opening must be superscribed on the envelope contains the tender. Tenders must be accompanied with an agreement executed and signed on Kerala Stamp Paper of Value ` 200 and 1% of the total cost of articles tendered as EMD. Tenders without agreement and EMD will be rejected. Detailed list of items required with specifications of the materials can be obtained from the office of the undersigned on working hours.

Govt. Raja Ravi Varma College of Fine Arts, Mavelikkara-690 101.

(Sd.) Principal.

ലഘു ദർഘാസ് പരസ്യം

നമ്പർ എ2/307/2017.

2017 നവംബർ 24.

ആലപ്പുഴ കാവാലം ഗവ. ടെക്നിക്കൽ ഹൈസ്കൂളിന്റെ കമ്പ്യൂട്ടർ ലാബിലേക്ക് ആവശ്യമായ 5 KVA UPS, Servo Voltage Stabilizer എന്നിവ വിതരണം ചെയ്യുന്നതിനുവേണ്ടി മുദ്രവച്ചതും മത്സരസ്വഭാവമുള്ളതുമായ ദർഘാസുകൾ അംഗീകൃത നിർമ്മാതാക്കളിൽ/വിതരണക്കാരിൽനിന്നും ക്ഷണിച്ചുകൊള്ളുന്നു.

ദർഘാസ് നമ്പർ—01/2017-18.

അനുമാന വില—` 1,65,000.

നിരതദ്രവ്യം—` 1,650.

ദർഘാസ് ഫോറത്തിന്റെ വില :

ഒറിജിനൽ— ` 450 + തപാൽ ചാർജ്ജ് ` 40.

ദർഘാസ് ഫോറം വിതരണം ചെയ്യുന്ന അവസാന തീയതിയും സമയവും—27-12-2017, 11 മണി.

ദർഘാസ് സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—27-12-2017, 3 മണി.

ദർഘാസ് തുറന്നു പരിശോധിക്കുന്ന തീയതിയും സമയവും—28-12-2017, 11 മണി.

ദർഘാസ് പ്രമാണങ്ങൾ ലഭിക്കുന്ന/അയയ്ക്കേണ്ട വിലാസം—സുപ്രണ്ട്, ഗവ.ടെക്നിക്കൽ ഹൈസ്കൂൾ, കാവാലം, ആലപ്പുഴ ജില്ല, ഫോൺ നമ്പർ: 04772748069, 9400006467, e.mail.gthskavalam@gmail.com.

ദർഘാസ് പ്രമാണങ്ങളും മറ്റ് അനുബന്ധരേഖകളും ആവശ്യപ്പെടേണ്ടതും ദർഘാസ് സമർപ്പിക്കേണ്ടതും സുപ്രണ്ട്, ഗവ. ടെക്നിക്കൽ ഹൈസ്കൂൾ, കാവാലം, ആലപ്പുഴ ജില്ല എന്ന വിലാസത്തിൽ ആയിരിക്കണം. ദർഘാസ് പ്രമാണങ്ങളുടെ വില രൂപയായോ മണി ഓർഡർ ആയോ മാത്രമേ സ്വീകരിക്കുകയുള്ളൂ. ദർഘാസ് പ്രമാണങ്ങൾ തപാലിൽ ആവശ്യമുള്ളവർ പോസ്റ്റൽ ചാർജ്ജായി ` 40 കൂടി ദർഘാസ് പ്രമാണങ്ങളുടെ വിലയോടൊപ്പം അയയ്ക്കേണ്ടതാണ്.

No. A2/307/2017.

24th November 2017.

Sealed and competitive tenders are invited from reputed Firms/Authorised Distributors/Authorised Dealers for supply of a 5 KVA UPS and a Servo Voltage Stabilizer for Computer Lab of Govt. Technical High School, Kavalam, Alappuzha District.

Tender No.—01/2017-18.

Estimate Cost of tender Item—` 1,65,000

EMD required—` 1,650.

Bid Validity—180 days.

Tender Document Fee—` 450+Postal Charge (` 40)

Last date and time of sale of tender form—27-12-2017, 11. a. m.

Last date and time of receipt of tender form—27-12-2017, 3 p. m.

Date and time of opening of tender—28-12-2017, 11 a. m.

Address of the officer to whom the Hand copies are to send and of Queries—Superintendent, Govt. Technical High School, Kavalam, Kavalam North P.O., Alappuzha District, Ph. 04772748069, 9400006467. e.mail.gthskavalam@gmail.com.

Tender documents can be obtained from the Superintendent, Govt. Technical High School, Kavalam, Alappuzha District on request in writing on all working days (10 a. m. to 3 p. m.). Payment of the cost of tender document to be paid either in cash or by money order in favour of the Superintendent, Govt. Technical High School, Kavalam.

If tender documents are required by post, an additional amount of ` 40 (Rupees forty only) as postage charge should also be paid along with the cost of tender documents are not transferable.

In an event of the stipulated date of submission an opening of the tenders being declared a holiday for the State Government Offices, the due date will be next working day.

Any other information regarding the condition of tender, the including tender can contact this office.

Office of the Superintendent, Govt. Technical High School, Kavalam (N) P.O., Alappuzha.

(Sd.) Superintendent.

ലഘു ദർഘാസ് പരസ്യം

നമ്പർ ഡി3-2380/2017.

2017 നവംബർ 24.

കോട്ടയം രാജീവ്ഗാന്ധി ഇൻസ്റ്റിറ്റ്യൂട്ട് ഓഫ് ടെക്നോളജിയിലേക്ക് Upgrading the firewall by purchasing a new one with three three year licence and support under buy back scheme നൽകുന്നതിന് താൽപ്പര്യമുള്ള കരാറുകാരിൽനിന്നും മുദ്രവച്ച കവറുകളിൽ മത്സരസ്വഭാവമുള്ള ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

അടങ്കൽ തുക—` 4,25,000.

ദർഘാസ് ഫോറത്തിന്റെ വില (ജി.എസ്.ടി. ഉൾപ്പെടെ):

അസ്സൽ—` 1,008

പകർപ്പ്—` 560

ദർഘാസ് ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—29-12-2017, 1 മണി.

പുരിപ്പിച്ച ദർഘാസ് സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—30-12-2017, 1 മണി.

ദർഘാസ് തുറന്നു പരിശോധിക്കുന്ന തീയതിയും സമയവും—30-12-2017, 2 മണി.

ദർഘാസ് ഫോറം തപാൽ മുഖേന ആവശ്യമുള്ളവർ ` 35 അധികമായി ഓരോ ദർഘാസ് ഫോറത്തിന്റെയും വിലയോടൊപ്പം മണിയോർഡർ ആയി അയയ്ക്കേണ്ടതാണ്. മണിയോർഡർ സ്വീകരിക്കുന്ന അവസാന തീയതി 18-12-2017 ആയിരിക്കും. മുകളിൽ പറഞ്ഞിരിക്കുന്ന ടെണ്ടർ ഫോമിന്റെ വില എല്ലാ നികുതിയും ഉൾപ്പെടെയാണ്.

ദർഘാസ് ഫോറങ്ങൾ പ്രിൻസിപ്പാൾ, രാജീവ്ഗാന്ധി ഇൻസ്റ്റിറ്റ്യൂട്ട് ഓഫ് ടെക്നോളജി, വെള്ളൂർ പി. ഒ., പാമ്പാടി, കോട്ടയം-686 501 എന്ന വിലാസത്തിൽ നേരിട്ടോ മണിയോർഡർ മുഖേനയോ എല്ലാ പ്രവൃത്തി ദിവസങ്ങളിലും രാവിലെ 10 മണി മുതൽ വൈകുന്നേരം 3 മണിവരെ ലഭിക്കുന്നതാണ്.

ദർഘാസ് സമർപ്പിക്കുന്ന കവറിനുമുകളിൽ ദർഘാസ് നമ്പരും തീയതിയും രേഖപ്പെടുത്തേണ്ടതാണ്. ദർഘാസ് ഫോറങ്ങൾ യാതൊരു കാരണവശാലും കൈമാറ്റം ചെയ്യുവാൻ പാടുള്ളതല്ല. ചെക്ക്, ഡ്രാഫ്റ്റ്, പോസ്റ്റൽ ഓർഡർ, തപാൽ സ്റ്റാമ്പ് മുതലായവ സ്വീകരിക്കുന്നതല്ല.

ദർഘാസ് നിയമം അനുസരിച്ച് ദർഘാസ് സമർപ്പിക്കുന്ന ആൾ ദർഘാസിനൊപ്പം ` 200 വിലയുള്ള കേരള മുദ്രപത്രത്തിൽ സമ്മതപത്രത്തോടൊപ്പം മൊത്തം തുകയുടെ ഒരു ശതമാനം (1%) നിരതദ്രവ്യവും സമർപ്പിക്കേണ്ടതാണ്. ഇവ ഇല്ലാത്ത ദർഘാസുകൾ നിരൂപാധികം നിരസിക്കപ്പെടുന്നതാണ്. ഉപകരണങ്ങളുടെ വിശദവിവരങ്ങൾ ദർഘാസ് ഫോറത്തിനൊപ്പം ലഭിക്കുന്നതാണ്.

No. D3-2380/2017/RIT. 24th November 2017.

Sealed tenders are invited for the supply of upgrading the Firewall by purchasing a new one with three three year licence and support under buy back scheme for this institution at a Total cost of ` 4,25,000.

Cost of tender forms (Including GST):

Original—` 1,008

Duplicate—` 560

Last date and time of sale of tender form—29-12-2017, 1 p. m.

Last date and time for receipt of tender form—30-12-2017, 1 p. m.

Date and time of opening of tender—30-12-2017, 2 p. m.

Those who want tender forms by Registered Post should send ` 35 extra for each tender besides the cost of tender forms by Money Order to the undersigned which should be received on or before 18-12-2017.

Tender forms can be had from the Office of the Principal, Rajiv Gandhi Institute of Technology, Velloor P. O., Pampady, Kottayam-686 501 on a cash remittance as above or by Money Order on all working days between 10 a. m. to 3 p. m. The tender should be superscribed with Tender No. and date. Cheques, Postage Stamps, Drafts, Postal Orders etc. will not be accepted towards the cost of the tender forms. The tender forms are not transferable.

As per the tender condition the tenderer should send along with this tender with an agreement executed duly signed in Kerala Stamp Paper of value of ` 200 and EMD 1% of the total cost of the articles tendered by way of DD in favour of the Principal, Rajiv Gandhi Institute of Technology, Kottayam. Tender without agreement and EMD will be rejected and detailed specification will be issued along with the tender forms.

Rajiv Gandhi Institute of Technology, (Sd.)
Kottayam. Principal.

ലഘു ദർഘാസ് പരസ്യം
[നമ്പർ 14/2017-18]

നമ്പർ ഡി2-9352/2017/GECSKP. 2017 ഒക്ടോബർ 7.

ഗവൺമെന്റ് എഞ്ചിനീയറിംഗ് കോളേജിലെ ഇലക്ട്രിക്കൽ എഞ്ചിനീയറിംഗ് വിഭാഗത്തിലേക്ക് ആവശ്യമായ ഇലക്ട്രിക്കൽ മെഷീൻ ലാബ് സാധനസാമഗ്രികൾ വിതരണം ചെയ്യാൻ താൽപര്യമുള്ള സ്ഥാപനങ്ങളിൽ നിന്നും മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ദർഘാസുകളുടെ വില:

ഒറിജിനൽ—` 448.

ഡ്യൂപ്ലിക്കേറ്റ്—` 224.

തപാൽവഴി—` 498.

ദർഘാസ് ഫോറത്തിന്റെ വിൽപ്പനയുടെ അവസാന തീയതിയും സമയവും—29-12-2017, 1 മണി.

ദർഘാസ് സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—29-12-2017, 2 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—29-12-2017, 3 മണി.

ദർഘാസ് വില പണമായിട്ടോ, മണിയോർഡർ ആയിട്ടോ മാത്രമേ സ്വീകരിക്കുകയുള്ളൂ. ദർഘാസ് നമ്പർ, തീയതി എന്നിവ രേഖപ്പെടുത്തി മുദ്രവച്ച കവരുകൾ പ്രിൻസിപ്പാൾ, ഗവ. എഞ്ചിനീയറിംഗ് കോളേജ്, മനംപുറ പി. ഒ., ശ്രീകൃഷ്ണപുരം, പാലക്കാട്-678 633 എന്ന മേൽവിലാസത്തിൽ അയയ്ക്കേണ്ടതാണ്. താമസിച്ചു ലഭിക്കുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല. ഒറിജിനൽ ദർഘാസ് പ്രമാണത്തോടൊപ്പം ` 1,500 നിരതദ്രവ്യവും ` 200 വിലയുള്ള കേരള മുദ്രപത്രത്തിൽ പ്രാഥമിക കരാർപത്രവും ഉണ്ടായിരിക്കേണ്ടതാണ്.

ദർഘാസ് തുറക്കുന്ന തീയതി മുതൽ ആറു മാസം വരെ വില നിരക്കിൽ പ്രാബല്യം ഉണ്ടായിരിക്കേണ്ടതാണ്. ദർഘാസ് പ്രമാണം കൈമാറ്റം ചെയ്യാൻ പാടില്ലാത്തതാണ്.

[No. 14/2017-18]

No. D2-9352/2017/GECSKP. 7th October 2017.

Sealed tenders are invited for the supply of Electrical Machine Lab items for Electrical Engineering Department of Government Engineering College, Sreekrishnapuram, Palakkad.

Cost of tender form:

Original—` 448.

Duplicate—` 224

By post (Original)—` 498

Last date and time of sale of tender from—29-12-2017, 1 p. m.

Last date and time of receipt of tender—29-12-2017, 2 p. m.

Date and time of opening of tender—29-12-2017, 3 p. m.

Intending tenderers may, on application to the undersigned to obtain the requisite tender forms on which tenders to be submitted. Application for the tender form should be accompanied by a cash remittance of above prices fixed for the same and which is non-refundable under any circumstances. The tender forms are not transferable. Cost of tender form is only acceptable by money order or cash remittance to this office. As per condition the tenderer should send along with his tender an agreement executed and signed in Kerala Stamp Paper value of ` 200 and Earnest Money Deposit ` 1,500. Tenders without agreement, tender form and Earnest Money Deposit will be rejected.

List of Items

Sl. No.	Articles with full description and accurate specification	Quantity
(1)	(2)	(3)
1	Wattmeters: 125/250/500V, 10/20A, upf Dynamometer type Portable, laboratory type, housed in laminated backlite cabinet with detachable LID, leather belt and rubber shoes for horizontal use with mirror scale and Knifeedge pointer. Scale length 140 mm. Accuracy ±1% of full Scale deflection as pr 1248/84	3
2	Clamp-on Power Meter, AC/DC Power up to 600kW, True RMS for AC, harmonics 1st to 25th order, Power fluctuation using the ACA Inrush and Peak hold functions, AC/DC Voltage max. 1000V, AC/DC Current max. 600A, Frequency, Resistance, Continuity, Diode Check, Power factor Up to 9999 counts, approx. 37mm max. diameter of measurable conductor (the jaw opens approx. 45mm max.)	2

(1)	(2)	(3)
3	Triple Pole Double Throw Switch, 30A	5
4	Water Load, 100 A, 3 Phase 440V, Fiber tank with all protective arrangements	3
5	Crimping tool	3
6	Variable Inductor or inductive load-0-20A, 220V Star/440V Delta, 3 Phase-Inductive Load Variable suitable for Operation on working on Air gap Separation by increasing/decreasing the air-gap 415/440V AC, 50 Hz, with the help of Hand wheel mechanism, mounted on thick wooden/Bakelite sheet with castor wheels for easy transportation. Each phase terminal pair brought out separately, unit movable on Castor wheel Capacity	1
7	Auto synchronizer (ALTERNATOR 3.5KVA, 415 V, 3PHASE, 50Hz, 1500rpm) Power Supply Voltage 400V Measuring Voltage 400V, 110V, 230V (User Programmable) Voltage (R.M.S.) Class 1+/-2 digit Frequency Band 35-80 Hz Power Consumption 10VA Frequency +/-0.01Hz Phase Angle +/-0.5° Storage Temperature -40...+70°C Operation Temperature -10...+65°C Display 4 digits Colour Red, High Efficiency Protection Degree Frontal IP 54	1

- Original Calibration certificate by the manufacturer is to the produced.
- Only branded items should be supplied.
- All items should strictly adhere to the given Specifications or equivalent.
- Items would be accepted after successful testing of the same under load.

General Specification of Wattmeter

- Shock resistant Pivot jewel movement: The Pivots are made from carbon steel hard chrome plated and are mounted in spring loaded sapphire jewels. This ensures shock resistance due to vibrations in transit and minimum friction during use.
- Tough Bakelite Case: The complete body of the instrument is made from superior grade of Bakelite and ABS. Unique design makes it strong in construction and at the same time provides very high insulation.

- Dust Proof: The moment is placed in a separate compartment making it completely dust proof, thus ensuring long life & years of trouble free service.
- Quick response due to unique damping
- Confirming to BS 89, IEC 51 & ISS 1248
- Scale length: 140 mm, Rated Accuracy: Class 1.

Office of the Principal,
Government Engineering
College, Sreekrishnapuram,
Palakkad.

(Sd.)
Principal.

ലഘു ദർഘാസ് പരസ്യം

നമ്പർ ഡി1/2075/2017.

2017 നവംബർ 25.

മഞ്ചേരി സർക്കാർ പോളിടെക്നിക് കോളേജിലെ മെക്കാനിക്കൽ എഞ്ചിനീയറിംഗ് ഡിപ്പാർട്ടുമെന്റിലേക്ക് ഉപകരണങ്ങൾ വിതരണം ചെയ്യുവാൻ താല്പര്യമുള്ള കമ്പനികളിൽനിന്നും മുദ്രവച്ച കവറുകളിൽ സെൻഡറുകൾ ക്ഷണിക്കുന്നു. സെൻഡറുകൾ അയയ്ക്കുന്ന കവറിനു പുറത്ത് “സെൻഡർ നമ്പർ 01/17-18—ജനറൽ മെക്കാനിക്കൽ എഞ്ചിനീയറിംഗ് ഡിപ്പാർട്ടുമെന്റിലേക്കുള്ള ഉപകരണങ്ങൾ” എന്ന് പ്രത്യേകം രേഖപ്പെടുത്തേണ്ടതാണ്. ടെണ്ടർ ഫോറം ` 1,120-ന് കോളേജ് ഓഫീസിൽനിന്നും പ്രവൃത്തി ദിവസങ്ങളിൽ ലഭിക്കുന്നതാണ്. ടെണ്ടർ ഫോമിന്റെ വിൽപന 29-12-2017-ന് ഉച്ചയ്ക്ക് 1 മണിക്ക് അവസാനിക്കുന്നതാണ്. പുരിപ്പിച്ച സെൻഡറുകൾ 29-12-2017-ന് 11 മണിക്ക് മുമ്പായി ഓഫീസിൽ സമർപ്പിക്കേണ്ടതാണ്. നിശ്ചിത സമയത്തിനകം ലഭിക്കുന്ന സെൻഡറുകൾ 29-12-2017-ന് ഉച്ചയ്ക്കുശേഷം 2 മണിക്ക് അപ്പോൾ ഹാജരുള്ള പ്രതിനിധികളുടെ മുമ്പാകെ തുറന്നു പരിശോധിക്കുന്നതാണ്. വൈകി കിട്ടുന്ന സെൻഡറുകൾ സ്വീകരിക്കുന്നതല്ല. സെൻഡർ ഫോമുകൾ കൈമാറാവുന്നതല്ല. തപാലിൽ സെൻഡർ ഫോമുകൾ ആവശ്യമുള്ളവർ ` 1,170 മണിയോർഡർ ആയി അയയ്ക്കേണ്ടതാണ്. ഡ്യൂപ്ലിക്കേറ്റ് സെൻഡർ ആവശ്യമുള്ളവർക്ക് ` 560 അധികമായി ഒടുക്കേണ്ടതാണ്. സെൻഡർ ഫോറത്തോടൊപ്പം ` 200-ന്റെ കേരള മുദ്രപത്രത്തിൽ തയ്യാറാക്കിയിട്ടുള്ള പ്രാഥമിക സമ്മതപത്രവും ` 4,900-ന്റെ ഡിമാന്റ് ഡ്രാഫ്റ്റും (നിരതദ്രവ്യം) ചേർക്കേണ്ടതാണ്.

No. D1/2075/2017.

25th November 2017.

Sealed tenders are invited for the supply of Tools for Mechanical Engg. Department of Government Polytechnic College, Manjeri. The envelopes containing the tender should bear the superscription “Tender No. 01/17-18—Tools for Mechanical Engg. Department” and should be addressed to the Principal, Government Polytechnic College, Manjeri, Karuvambram West P. O., Malappuram-676 123. Last date for receipt of tenders will be 29-12-2017, 11 a. m. Late tenders will not be accepted. The tenders will be opened at 2 p.m. on 29-12-2017 in the presence of such of the tenderers or their authorized representatives who may be present at that time. Intending tenderers may, on application to the Principal, Government Polytechnic College, Manjeri-676 123, Phone-0483 2763550 obtain the

requisite tender forms on which tenders should be submitted. Application for the tender form should be accompanied by a cash remittance of ` 1,120 (Postal Charges ` 50 extra) which is the price fixed for a form/set of forms and which is not refundable under any circumstances. The tender forms are not transferable. Sale of tender forms will be closed at 10 a. m. on 29-12-2017. Cheques, Postage Stamps, etc., will not be accepted towards the cost of forms, nor will the forms be sent per V.P.P. Duplicate tender forms, if required will be issued at ` 560 per copy. Preliminary Agreement prepared in Kerala Stamp Paper worth ` 200 is to be attached along with the tender forms. EMD in the form of DD drawn from a Nationalised Bank for ` 4,900 is to be furnished in favour of Principal, Government Polytechnic College, Manjeri, (Payable at SBI Manjeri Branch).

Office of the Principal,
Govt. Polytechnic College,
Manjeri.

(Sd.)
Principal.

ലഘു ദർഘാസ് പരസ്യം

നമ്പർ ഡി1-4667/2017/GCEK. 2017 നവംബർ 23.

കണ്ണൂർ ഗവൺമെന്റ് എഞ്ചിനീയറിംഗ് കോളേജിലെ സിവിൽ എഞ്ചിനീയറിംഗ് വിഭാഗത്തിലെ പ്ലംബിംഗ്, masonry വർക്ക് ഷോപ്പ് നിർമ്മാണവുമായി ബന്ധപ്പെട്ട സാധന സാമഗ്രികൾ വിതരണം ചെയ്യുന്നതിന് സ്ഥാപനങ്ങളിൽ നിന്നും മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിക്കുന്നു.

ദർഘാസ് നമ്പർ—നമ്പർ ഡി 1/4667/2017/GCEK.

അടങ്കൽ തുക—` 1,89,390.

ദർഘാസുകളുടെ വില:

ഒറിജിനൽ—` 472.

ഡ്യൂപ്ലിക്കേറ്റ്—` 200+18% നികുതി.

തപാൽവഴി—` 472+ ` 30.

ദർഘാസ് ഫോറത്തിന്റെ വിൽപ്പനയുടെ അവസാന തീയതിയും സമയവും—29-12-2017, 2 മണി

ദർഘാസ് സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—29-12-2017, 3 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—30-12-2017, 11 മണി.

ദർഘാസ് വില പണമായിട്ടോ മണിയോർഡർ ആയിട്ടോ മാത്രമേ സ്വീകരിക്കുകയുള്ളൂ. ദർഘാസ് നമ്പർ, തീയതി എന്നിവ രേഖപ്പെടുത്തി, മുദ്ര വച്ച കവറുകൾ പ്രിൻസിപ്പാൾ, ഗവ. എഞ്ചിനീയറിംഗ് കോളേജ്, കണ്ണൂർ എന്ന മേൽവിലാസത്തിൽ അയയ്ക്കേണ്ടതാണ്. താമസിച്ച് ലഭിക്കുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല. ഒറിജിനൽ ദർഘാസ് പ്രമാണത്തോടൊപ്പം ആകെ വിലയുടെ 1% നിരതദ്രവ്യവും ` 200 വിലയുള്ള കേരള മുദ്രപത്രത്തിൽ പ്രാഥമിക കരാർപത്രവും ഉണ്ടായിരിക്കേണ്ടതാണ്.

ദർഘാസ് തുറക്കുന്ന തീയതി മുതൽ ആറു മാസം വരെ വില നിരക്കിന് പ്രാബല്യം ഉണ്ടായിരിക്കേണ്ടതാണ്. ദർഘാസ് പ്രമാണം കൈമാറ്റം ചെയ്യാൻ പാടില്ലാത്തതാണ്.

No. D1-4667/2017/GCEK. 23rd November 2017.

Sealed tenders are invited for purchase of materials for the construction of the Plumbing and Masonry Workshop in the Civil Engineering Department of Government College of Engineering, Kannur.

Tender No.—D1-4667/2017/GCEK.

Approximate Cost—` 1,89,390.

Cost of tender form:

Original—` 472.

Duplicate —` 200+ 18% VAT

By post (Original)—` 472+ ` 30.

Last date and time of sale of tender form—29-12-2017, 2 p. m.

Last date and time receipt of tender—29-12-2017, 3 p. m.

Date and time of opening of tender—30-12-2017, 11 a. m.

Intending tenderers may, on application to the undersigned to obtain the requisite tender forms on which tenders to be submitted. Application for the tender form should be accompanied by a cash remittance of above prices fixed for the same and which is non-refundable under any circumstances. The tender forms are not transferable. Cost of tender form is only acceptable by money order or cash remittance to this office. As per condition the tenderer should send along with his tender an agreement executed and signed in Kerala Stamp Paper value of ` 200 and Earnest Money Deposit 1% of the total cost of articles tendered. Tenders without agreement, tender form and Earnest Money Deposit will be rejected.

Govt. College of Engineering,
Kannur.

(Sd.)
Principal.

ലഘു ദർഘാസ് ദീർഘിപ്പിക്കൽ പരസ്യം

നമ്പർ ഡി2-2883/2017/GCEK. 2017 നവംബർ 29.

കണ്ണൂർ ഗവൺമെന്റ് എഞ്ചിനീയറിംഗ് കോളേജിലെ ഇലക്ട്രോണിക്സ് ആന്റ് കമ്മ്യൂണിക്കേഷൻ എഞ്ചിനീയറിംഗ് വിഭാഗത്തിലേക്കാവശ്യമായ സ്റ്റുൾ വിതരണം ചെയ്യുന്നതിന് മുദ്രണം ചെയ്ത ദർഘാസുകൾ ക്ഷണിച്ചു കൊള്ളുന്നു. മുദ്രണം ചെയ്ത ദർഘാസുകൾ പ്രിൻസിപ്പാൾ, ഗവ. എഞ്ചിനീയറിംഗ് കോളേജ്, കണ്ണൂർ-670 563 എന്ന വിലാസത്തിൽ 29-12-2017-ന് വൈകുന്നേരം 3 മണിക്ക് മുമ്പായി ലഭിക്കേണ്ടതാണ്. നിശ്ചിത സമയത്തിനും തീയതിക്കുമകം ലഭിക്കുന്ന മുദ്രണം ചെയ്ത ദർഘാസുകൾ 30-12-2017-ന് രാവിലെ 11 മണിക്ക് ഹാജരായിട്ടുള്ള അംഗീകൃത പ്രതിനിധികളുടെ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്.

അടങ്കൽ തുക—` 1,35,000.

ദർഘാസ് ഫോറങ്ങൾ ആവശ്യമുള്ള വ്യക്തികൾ/സ്ഥാപനങ്ങൾ പ്രിൻസിപ്പാൾ, ഗവ. എഞ്ചിനീയറിംഗ് കോളേജ്, കണ്ണൂർ-670 563 എന്ന വിലാസത്തിൽ ` 472 (നികുതി അടക്കം) അടച്ച് അപേക്ഷിച്ചാൽ ദർഘാസ് ഫോറങ്ങൾ ലഭിക്കുന്നതാണ്. തനിപ്പകർപ്പ് ആവശ്യമുള്ളവർ ` 236

(നികുതിയടക്കം) അടച്ചു കൈപ്പറ്റാവുന്നതാണ്. ദർഘാസ് ഫോറത്തിന്റെ വില ചെക്ക്/ഡി.ഡി/പോസ്റ്റേജ് സ്റ്റാമ്പ്/ഐ.പി.ഒ. എന്നിവ മുഖേന അടയ്ക്കാവുന്നതല്ല. വി.പി.പി അനുവദനീയമല്ല. ദർഘാസ് ഫോറങ്ങൾ 29-12-2017-ന് ഉച്ചയ്ക്ക് 2 മണി വരെ പണമടച്ചു കൈപ്പറ്റാവുന്നതാണ്.

ദർഘാസ് ഫോറങ്ങൾ തപാൽ മാർഗ്ഗം ആവശ്യമുള്ളവർ 30 തപാൽ ചാർജ്ജായി അധികം അയയ്ക്കേണ്ടതാണ്. മാദ്ധ്യമങ്ങളിൽ പരസ്യം പ്രസിദ്ധീകരിച്ചതിനുശേഷം മാത്രമേ ദർഘാസ് ഫോറം വിതരണം ചെയ്യുകയുള്ളൂ

No. D2-2883/2017/GCEK. *29th November 2017.*

Sealed tenders are invited for the supply of 30 Nos. of Wooden stool for the use of ECE Department of Govt. College of Engineering, Kannur. The tender should be superscribed No. D2/2883/17/GCEK, and addressed to the Principal, Govt. College of Engineering, P. O. Parassinikkadavu, Kannur-670 563. Last date of receipt of tender is on 29-12-2017 at 3 p. m. and the tender will be opened at 11 a. m. on 30-12-2017 in the presence of such of the tenderer or their authorized representatives who may be present at the time. Late tenders will not be accepted.

Approximate Cost—` 1,35,000.

Intending tenderers may, on application to the Principal, Govt. College of Engineering, P. O. Parassinikkadavu, Kannur-670 563 obtain the requisite tender forms on which tenders should be submitted. Application for the tender forms should be accompanied by a cash remittance of ` 472 which is the price fixed for a form/set of forms and which is not refundable under any circumstances. The tender forms are not transferable. Sale of tender forms will be closed at 2 p. m. on 29-12-2017. Cheques, Postage Stamps, D.D., IPO etc. will not be accepted towards the cost of forms, nor will be forms be sent as per V.P.P. Duplicate forms, if required will be issued at ` 236 per copy.

Those who want tender form by post should sent an additional amount of ` 30 towards the postal charge.

Sale of tender forms will begin only after publication of notification in the Dailies.

Govt. College of Engineering,
Kannur.

(Sd.)
Principal.